



# भारत का राजपत्र The Gazette of India

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No. 32] NEW DELHI, SATURDAY, AUGUST 9—AUGUST 15, 2025 (SRAVANA 18, 1947)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।  
(Separate paging is given to this Part in order that it may be filed as a separate compilation)

## भाग IV [PART IV]

[गैर-सरकारी व्यक्तियों और गैर-सरकारी संस्थाओं के विज्ञापन और सूचनाएं]  
[Advertisements and Notices issued by Private Individuals and Private Bodies]

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BY ORDER  
Controller of Publication

I hitherto known as AKSHAY PRATAP SINGH S/o SHYODAN SINGH, R/o 1/98 Saroj Nagar Gali No. 6, Bye Pass Road Etah Chungi, Koil, Aligarh, U.P.-202001, have changed my name and shall hereafter be known as AJAY PAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

AKSHAY PRATAP SINGH  
[Signature (in existing old name)]

### CHANGE OF NAME

I, MAHESH KUMAR S/o RAM CHANDER, R/o 203-A, Ground Floor, DDA Janta Flats, Paschim Vihar Extension, Paschim Vihar, West Delhi, Delhi-110063, have changed the name of my minor son namely CHETANYA, aged 17 years and he shall hereafter be known as CHETANYA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MAHESH KUMAR  
[Signature of Guardian]

I hitherto known as JAYPAL S/o DODE RAM, R/o 147, Near Pakad Ka Ped, Delapeer, Bareilly, PO Izzat Nagar, Distt. Bareilly, Uttar Pradesh-243122, have changed my name and shall hereafter be known as DALCHAND.

It is certified that I have complied with other legal requirements in this connection.

JAYPAL  
[Signature (in existing old name)]

I, AMIT SINGH S/o AJIT SINGH, R/o WP-242, Wazirpur Village, Ashok Vihar, Delhi-110052, have changed the name of my minor son NITYANT CHAUDHARRY, aged about 12 years and he shall hereafter be known as HARDIK SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMIT SINGH  
[Signature of Guardian]

I hitherto known as RAHUL KUMAR S/o UPENDRA SINGH, residing at Village Narsiha, Post Office Choukhara, Police Station Aurangabad, District Aurangabad, Bihar-824103, have changed my name and shall hereafter known as RAHUL SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAHUL KUMAR  
[Signature (in existing old name)]

I hitherto known as RAJU THAKUR son of CHANDIP THAKUR, residing at Gaura, Bhojpur, Bihar-802166, have changed my name and shall hereafter be known as SUMAN KUMAR THAKUR.

It is certified that I have complied with other legal requirements in this connection.

RAJU THAKUR  
[Signature (in existing old name)]

I hitherto known as SHUBHAM S/o RAJ KUMAR, R/o E-199, Dream City Sardhana Road, Kankerhera, Meerut, Uttar Pradesh-250001, have changed my name and shall hereafter be known as SHUBHAM KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SHUBHAM  
[Signature (in existing old name)]

I hitherto known as MOHD ALIM son of SHRI ALI HASAN, residing at S-82/29, Jagdamba Camp, Khirki, Delhi-10017, have changed my name and shall hereafter be known as MUHAMMAD JABBAR.

It is certified that I have complied with other legal requirements in this connection.

MOHD ALIM  
[Signature (in existing old name)]

I hitherto known as CHANDRAKALA wife of Mr. TRIVENI CHANDRA KABDWAL, residing at Vill. Balyuti, P.O. Kotabagh, Tehsil & Distt. Nainital, Uttarakhand, have changed my name and shall hereafter be known as CHANDRAKALA KABDWAL.

It is certified that I have complied with other legal requirements in this connection.

CHANDRAKALA  
[Signature (in existing old name)]

I hitherto known as SHANKAR LAL S/o CHOTE LAL, resident at Dunka, P.O. Dunka, Distt. Bareilly, Uttar Pradesh-243505, have changed my name and shall hereafter be known as RAMASHANKAR.

It is certified that I have complied with other legal requirements in this connection.

SHANKAR LAL  
[Signature (in existing old name)]

I hitherto known as SHAMBEY S/o GUNESHWAR, R/o H.No. 142-A Ground Floor, Kh. No. 75, Village Nilothi Nangloi, Nangloi, West Delhi, Delhi-110041, have changed my name and shall hereafter be known as SHAMBHU.

It is certified that I have complied with other legal requirements in this connection.

SHAMBEY  
[Signature (in existing old name)]

I hitherto known as MOHD WAHID MOHD MUKHTAR SHAIKH S/o MOHD MUKHTAR SHAIKH, R/o-64 Govindpur, Keshawe Begusarai, Bihar, Kesabe, P.O. Keshawe, Distt. Begusarai, Bihar-851134, have changed my name and shall hereafter be known as SHAIKH MOHD WAHID MOHD MUKHTAR.

It is certified that I have complied with other legal requirements in this connection.

MOHD WAHID MOHD MUKHTAR SHAIKH  
[Signature (in existing old name)]

I, KHUSHBOO KUMARI W/o ABHISHEK KUMAR, R/o Plot No. L-2/25, UGF Satsang Bhawan Road, Near Safeda Chowk, Mohan Garden, Uttam Nagar, West Delhi-110059, have changed the name of my minor daughter ANAYA SRIWASTAVA, aged 6 years and she shall hereafter be known as YASHASVI SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

KHUSHBOO KUMARI  
[Signature of Guardian]

I hitherto known as SARITA NARINDRA alias SARITA NANDRAJOG W/o ARUN NANDRAJOG, R/o A-2167, Fourth Floor, Greenfeild Colony, Sector-42, NHPC, Badkal, Faridabad, Haryana-121010, have changed my name and shall hereafter be known as SARITA NANDRAJOG.

It is certified that I have complied with other legal requirements in this connection.

SARITA NARINDRA alias SARITA NANDRAJOG  
[Signature (in existing old name)]

I hitherto known as DIWAN SINGH alias JITENDER SINGH S/o GULAB SINGH YADAV, R/o Nagla Dhura, Aung Mainpuri, Uttar Pradesh-205262, have changed my name and shall hereafter be known as JITENDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

DIWAN SINGH alias JITENDER SINGH  
[Signature (in existing old name)]

I hitherto known as DURGA PRASAD SWAMI S/o KRISHAN KUMAR, R/o Mandija Basi Post Giroodi, Teh. Bansur, Distt. Alwar, Rajasthan-301402, have changed my name and shall hereafter be known as DEV KRISHAN JAKHAR.

It is certified that I have complied with other legal requirements in this connection.

DURGA PRASAD SWAMI  
[Signature (in existing old name)]

I, TARIQ ALAM KHAN S/o MAQBOOL ALAM KHAN, R/o 252 1st Floor, Pratap Khand Vishwakarma Nagar, Jhilmil H.O., East Delhi, Delhi-110095, have changed the name of my minor daughter namely FATIMA AREEBA KHAN, aged 14 years and she shall hereafter be known as YUSRA KHAN.

It is certified that I have complied with other legal requirements in this connection.

TARIQ ALAM KHAN  
[Signature of Guardian]

I hitherto known as SHIV KUMAR S/o SH. LAXMI NARAYAN SHASTRI, employed as Inspector in Border Security Force at Office of the Commandant, 195 Bn BSF, Sohal Road, Akhnoor, Jammu (J&K)-181201, residing at Vill. Ritauli, P.O. Ritauli, Distt. Rohtak, Haryana-124201, have changed my name and shall hereafter be known as SHIV KUMAR KAUSHIK.

It is certified that I have complied with other legal requirements in this connection.

SHIV KUMAR  
[Signature (in existing old name)]

I hitherto known as R. SARATHA W/o RAMAKRISHNAN DORAISWAMI, R/o B 351 Cityview Apartment, Plot No. 119, Sector 35, Near Community Centre, Sector 35, Noida, Gautam Buddh Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as SARATHA RAMAKRISHNAN.

It is certified that I have complied with other legal requirements in this connection.

R. SARATHA  
[Signature (in existing old name)]

I hitherto known as TRIVENI CHANDRA son of Mr. KAMLAPATI employed as Principal in Wisdom Public School, Haldwani, Distt. Nainital, Uttarakhand, residing at Vill. Balyuti, P.O. Kotabagh, Tehsil & Distt. Nainital,

Uttarakhand, have changed my name and shall hereafter be known as TRIVENI CHANDRA KABDWAL.

It is certified that I have complied with other legal requirements in this connection.

TRIVENI CHANDRA  
[Signature (in existing old name)]

I, RAM KISHORE S/o SITA RAM, R/o Plot No. 101, First Floor Front Side, Gali No. 6, Laxmi Vihar Uttam Nagar, North West Delhi-110059, have changed the name of my minor daughter ASHITA alias HEMANYA, aged 17 years and she shall hereafter be known as HEMANYA.

It is certified that I have complied with other legal requirements in this connection.

RAM KISHORE  
[Signature of Guardian]

I hitherto known as SANJO RANI W/o VIJAY PAL KHATANA, R/o 1125, Mohalla Kalyan Singh, Jhabbar Mandi, Mawana, Meerut, Uttar Pradesh-250401, have changed my name and shall hereafter be known as SANJANA.

It is certified that I have complied with other legal requirements in this connection.

SANJO RANI  
[Signature (in existing old name)]

I hitherto known as PRAGATI D/o PRABAL KUMAR MITTAL, R/o House No. 1257, Sector-9, Vasundhara, Ghaziabad, UP-201012, have changed my name and shall hereafter be known as PRAGATI MITTAL.

It is certified that I have complied with other legal requirements in this connection.

PRAGATI  
[Signature (in existing old name)]

I hitherto known as VISHWANATH SINGH alias VISHWANATH S/o KHALBALI SINGH, R/o H.No E-20B/435, Street No. 8, Jawahar Mohalla, Shashi Garden, Patparganj, East Delhi, Delhi-110091, have changed my name and shall hereafter be known as VISHWANATH.

It is certified that I have complied with other legal requirements in this connection.

VISHWANATH SINGH alias VISHWANATH  
[Signature (in existing old name)]

I hitherto known as NEYASHA KUMARI alias PAYAL D/o SANJEEV PASWAN, R/o Kh. No. 904.314, House No. D31, Sapera Basti, Gharoli, East Delhi, Delhi-110096, have changed my name and shall hereafter be known as PAYAL.

It is certified that I have complied with other legal requirements in this connection.

NEYASHA KUMARI alias PAYAL  
[Signature (in existing old name)]

I, RUPAN S/o SHANIT, R/o Village Myana, Post Rabupura, Tehsil Jewar, Police Station Rabupura, Distt. Gautam Buddha Nagar, P.O. Rabupura, Uttar Pradesh-203209, have changed the name of my minor daughter JIYA, aged 15 years and she shall hereafter be known as PRIYA.

It is certified that I have complied with other legal requirements in this connection.

RUPAN  
[Signature of Guardian]

I hitherto known as TAHA REHMAN S/o ATAUR REHMAN, R/o Basawan Gunj, Amroha, Uttar Pradesh-244221, have changed my name and shall hereafter be known as TALHA REHMAN.

It is certified that I have complied with other legal requirements in this connection.

TAHA REHMAN  
[Signature (in existing old name)]

I hitherto known as MONU PANDEY son of SHRI M C PANDEY, residing at 431, Chirag Delhi, New Delhi-110017, have changed my name and shall hereafter be known as MONU NATH.

It is certified that I have complied with other legal requirements in this connection.

MONU PANDEY  
[Signature (in existing old name)]

I, SUDAMA SHARMA S/o DEVI RAM SHARMA, R/o A -3/106-107, Sector-16, Rohini, Rohini Sector-15, North West Delhi, Delhi-110089, have changed the name of my minor son YASH SHARMA, aged 15 years and he shall hereafter be known as AAYUSH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SUDAMA SHARMA  
[Signature of Guardian]

I hitherto known as SHIJU SHAJI S/o SHAJI K.L, R/o Plot No. 16, New T Block, Nanhey Park, Uttam Nagar, New Delhi-110059, have changed my name and shall hereafter be known as SHIJU FRANCIS.

It is certified that I have complied with other legal requirements in this connection.

SHIJU SHAJI  
[Signature (in existing old name)]

I hitherto known as RAM SINGH S/o UPENDRA NARAYAN SINGH, R/o Gram-Barchaita Post-Tankuppa, Thana-Tankuppa, Tankupa, Gaya, Bihar-824232, have changed my name and shall hereafter be known as PINTU KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAM SINGH  
[Signature (in existing old name)]

I, LOKENDER KUMAR S/o GAURI SHANKAR, R/o H.No. B-235, Shiv Durga Vihar, Lakkarpur, P.O. Surajkund, Faridabad, Haryana-121009, have changed the name of my minor son DHRUV VARDHAN SINGH alias GARVIT BAGHEL, aged 11 years and he shall hereafter be known as DHRUV VARDHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

LOKENDER KUMAR  
[Signature of Guardian]

I, LOKENDER KUMAR S/o GAURI SHANKAR, R/o H.No. -B-235, Shiv Durga Vihar, Lakkarpur, P.O. Surajkund Faridabad, Haryana-121009, have changed the name of my minor son YUG PRATAP SINGH alias YASH BAGHEL, aged 12 years and he shall hereafter be known as YUG PRATAP SINGH.

It is certified that I have complied with other legal requirements in this connection.

LOKENDER KUMAR  
[Signature of Guardian]

I hitherto known as HARSHIT son of SONU, residing at House No. W.P. 252, Wazirpur Village, Ashok Vihar H.O. North West Delhi, Delhi-110052, have changed my name and shall hereafter be known as HARSHIT BADIYAN.

It is certified that I have complied with other legal requirements in this connection.

HARSHIT  
[Signature (in existing old name)]

I hitherto known as PINTU KUMAR S/o RANJEET LAL, residing at Village-Sherpur, P.O. Sherpur, P.S. Maner, Sub Division Danapur, District Patna, Bihar, Pin Code-801503, have changed my name and shall hereafter be known as SIDDHARTH ARYAN.

It is certified that I have complied with other legal requirements in this connection.

PINTU KUMAR  
[Signature (in existing old name)]

I hitherto known as SHARAD KUMAR S/o RADHEY SHYAM, R/o P Naduagyanpar Pandey Tola, Hariya, Gorakhpur, Uttar Pradesh-273203, have changed my name and shall hereafter be known as SHARAD KUMAR SAHANI.

It is certified that I have complied with other legal requirements in this connection.

SHARAD KUMAR  
[Signature (in existing old name)]

I hitherto known as LAXMI DEVENDRA RAWAT D/o SH. DEVENDRA SINGH RAWAT W/o Sh. AKHIL RAINA, Residing at Flat No. 804, Royale Retreat-3, Charmwood Village, Surajkund, Road, Surajkund Faridabad, Haryana-121009, have changed my name and shall hereafter be known as LAXMI RAINA.

It is certified that I have complied with other legal requirements in this connection.

LAXMI DEVENDRA RAWAT  
[Signature (in existing old name)]

I hitherto known as ASHA AGRAWAL alias JAYA JAIN D/o MUKUND LAL AGRAWAL W/o JITENDRA KUMAR JAIN, R/o 99-C, South Malaka Jain Market, Prayagraj-211003, have changed my name and shall hereafter be known as JAYA JAIN.

It is certified that I have complied with other legal requirements in this connection.

ASHA AGRAWAL alias JAYA JAIN  
[Signature (in existing old name)]

I hitherto known as BIMLESH W/o SURENDER, R/o Sahupura Sector-65, Sahupura(195), Faridabad, Haryana-121004, have changed my name and shall hereafter be known as SAVITRI NAIN.

It is certified that I have complied with other legal requirements in this connection.

BIMLESH  
[Signature (in existing old name)]

I hitherto known as KM MATRAYI TRIPATHI alias MAITREYI SHARMA D/o AMAR NATH TRIPATHI W/o RAVINDRA KUMAR SHARMA, R/o 117-B, Third Floor, Gali No. 6, Krishna Nagar, Safdarjung Enclave, Delhi-110029, have changed my name and shall hereafter be known as MAITREYI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

KM MATRAYI TRIPATHI alias MAITREYI SHARMA  
[Signature (in existing old name)]

I hitherto known as MAHENDRA SINGH S/o MISIR, R/o H.No. 63/3, Sayed Wara, Old Faridabad, Near Mahavir Mandir, Old Faridabad, Faridabad, Haryana-121002, have changed my name and shall hereafter be known as MAHENDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

MAHENDRA SINGH  
[Signature (in existing old name)]

I hitherto known as DEEPU KUMAR S/o RAM CHANDER KAMATH, R/o H.No. 232 Rakesh Marg, Nehru Nagar, Ghaziabad, Uttar Pradesh-201001, have changed my name and shall hereafter be known as DEEPAK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DEEPU KUMAR  
[Signature (in existing old name)]

I hitherto known as SHIVAM KUMAR SINGH S/o DINESH KUMAR SINGH, R/o H.No. 217, Ambedkar Colony Bijwasan, New Delhi-110061, have changed my name and shall hereafter be known as SIYAM.

It is certified that I have complied with other legal requirements in this connection.

SHIVAM KUMAR SINGH  
[Signature (in existing old name)]

I, RAJESH KUMAR S/o K.K.K. SHARMA, R/o 5287, Ground Floor, Shora Kothi, Pahar Ganj, Swami Ram Tirath Nagar, New Delhi, Central Delhi-110055, have changed the name of my minor daughter RIDHIMA, aged 17 years and she shall hereafter be known as RIDHIMA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR  
[Signature of Guardian]

I hitherto known as JAMILA KHATUN W/o KYAMUDDIN, R/o N-22C/108, Kaushal Puri Lal Bagh, Azadpur, North West Delhi, Delhi-110033, have changed my name and shall hereafter be known as JAIRUNA NISHA.

It is certified that I have complied with other legal requirements in this connection.

JAMILA KHATUN  
[Signature (in existing old name)]

I, JUGAL KISHOR S/o LILA DHAR, R/o H. No. 196 S/F, KH. No. 619/21, Chattar Pur, South Delhi, Delhi-110074, have changed the name of my minor daughter namely KRISHNA DEVI, aged 16 years and shall hereafter be known as PRIYA.

It is certified that I have complied with other legal requirements in this connection.

JUGAL KISHOR  
[Signature of Guardian]

I hitherto known as URMILA D/o BANGALI DAS GUPTA W/o RAVINDER GUPTA, R/o A-295, Mangolpuri, Mangol Puri N Block, North West Delhi, Delhi-110083, have changed my name and shall hereafter be known as URMILA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

URMILA  
[Signature (in existing old name)]

I hitherto known as WAQUAS S/o FAKHARE ALAM R/o Village Sahariya, Post Nizamabad, Sahriya, Azamgarh, Uttar Pradesh-276206, have changed my name and shall hereafter be known as ABUL VAKAS.

It is certified that I have complied with other legal requirements in this connection.

WAQUAS  
[Signature (in existing old name)]

I, SANDHYA GOSWAMI W/o RAJIT SHARMA, R/o 341/2, Gurukul Marg, Radha Nivas, Vrindavan, Vrindaban Bangar, Mathura, Uttar Pradesh-281121, have changed the name of my minor daughter RIDHMA SHARMA, aged 10 years and she shall hereafter be known as RIDDHIMA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SANDHYA GOSWAMI  
[Signature of Guardian]

I hitherto known as RAJESH CHAUHAN S/o SIYARAM, R/o 100 B/7, Gali No. 02, Grand Avenue, KH No. 1544, H Block, Phase-6, Aya Nagar, South Delhi, Delhi-110047, have changed my name and shall hereafter be known as RAVINDRA CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

RAJESH CHAUHAN  
[Signature (in existing old name)]

I hitherto known as NISHA GUPTA D/o DINESH CHAND GUPTA R/o H.No. 3, Choura Sadatpur, Sector-22, Raghunathpur, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as MAHIRA.

It is certified that I have complied with other legal requirements in this connection.

NISHA GUPTA  
[Signature (in existing old name)]

I hitherto known as RINKI KUMARI W/o SANJIT PRASAD, R/o Sipar, Siwan, Bihar-841507, changed my name and shall hereafter be known as RINKEE KUMARI. It is certified that I have complied with other legal requirements in this connection.

RINKI KUMARI  
[Signature (in existing old name)]

I, DEEPAK KUMAR SINGH S/o RAMAKANT SINGH, Residing at L-2, D 61 A, Near Gurudwara, D.K. Mohan Garden, P.O. D.K. Mohan Garden, Distt. West Delhi, Delhi-110059, have changed the name of my minor Son INSHAAN KUMAR SINGH, aged 15 years and he shall hereafter be known as ISHAAN KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK KUMAR SINGH  
[Signature of Guardian]

I, ASIYANA KHATOON W/o NIYAMUDDIN SAH, R/o H.No. J-19, Adhyapak Nagar, Nangloi, West Delhi, Delhi-110041, have change the name of my minor son ALTAMAS RAJA, aged 10 years and he shall hereafter be known as SAMIR RAJA.

It is certified that I have complied with other legal requirements in this connection.

ASIYANA KHATOON  
[Signature of Guardian]

I hitherto known as RAM SHRI alias SUKH DEVI W/o KRIPAL SINGH, R/o Village Ahamadabad, VTC Ahmadabad, P.O. Ahamdabad, Sub District Aliganj, District Etah, State Uttar Pradesh-207001, have changed my name and shall hereafter be known as RAM SHRI.

It is certified that I have complied with other legal requirements in this connection.

RAM SHRI alias SUKH DEVI  
[Signature Thumb Impresion]

I hitherto known as VINAY S/o Sh. KUNDAN SINGH PANWAR, R/o SF-1, M-100, Sector-12, Pratap Vihar, Near D.A.V. Chowk, Ghaziabad, Uttar Pradesh-201009, have change my name and shall hereafter be known s VINAY PANWAR.

It is certified that I have complied with other legal requirements in this connection.

VINAY  
[Signature (in existing old name)]

I hitherto known as POOJA RANI D/o RISHI PAL SINGH, R/o S-616, 1st Floor, School Block, Shakarpur, Distt. East Delhi, Delhi-110092, have changed my name and shall hereafter be known as SADHVI PURNIMA YOGESHWAR GIRI.

It is certified that I have complied with other legal requirements in this connection.

POOJA RANI  
[Signature (in existing old name)]

I hitherto known as AKIT GOYAL S/o SANJAY KUMAR, R/o Ganj Timasiya, Dholpur, Rajasthan-328022, have changed my name and shall hereafter be known as ANKIT GOYAL.

It is certified that I have complied with other legal requirements in this connection.

AKIT GOYAL  
[Signature (in existing old name)]

I hitherto known as SHIKHA W/o ABHIMANYU KUMAR SINGH, R/o Plot No. 26-B/B, Kh. No. 48/89, Upkar Vihar Sawada, VTC Ghero, P.O. Nizampur, Distt. North West Delhi, Delhi-110081, have changed my name and shall hereafter be known as SHIKHA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SHIKHA  
[Signature (in existing old name)]

I hitherto known as HARSH KUMAR SINGH BHADORIA S/o NAND KUMAR SINGH BHADORIA, R/o F-188, Hari Nagar, Extn Part-2, Jaitpur, Badarpur, South Delhi-110044, have changed my name and shall hereafter be known as HARSH SINGH BHADORIA.

It is certified that I have complied with other legal requirements in this connection.

HARSH KUMAR SINGH BHADORIA  
[Signature (in existing old name)]

I hitherto known as MULKRAJ ANAND S/o ARUN KUMAR, R/o Jhuggi No. 166 Cement Siding Shakur Basti, Shkurbasti, P.O. Saraswati Vihar, North West, Delhi 110034, have changed my name and shall hereafter be known as NITISH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MULKRAJ ANAND  
[Signature (in existing old name)]

I hitherto known as JANKI daughter of RAVINDER, residing at H. No. 351, Kidholi, Pahladpur (15-R), Sonipat, Haryana-131402, have changed my name and shall hereafter be known as JANKI DAHIYA.

It is certified that I have complied with other legal requirements in this connection.

JANKI  
[Signature (in existing old name)]

I hitherto known as ROHIT son of RAVINDER residing at H. No. 351, Kidholi, Pahladpur (15-R), P.O. Pehladpur Kiroli, Distt. Sonipat, Haryana-131402, have changed my name and shall hereafter be known as ROHIT DAHIYA.

It is certified that I have complied with other legal requirements in this connection.

ROHIT  
[Signature (in existing old name)]

I hitherto known as KIRAN ANGIRISH alias KIRAN VASISHT D/o PRAVESH CHANDRA ANGIRISH W/o YOGENDER VASISHT, R/o B-10A, M.I.G Flats, Vatika Apartments, Mayapuri, New Delhi-110064, have changed my name and shall hereafter be known as KIRAN VASISHT.

It is certified that I have complied with other legal requirements in this connection.

KIRAN ANGIRISH alias KIRAN VASISHT  
[Signature (in existing old name)]

I hitherto known as SHIVNATH TRIPATHI S/o RAJ KISHOR TRIPATHI, R/o House No. 401, Block-C 194, Near Green Field Colony, Dayal Nagar, Amarnagar, Faridabad, Haryana-121003, have changed my name and shall hereafter be known as SHEO NATH PRASAD TRIPATHI.

It is certified that I have complied with other legal requirements in this connection.

SHIVNATH TRIPATHI  
[Signature (in existing old name)]

I, ROHIT SINGH S/o SHIV CHARAN LAL Permanent, R/o 5, Station Road, VTC Milak, P.O. Milak, District Rampur, Uttar Pradesh-244701, Presently Residing at 604, Type IV, 6th Floor, Tower-6, Radio Research Centre, Mayur Vihar Phase-1, New Delhi-110091, have changed the name of my minor daughter namely BHUVIKA SINGH, aged 2 years and she shall hereafter be known as IRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

ROHIT SINGH  
[Signature of Guardian]

I hitherto known as SAURABH KUMAR S/o UMA SHANKAR SHARMA, R/o K-63, Pocket 3, Dwarka Metro Station, 16A, N.S.I.T Dwarka, South West Delhi, Delhi-110078, have changed my name and shall hereafter be known as SAURABH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SAURABH KUMAR  
[Signature (in existing old name)]

I hitherto known as SAMEERA SINGH D/o SUDHIR KUMAR SINGH, residing at Flat No. E-1058, River Heights, Raj Nagar, Extension, Tower-15, Ghaziabad, U.P.-201001, have changed my name and shall hereafter be known as SAMEERA SINGH AMETHIA.

It is certified that I have complied with other legal requirements in this connection.

SAMEERA SINGH  
[Signature (in existing old name)]

I, SARFARAZ S/o KHALIL AHMAD, R/o House No. 154, 20 Futa Road, Alvi Nagar Sadullabad, Near Namara Masjid, Loni Dehat, Ghaziabad, Uttar Pradesh-201102, have changed the name of my minor son FAZIL, aged 8 years and he shall hereafter be known as MOHD AFNAN.

It is certified that I have complied with other legal requirements in this connection.

SARFARAZ  
[Signature of Guardian]

I hitherto known as VIVEK S/o SAHAB SINGH VERMA, R/o House No. 19, Cod Road, Chaudhary Vihar, Defence Colony, Post Pratap Pura, Agra, Uttar Pradesh-282001, have changed my name and shall hereafter be known as VIVEK VERMA.

It is certified that I have complied with other legal requirements in this connection.

VIVEK  
[Signature (in existing old name)]

I hitherto known as RAJ alias RAJ DAWER W/o RAMESH KUMAR, R/o B-37, J.J. Colony, Madipur, West Delhi, Delhi-110063, have changed my name and shall hereafter be known as RAJ DAWER.

It is certified that I have complied with other legal requirements in this connection.

RAJ alias RAJ DAWER  
[Signature (in existing old name)]

I hitherto known as JAGRITI BHASIN D/o BHARAT BHUSHAN BHASIN W/o HARSHIT BAWA, R/o D-39, Sham Nagar, Tilak Nagar, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as JAGRITI BAWA.

It is certified that I have complied with other legal requirements in this connection.

JAGRITI BHASIN  
[Signature (in existing old name)]

I hitherto known as MONTI S/o NIRANJAN SINGH, R/o JH-21/455, Jhuggi Block-21, Kalyanpuri, East Delhi-110091, have changed my name and shall hereafter be known as SOHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

MONTI  
[Signature (in existing old name)]

I hitherto known as PARVEEN MUTREJA alias PARVEEN KUMAR MUTREJA S/o NAND LAL MUTREJA, R/o A-86, Ashok Vihar Phase-II, Delhi-110052, have changed my name and shall hereafter be known as PARVEEN KUMAR MUTREJA.

It is certified that I have complied with other legal requirements in this connection.

PARVEEN MUTREJA alias PARVEEN KUMAR  
MUTREJA  
[Signature (in existing old name)]

I hitherto known as CAPTAN SINGH S/o SUNDER LAL, R/o 311, Gali No. 4, Bagh Kare Khan, Kishan Ganj, North Delhi, Delhi-110007, have changed my name and shall hereafter be known as PAWAN YADAV.

It is certified that I have complied with other legal requirements in this connection.

CAPTAN SINGH  
[Signature (in existing old name)]

I hitherto known as NIMMI D/o VIJAY BHANDAR W/o SHAKTI PRIYAN NAIR, R/o 1193, Sector-A, Pocket-B, Vasant Kunj, Vasant Kunj S.O., South West Delhi, Delhi-110070, have changed my name and shall hereafter be known as NIMMI NAIR.

It is certified that I have complied with other legal requirements in this connection.

NIMMI  
[Signature (in existing old name)]

I hitherto known as M ASIF S/o YOUNUS, R/o H. No. 22, Comfort Homes, LIC Colony, Kharar, Punjab-140301, have changed my name and shall hereafter be known as MOHAMMAD ASIF.

It is certified that I have complied with other legal requirements in this connection.

M ASIF  
[Signature (in existing old name)]

I hitherto known as MOHAMMAD ARSHAD son of MOHAMMAD UMAR, residing at Gram Post Arji, Siddharthnagar, Uttar Pradesh-272152, have changed my name and shall hereafter be known as ADRIN BATIE.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD ARSHAD  
[Signature (in existing old name)]

I hitherto known as SANGEETA KUMARI D/o LAL KESH, R/o House No. 473, Pocket-07, Punarwas Colony, Sector-A-10, Narela, North West Delhi, Delhi-110040, have changed my name and shall hereafter be known as SANGEETA.

It is certified that I have complied with other legal requirements in this connection.

SANGEETA KUMARI  
[Signature (in existing old name)]

I hitherto known as RUCHIKA alias RUCHIKA ARORA D/o ASHOK ARORA, R/o E-137, Kamla Nagar, P.O. Malka Ganj, North Delhi, Delhi-110007, have changed my name and shall hereafter be known as RUCHIKA ARORA.

It is certified that I have complied with other legal requirements in this connection.

RUCHIKA alias RUCHIKA ARORA  
[Signature (in existing old name)]

I hitherto known as MAMTA RANI alias MAMTA DHIMAN D/o GYAN CHAND W/o SUNIL KUMAR DHIMAN, R/o E-6A, SF, BS, Chanakya Palace Part -1, VTC

Uttam Nagar, P.O. DK Mohan Garden, Distt. West Delhi-110059, have changed my name and shall hereafter be known as MAMTA DHIMAN.

It is certified that I have complied with other legal requirements in this connection.

MAMTA RANI alias MAMTA DHIMAN  
[Signature (in existing old name)]

I, ANJANI KUMAR ANUPAM S/o CHANDRA BHUSHAN SINGH, R/o SMQ 5D, WAC Qtrs Subroto Park, Moradabad Pahari, South West Delhi, Delhi Cantt., Delhi-110010, have changed the name of my minor son namely ARMAN, aged 13 years and he shall hereafter be known as ARMAAN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ANJANI KUMAR ANUPAM  
[Signature of Guardian]

I, ANJANI KUMAR ANUPAM S/o CHANDRA BHUSHAN SINGH, R/o SMQ 5D, WAC Qtrs Subroto Park, Moradabad Pahari, South West Delhi, Delhi Cantt., Delhi-110010, have changed the name of my minor daughter namely AAGHNYA, aged 9 years and she shall hereafter be known as AAGHNYA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ANJANI KUMAR ANUPAM  
[Signature of Guardian]

I hitherto known as PUSHP LATA alias PUSHP LATA CHHABRA, D/o PUNNU RAM BHATIA, W/o HARI AM CHHABRA, R/o A-5B 60 SFS Flats, Paschim Vihar, VTC Paschim Vihar, P.O. Paschim Vihar, Sub District, Punjabi Bagh, District West Delhi, Delhi-110063, have changed my name and shall hereafter be known as PUSHP LATA.

It is certified that I have complied with other legal requirements in this connection.

PUSHP LATA alias PUSHP LATA CHHABRA  
[Signature (in existing old name)]

I hitherto known as SUKHWINDER KAUR wife of JASWINDER SINGH, Resident of House No. 392, Sector 77, District SAS Nagar (Mohali), Punjab-160071, India have changed my name and shall hereafter be known as SUKHWINDER KAUR GANDHI .

It is certified that I have complied with other legal requirements in this connection.

SUKHWINDER KAUR  
[Signature (in existing old name)]

I hitherto known as UMESH KUMAR S/o SADHU RAM, R/o 279 Village Jagat Pur, Gali No. 6, Jagat Pur, North Delhi, Delhi-110084, have changed my name and shall hereafter be known as UMESH.

It is certified that I have complied with other legal requirements in this connection.

UMESH KUMAR  
[Signature (in existing old name)]

I hitherto known as SUNITA TIWARI alias SUNITA D/o RAM KRISHAN TIWARI W/o DEVENDRA TRIPATHI, R/o Flat No. F-904, Supertech Livingston Crossings Republik, Ghaziabad P.O. Crossing Republik Distt. Ghaziabad, Uttar Pradesh-201016, have changed my name and shall hereafter be known as SUNITA TRIPATHI.

It is certified that I have complied with other legal requirements in this connection.

SUNITA TIWARI alias SUNITA  
[Signature (in existing old name)]

I hitherto known as SANJEEV KUMAR S/o SHYAMDEV THAKUR, resident of Katariya P.O. Kataria PS Kursela Distt. Katihar, have changed my named and shall hereafter be known as RAVI RAJ.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV KUMAR  
[Signature (in existing old name)]

I hitherto known as SIDDHARTH S/o PATEL LALITKUMAR, resident of D-3 Moto Maadh, Ghumasan, P.O. Dangarwa, District Mahesana, Gujarat-382705, have changed my name and shall hereafter be known as SIDDHARTH LALITKUMAR PATEL.

It is certified that I have complied with other legal requirements in this connection.

SIDDHARTH  
[Signature (in existing old name)]

I hitherto known as LAXMI wife of NARENDER SINGH, resident of B-40, Nishant Park, Kakrola More, P.O. N.S.I.T. Dwarka, South West Delhi-110078, have changed my name and shall hereafter be known as SHASHI.

It is certified that I have complied with other legal requirements in this connection.

LAXMI  
[Signature (in existing old name)]

I hitherto known as FAKKEERAPPA alias MUTTANNA HADAPAD alias SHIRUR S/o SHIVAPPA, resident of # 24, Defence Colony, Dharwad, Karnataka-580005, have changed

my name and shall hereafter be known as MUTTANNA SHIVAPPA SHIRUR.

It is certified that I have complied with other legal requirements in this connection.

FAKKEERAPPA alias MUTTANNA HADAPAD alias  
SHIRUR  
[Signature (in existing old name)]

I, RAJANI SHARMA W/o ANKIT CHAUDHARY, R/o Flat-603, Block-I KDP Grand Savanna, Raj Nagar Extension Road, Opposite Easy Day, Raj Nagar Extension, Distt. Ghaziabad, Uttar Pradesh-201017, have changed the name of my minor son namely AARIV CHAUDHARY, aged 01 years and he shall hereafter be known as RUDRA CHAUDHRY.

It is certified that I have complied with other legal requirements in this connection.

RAJANI SHARMA  
[Signature of Guardian]

I hitherto known as RAJESH PANDURANG CHEWALE S/o PANDURANG KASHINATH SANGLE, residing at Shanti Shreyas CHSL Flat No. 608 6th Floor B Wing, Plot No. 21, Sector 17, Vashi, Navi Mumbai, Thane, Maharashtra-400703, have changed my name and shall hereafter be known as RAJAN PANDURANG SANGLE.

It is certified that I have complied with other legal requirements in this connection.

RAJESH PANDURANG CHEWALE  
[Signature (in existing old name)]

I hitherto known as KANAI MALLICK S/o PROVASH CHANDRA MALLICK, residing at 223, R.R Plot, Anandapur, Post Office-E K T, Kolkata, West Bengal-700107, have changed my name and shall hereafter be known as PROSANTA MALLICK.

It is certified that I have complied with other legal requirements in this connection.

KANAI MALLICK  
[Signature (in existing old name)]

I hitherto known as ASHA W/o C K UDAYA, R/o #34, 9th Cross 1, Thyagarajanagar, Bangalore South, Tyagranjnagar, Bangalore South Bangalore, Karnataka-560028, have changed my name and shall hereafter be known as VARIJA.

It is certified that I have complied with other legal requirements in this connection.

ASHA  
[Signature (in existing old name)]

I hitherto known as BABU RAM S/o HARI RAM, R/o H.No. 6964, Guru Nanak Pura, Bathinda Punjab, have changed my name and shall hereafter be known as PREM KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BABU RAM  
[Signature (in existing old name)]

I hitherto known as T M BHAGIRATHAMMA W/o N MAHADEVAPPA, R/o Dara Bendre Nagar, 136/5 16th Ward Gundlupet, Chamrajanagar, Karnataka-571111, have changed my name and shall hereafter be known as BHAGAMMA.

It is certified that I have complied with other legal requirements in this connection.

T M BHAGIRATHAMMA  
[Signature (in existing old name)]

I hitherto known as SURJEET KAUR W/o Shri DALJIT SINGH, residing at Ward No. 8, Tikhowal Mohalla, Mukerian, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as SURJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

SURJEET KAUR  
[Signature (in existing old name)]

I hitherto known as UMAVATI W/o SURENDER KUMAR, residing at F-1820E, Iaxmi Nagar, Shankapur, Delhi-110092, have changed my name and shall hereafter be known as ARTI SAINI.

It is certified that I have complied with other legal requirements in this connection.

UMAVATI  
[Signature (in existing old name)]

I hitherto known as KUMARI TANNUSHA PRADHAN D/o DEV NATH RAM PRADHAN, R/o Bazar Dand, VTC Manora P.O. Manora Tehsil-Manora Distt. Jashpur Chhattisgarh-496330, have changed my name and shall hereafter be known as TANNUSHA PRADHAN.

It is certified that I have complied with other legal requirements in this connection.

KUMARI TANNUSHA PRADHAN  
[Signature (in existing old name)]

I hitherto known as SUKHMANI KAUR D/o ASHOK KUMAR, and W/o GAGANDEEP SINGH, R/o WZ-5/1, Ram Nagar, Chaukhandi, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as DIVYA. I have changed my name only, not my religion.

It is certified that I have complied with other legal requirements in this connection.

SUKHMANI KAUR  
[Signature (in existing old name)]

I hitherto known as TARLOK S/o SALWINDER SINGH, residing at VTC Hezam, PO Manak Dheri, District. Hoshiarpur, Punjab-144203, have changed my name and shall hereafter be known as TARLOK SINGH.

It is certified that I have complied with other legal requirements in this connection.

TARLOK  
[Signature (in existing old name)]

I hitherto known as KULDIP SINGH S/o BHAJAN SINGH, residing at Village Thikriwala, Tehsil Barnala, District Barnala, Punjab-148101, India, have changed my name and shall hereafter be known as HARDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULDIP SINGH  
[Signature (in existing old name)]

I hitherto known as BHAWANA KANYAL W/o CHANDAN SINGH NEGI, R/o Street No. 2-L, Dogar Basti Faridkot, Punjab, have changed my name and shall hereafter be known as BHAWANA NEGI.

It is certified that I have complied with other legal requirements in this connection.

BHAWANA KANYAL  
[Signature (in existing old name)]

I hitherto known as HINA W/o MOHD AQIL, D/o IDRIS KHAN MOHD, R/o H.No. 38, Third Floor, Ishwar Nagar, Srinivaspuri, South Delhi-110065, have changed my name and shall hereafter be known as HINA SHEHZAD.

It is certified that I have complied with other legal requirements in this connection.

HINA  
[Signature (in existing old name)]

I hitherto known as AJAY MAHABALESHWAR TALEKAR S/o MAHABALESHWAR TALEKAR, R/o Telnga Road, Chandradeviwada, Nandangadda, Karwar Town & Taluk, Uttar Kannada, Karnataka-581304, have changed my name and shall hereafter be known as AJAY TALEKAR.

It is certified that I have complied with other legal requirements in this connection.

AJAY MAHABALESHWAR TALEKAR  
[Signature (in existing old name)]

I hitherto known as KIRAN KUMARI D/o OMPRAKASH, R/o Lt. Sh. Omprakash Mothsara House Mothsara Lane, Near Bus Stand, Village Dhabdhani, Dhab Dhani, (141), Bhiwani Haryana-127030, have changed my name and shall hereafter be known as PREETI KUMARI

It is certified that I have complied with other legal requirements in this connection.

KIRAN KUMARI  
[Signature (in existing old name)]

I, ANUJ JAIN son of RAJ KUMAR JAIN residing at Near Bhabhat Road, # 102, City Enclave, Zirakpur, S.A.S. Nagar Mohali, Punjab-140603, have changed the name of minor son DIVYANSH JAIN alias DIVYANG, aged 17 years and he shall hereafter be known as DIVYANSH JAIN.

It is certified that I have complied with other legal requirements in this connection.

ANUJ JAIN  
[Signature of Guardian]

I hitherto known as CHAITHRA W/o HARISHA CP, residing at A Cholenahalli Kasaba Hobli Adagur Hassan, Karnataka-573116, have changed my name and shall hereafter be known as CHETHANA.

It is certified that I have complied with other legal requirements in this connection.

CHAITHRA  
[Signature (in existing old name)]

I hitherto known as SACHIN alias SACHIN KUMAR S/o BHIM SINGH, R/o 535, Talao, Talao (112), PO Talao, Distt. Jhajjar, Haryana-124103, have changed my name and shall hereafter be known as SACHIN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SACHIN alias SACHIN KUMAR  
[Signature (in existing old name)]

I, SYED ANWAR ALI S/o GULAM ALI, R/o C-57 Dujana House, Matia Mahal, Jama Masjid Delhi 110006, have changed the name of my minor son MOHD HAMMAZ, aged 16 years and shall hereafter be known as SYED MUSTAFA ALI .

It is certified that I have complied with other legal requirements in this connection.

SYED ANWAR ALI  
[Signature of Guardian]

I hitherto known as SOHANI GUPTA D/o RAJU GUPTA, R/o Vill. Dumari Niwas, Post Dumari Niwas, Sahjanwa, Gorakhpur, Uttar Pradesh-273209, have changed my name and shall hereafter be known as SUHANI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SOHANI GUPTA  
[Signature (in existing old name)]

I, PARDEEP KUMAR S/o YASHPAL, R/o 1836/31, Azad Nagar, Rohtak, Rohtak, Haryana-124001, have changed the name of my minor son namely DIGHVIJAY aged 17 years and he shall hereafter be known as VIREN KAJAL.

It is certified that I have complied with other legal requirements in this connection.

PARDEEP KUMAR  
[Signature of Guardian]

I hitherto known as BHARTTI VERMA D/o AASHOK VERMA, R/o A1/ 138, 3rd Floor, Shushant Lok-2, Sector- 55, Gurgaon, Haryana-122011, have changed my name and shall hereafter be known as BHARTTI VERMMA.

It is certified that I have complied with other legal requirements in this connection.

BHARTTI VERMA  
[Signature (in existing old name)]

I hitherto known as SAHIL BAHETI S/o SHIV SHANKAR BAHETY, resident of House No.-4/4th Floor, 38 Vivekananda Road, Near Hariyana Bhawan, Barabazar, West Bengal-700007, have changed my name and shall hereafter be known as SAAHIL BAHETY.

It is certified that I have complied with other legal requirements in this connection.

SAHIL BAHETI  
[Signature (in existing old name)]

I hitherto known as RAJ KAUR wife of LUBHAYA, resident of Vill. Kuralian, Makowal, Amritsar, Punjab-143103, have changed my name and shall hereafter be known as RAJ YOSEPH. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

RAJ KAUR  
[Signature (in existing old name)]

I, LUBHAYA son of DAS, resident of Vill. Kuralian, Makowal, Amritsar, Punjab- 43103, have changed the name of my minor daughter NAVPREET KAUR aged 16 years and she shall hereafter be known as NAV YOSEPH. I have changed only her name not her religion.

It is certified that I have complied with other legal requirements in this connection.

LUBHAYA  
[Thumb Impression]

I hitherto known as AAKARSH S/o SADASHIV KUMAR, R/o 660/7/151C, Shanti Vihar Colony, Unity City Road, Bahadurpur Kursi Road, Vikas Nagar, Lucknow, Uttar Pradesh- 226022, have changed my name and shall hereafter be known as AAKARSH MISHRA.

It is certified that I have complied with other legal requirements in this connection.

AAKARSH  
[Signature (in existing old name)]

I hitherto known as ANITHA M D/o MARAKONDAIAH, R/o No. 2, 2nd Floor, C Cross BEML Layout, T C Palya, Bangalore North, Krishnarajapuram, Karnataka-560036, have changed my name and shall hereafter be known as GUBILI PRIYA.

It is certified that I have complied with other legal requirements in this connection.

ANITHA M  
[Signature (in existing old name)]

I, RAJEEV BHARDWAJ S/o KISHAN DEV, R/o Dharmshala, Ward No. 9, Mailani, Kheri, Uttar Pradesh- 262803, have changed the name of my minor daughter NITI BHARDWAJ aged about 16 years and she shall hereafter be known as ARADHYA BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

RAJEEV BHARDWAJ  
[Signature of Guardian]

I hitherto known as KAVYA KABBANNAVAR W/o YAMANOORAPPA KABBANNAVAR, R/o Govt School Behand Ganadhal Road, Chikka Mannapur, Yeddoni, Koppal, Karnataka-583277, have changed my name and shall hereafter be known as JAYASHREE.

It is certified that I have complied with other legal requirements in this connection.

KAVYA KABBANNAVAR  
[Signature (in existing old name)]

I hitherto known as SUMAN W/o NAND KUMAR, R/o Ward Diggur, Vill. Sara Post Office, Baal Toh Chamba, Himachal Pradesh-176314, have changed my name and shall hereafter be known as SUMNA DEVI

It is certified that I have complied with other legal requirements in this connection.

SUMAN  
[Signature (in existing old name)]

I hitherto known as AJAY DAS S/o NIRANJAN DAS, R/o 13 Amar Sarani, Janata Nagar M Corp, Sevoke Road, Jalpaiguri, West Bengal-734001, have changed my name and shall hereafter be known as AJAY DAS.

It is certified that I have complied with other legal requirements in this connection.

AJAY DAS  
[Signature (in existing old name)]

I hitherto known as AADHYA BHALLA D/o VIVEK BHALLA, R/o Civil Lines Kapoorthala Chauraha, Lakhimpur, Kheri, Uttar Pradesh-262701, have changed my name and shall hereafter be known as ISHA ADYA BHALLA.

It is certified that I have complied with other legal requirements in this connection.

AADHYA BHALLA  
[Signature (in existing old name)]

I hitherto known as BINA SUBBA W/o AMBER BAHADUR SUBBA, R/o Mahendra Gaon Ward No. 8, Mirik, Darjeeling, West Bengal-734214, have changed my name and shall hereafter be known as DINA SUBBA.

It is certified that I have complied with other legal requirements in this connection.

BINA SUBBA  
[Signature (in existing old name)]

I, PAWAN KUMAR JAYSWAL S/o SHIVPALTAN JAYSWAL, R/o 3/101, Vasundhara Enclave Phase-1, Taramandal, Gorakhpur, Uttar Pradesh-273001, have changed the name of my minor daughter's PIHU JAISWAL aged 8 year and she shall here after be known as KASHVI JAYSWAL .

It is certified that I have complied with other legal requirements in this connection.

PAWAN KUMAR JAYSWAL  
[Signature of Guardian]

I hitherto known as PUSHPA DEVI W/o RAKESH YADAV, R/o Khevta Rampur Tahseel, Mishrikh, Post Awrangabad Rampur, Aurangabad, Mishrikh, Sitapur, Uttar Pradesh-261403, have changed my name and shall hereafter be known as GUDDI DEVI.

It is certified that I have complied with other legal requirements in this connection.

PUSHPA DEVI  
[Signature (in existing old name)]

I hitherto known as LAXMI KANT MISRA S/o ASHARFEE LAL YADAV, R/o chandipur, post makhwapur, VTC Kamlapur, PO Kamlapur, Sub Distt. Sidhauri, Distt. Sitapur, Uttar Pradesh-261302, have changed my name and shall hereafter be known as LALIT MOHAN YADAV.

It is certified that I have complied with other legal requirements in this connection.

LAXMI KANT MISRA  
[Signature (in existing old name)]

I, RANGANATH M R S/o RANGANAYAKA, R/o 8/32-3 3rd D Cross, Andrahalli Main Road Anachwer Naner Vigneswar Nagar, Bangalore, Karnataka-560091, have changed the name of my minor son SHOBHITH R aged about 15 years and he shall hereafter be known as ANIRUDH M R.

It is certified that I have complied with other legal requirements in this connection.

RANGANATH M R  
[Signature of Guardian]

I, CHHATHU MAHTO S/o RAM SURAT MAHTO, R/o Chintamanipur, Vaishali, Madarna, Bihar- 844113, have changed the name of my minor son AJEET KUMAR, aged about 12 years and he shall hereafter be known as ADITYA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

CHHATHU MAHTO  
[Signature of Guardian]

I hitherto known as GADHVI JAKSHIL MANOJ S/o MANOJ PREMI GADHVI, R/o 1051/1, Doshi Area, Ghoghla , Distt. Diu, Daman & Diu-362540, have changed my name and shall hereafter be known as JAKSHIL MANOJ GADHAVI.

It is certified that I have complied with other legal requirements in this connection.

GADHVI JAKSHIL MANOJ  
[Signature (in existing old name)]

I hitherto known as GURMAIL KAUR alias JASMAIL KAUR W/o SUKHDEV SINGH, R/o VPO Aklia Jalal Tehsil Phul District Bathinda, Punjab, have changed my name and shall hereafter be known as JASMEL KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURMAIL KAUR Alias JASMAIL KAUR  
[Signature (in existing old name)]

I hitherto known as ROHITKUMAR DILIP SOLANKI S/o DILIP LAKKHAMANBHAI SOLANKI, R/o 451, Choro Mithabava No, Ghoghla, Daman & Diu-362540, have changed my name and shall hereafter be known as ROHIT DILIP SOLANKI.

It is certified that I have complied with other legal requirements in this connection.

ROHITKUMAR DILIP SOLANKI  
[Signature (in existing old name)]

I hitherto known as PENTI KALYANI PRIYA W/o PENTI SRINIVASA RAO, residing at C-7.1/2, Door No. 192, Vindhya, Gouthami Nagar HWP Colony, Aswapuram, Bhadradi Kothagudem. DT, Telangana-507116, have changed my name and shall hereafter be known as PENTI KALYANI.

It is certified that I have complied with other legal requirements in this connection.

PENTI KALYANI PRIYA  
[Signature (in existing old name)]

I hitherto known as HEMALATHA S alias HEMALATHA M N W/o NANDISH KUMAR M R, D/o SHIKAYA SHIVCHAR SHIVANANJAPPA, R/o No. 425 G Block, 13th Cross, Ramakrishna Nagar, Mysore, Ramakrishna Nagar, Mysuru, Karnataka-570022, have changed my name and shall hereafter be known as HEMALATHA S.

It is certified that I have complied with other legal requirements in this connection.

HEMALATHA S alias HEMALATHA M N  
[Signature (in existing old name)]

I, NARSINI RAVI KUMAR S/o NARSINI BHUMAIHAH, R/o Villa No. 5, Phase-2, APR Praveens Luxuria, Patancheru, PO Patancheru, Distt. Sangareddy, Telangana-502319, have changed the name of my minor son namely NARSINI PRAJWAL alias NARSINI ARYAN, aged 13 years and he shall hereafter be known as ARYAN NARSINI.

It is certified that I have complied with other legal requirements in this connection.

NARSINI RAVI KUMAR  
[Signature of Guardian]

I hitherto known as KC JEENA alias KANDOTH CHEKIYAL JEENA NAMBIAR W/o VINOD KALOORI NAMBIAR and D/o E K RAVINDRAN, residing at Site No. 124, Periyarayaki Salai, Poompugar Nagar, Edayarpalayam, Coimbatore North, Coimbatore, Tamil Nadu-641025, have changed my name and shall hereafter be known as K C JEENA NAMBIAR.

It is certified that I have complied with other legal requirements in this connection.

KC JEENA alias KANDOTH CHEKIYAL JEENA  
NAMBIAR  
[Signature (in existing old name)]

I hitherto known as BHARTI SHREE RAMKRUPAL alias BHARTI SHREE RAMKRIPAL alias BHARTI JHA W/o VIKAS KUMAR D/o RAMKRIPAL JHA, R/o 62, Southern Tola, Ward No. 11, Jafarpur, Belsand, Sitamarhi, Bihar-843316, have changed my name and shall hereafter be known as BHARTI MISHRA.

It is certified that I have complied with other legal requirements in this connection.

BHARTI SHREE RAMKRUPAL alias BHARTI SHREE  
RAMKRIPAL alias BHARTI JHA  
[Signature (in existing old name)]

I hitherto known as ANKUSH BHARGAVA S/o AJAY BHARGAVA, residing at Flat No. 702, Tower-7, Vipul Greens, Sohna Road, Sector-48, Gurgaon, Chakarpur (74), Chakarpur, Gurgaon, Haryana-122002, have changed my name and shall hereafter be known as ANKUSH BHARGAV.

It is certified that I have complied with other legal requirements in this connection.

ANKUSH BHARGAVA  
[Signature (in existing old name)]

I hitherto known as SANAMDEEP SINGH S/o KULWINDER SINGH, R/o Village Tehna District Faridkot Punjab, have changed my name and shall hereafter be known as FATEHDEEP SINGH BRAR.

It is certified that I have complied with other legal requirements in this connection.

SANAMDEEP SINGH  
[Signature (in existing old name)]

I hitherto known as SAVITA alias SARITA W/o RAJENDRA KUMAR, R/o 499, Palhera, Modipuram, Meerut, Uttar Pradesh-250110, have changed my name and shall hereafter be known as SAVITA.

It is certified that I have complied with other legal requirements in this connection.

SAVITA alias SARITA  
[Signature (in existing old name)]

I, HARPREET KAUR W/o SHADI RAM, residing at Village Birowal, PO Jadla, District SBS Nagar-144515, Punjab, India, have changed the name of my minor son REEJHROCK SINGH, aged 05 years and he shall hereafter be known as REEJROCK SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARPREET KAUR  
[Signature of Guardian]

I, RAJNISH S/o MUKESH, R/o 217 Purani Abkari, Muzaffarnagar Uttar Pradesh-251002, have changed the name of my minor son HARDIK KUSHAL, aged 4 year and he shall hereafter be known as RIYANSH KUSHAL.

It is certified that I have complied with other legal requirements in this connection.

RAJNISH  
[Signature of Guardian]

I hitherto known as KULWINDER KAUR W/o RAJ KUMAR, R/o House No. B-1/923 Bahadurpur Gate Distt. Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as PALWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULWINDER KAUR  
[Signature (in existing old name)]

I hitherto known as SUKALU RAM S/o AYTU RAM, residing at 67, Vohra Camp, Ward No. 5, Kirandul(M), Dakshin Bastar Dantewada, Chhattisgarh-494556, have changed my name and shall hereafter be known as ADVIK.

It is certified that I have complied with other legal requirements in this connection.

SUKALU RAM  
[Signature (in existing old name)]

I hitherto known as VEERA SINGH S/o GURDEEP SINGH, R/o Village Ghunas, District Barnala, Punjab-148108, India, have changed my name and shall hereafter be known as SHUBMAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

VEERA SINGH  
[Signature (in existing old name)]

I hitherto known as JANVI BANSAL D/o VINAY KUMAR BANSAL, R/o House No-14A, New Mandi, Muzaffarnagar, Muzaffarnagar, Uttar Pradesh-251001, have changed my name and shall hereafter be known as JANKI BANSAL.

It is certified that I have complied with other legal requirements in this connection.

JANVI BANSAL  
[Signature (in existing old name)]

I hitherto known as MITHUN KUMAR S/o MATVIR SAW, residing at Gram-husenpur Ghatwari Post-Ghatwari, Dharhara, PO Dharhara, Distt. Munger, Bihar-811212, have changed my name and shall hereafter be known as DIPAK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MITHUN KUMAR  
[Signature (in existing old name)]

I hitherto known as SUNITA INDORIA W/o SURINDER SINGH, R/o Near Ravi Cold Store, Sarna, Pathankot, Punjab-145025. have changed my name and shall hereafter be known as SHEETAL.

It is certified that I have complied with other legal requirements in this connection.

SUNITA INDORIA  
[Signature (in existing old name)]

I, NIDHI DEVI W/o Late ABHISHEK KUMAR PATHAK, R/o 18, Pipra Pathak, Bagaha, Deoria, Uttar Pradesh-274505, have changed the name of my minor daughter ISHA PATHAK, aged about 7 years and she shall hereafter be known as KAVYA PATHAK.

It is certified that I have complied with other legal requirements in this connection.

NIDHI DEVI  
[Signature of Guardian]

I hitherto known as RASHMI GUPTA W/o JITENDRA LAL GUPTA, R/o Nawada Gali, Arrah, Bhojpur, Arrah, Bihar-802301, have changed my name and shall hereafter be known as KUMARI SHIKHA.

It is certified that I have complied with other legal requirements in this connection.

RASHMI GUPTA  
[Signature (in existing old name)]

I hitherto known as BABULAL RANCHODDAS BANDHARA S/o RANCHODDBHAI, R/o D97-Bhassar Khambhat, Anand, Gujarat- 388620, have changed my name and shall hereafter be known as NAGRABANDHARA BALKRISHNABHAI.

It is certified that I have complied with other legal requirements in this connection.

BABULAL RANCHODDAS BANDHARA  
[Signature (in existing old name)]

I hitherto known as CHHAGAN LAXMAN BARIYA S/o LACMANE NATU, R/o 9/1, Zinzawadi, Vanakbara, Diu, Daman and Diu-362570, have changed my name and shall hereafter be known as CHHAGAN LACMANE.

It is certified that I have complied with other legal requirements in this connection.

CHHAGAN LAXMAN BARIYA  
[Signature (in existing old name)]

I hitherto known as VIMALSINGH CHAUHAN S/o HEERA LAL, R/o Kharauna, Dhirajpur, Jaunpur, Dhirajpur, Uttar Pradesh-222132, have changed my name and shall hereafter be known as SHIV NAAYAK CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

VIMALSINGH CHAUHAN  
[Signature (in existing old name)]

I hitherto known as JAYARAM son of Late CHIKKAGANGAPPA, R/o Uppar Colony, Gowribidanuru, Chikkaballapur. Karnataka-561208, have changed my name and shall hereafter be known as JAYANNA.

It is certified that I have complied with other legal requirements in this connection.

JAYARAM  
[Signature (in existing old name)]

I hitherto known as HIMANISH GARG S/o RAM PAL, residing at 108/8, Partap Colony, Samana-147101, Patiala, Punjab, have changed my name and shall hereafter be known as HEMAANISH AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

HIMANISH GARG  
[Signature (in existing old name)]

I hitherto known as MOHIT RAI alias MOHIT RAI TANDON S/o DEEPAK RAI, R/o B-5/14, Upper Ground Floor, Rohini Sector-17, Delhi-110089, have changed my name and shall hereafter be known as MOHIT RAI TANDON.

It is certified that I have complied with other legal requirements in this connection.

MOHIT RAI alias MOHIT RAI TANDON  
[Signature (in existing old name)]

I, AMIT SONI S/o CHANDER MOHAN SONI, R/o C-11, First Floor, Jhilmil Colony, Delhi-110095, have changed the name of my minor daughter SIYA SONI, aged 17 years and she shall hereafter be known as URJA SONI.

It is certified that I have complied with other legal requirements in this connection.

AMIT SONI  
[Signature of Guardian]

I hitherto known as MAMTA W/o MANDEEP MANN, R/o 731, Village Khera Khurd, North West Delhi, Delhi-110082, have changed my name and shall hereafter be known as MAMTA MANN.

It is certified that I have complied with other legal requirements in this connection.

MAMTA  
[Signature (in existing old name)]

I hitherto known as SONIA KAPOOR alias SONIA SARDANA D/o DEVRAJ SARDANA W/o SHYAM SUNDER KAPOOR, R/o BQ-153, Opp. Shri Ram Mandir, VTC Shalimar bagh, District North West Delhi, Delhi-110088, have changed my name and shall hereafter be known as SONIA KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

SONIA KAPOOR alias SONIA SARDANA  
[Signature (in existing old name)]

I hitherto known as SUSHIL KUMAR alias SUSHIL KUMAR SHARMA S/o DURGI RAM, R/o B-1092, Gali No. 9, Nathu Colony Nathupura, BURARI, North Delhi, Delhi-110084, have changed my name and shall hereafter be known as SUSHIL BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

SUSHIL KUMAR alias SUSHIL KUMAR SHARMA  
[Signature (in existing old name)]

I hitherto known as ANURAG GOPAL S/o MADAN MOHAN, residing at Harnichak, Opposite of SR Mansion Apartment, Anisabad, Phulwari, Patna, Bihar-800002, have changed my name and shall hereafter be known as ANURAG GOPAL SRIVASTAV.

It is certified that I have complied with other legal requirements in this connection.

ANURAG GOPAL  
[Signature (in existing old name)]

I hitherto known as ASOKE ROY S/o Lt. MEGHENDRA NATH ROY, employed as Assistant Commandant (Communication) in the 53 Bn SSB Simlabari-Falakata(WB), residing at Vill & PO Chaparerpar, Distt. Alipuduar, West Bengal-736121, have changed my name and shall hereafter be known as ASHOK ROY.

It is certified that I have complied with other legal requirements in this connection.

ASOKE ROY  
[Signature (in existing old name)]

I, ANIL KUMAR YADAV S/o DEV NARAYAN YADAV, residing at Phoursahi, Ward No. 2, P.O. Bhadahar, P.S. Jamalpur, Mansara, Distt. Darbhanga, Bihar-847203, have changed the name of my minor daughter VANDANA BHARTI, aged 14 years and she shall hereafter be known as SHREYA YADAV.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR YADAV  
[Signature of Guardian]

I hitherto known as YASHI SHRIVASTAV D/o SUDHEER KUMAR SRIVASTAV, R/o Rajendra Nagar, Pukhrayan (Dehat), Pukhrayan, Bhognipur, Kanpur Dehat, Uttar Pradesh-209111, have changed my name and shall hereafter be known as ASTHA SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

YASHI SHRIVASTAV  
[Signature (in existing old name)]

I, UMESH KUMAR S/o LALA RAM, R/o H.No-11, Village-Mawai, Old Faridabad, Near Radha Krishan Mandir, Kheri Kalan(113), Faridabad Haryana-121002, have changed the name of my minor son PRAG KAUSHIK, aged 7 years and he shall hereafter be known as PARAG SHARMA.

It is certified that I have complied with other legal requirements in this connection.

UMESH KUMAR  
[Signature of Guardian]

I hitherto known as GINDADI W/o BHUP SINGH, R/o H.No- 61, Post Office Najafgarh, Rewla Khan Pur, South West Delhi, Delhi-110043, have changed my name and shall hereafter be known as SAKUNTLA DEVI.

It is certified that I have complied with other legal requirements in this connection.

GINDADI  
[Signature (in existing old name)]

I hitherto known as NEELIMA RANI W/o SATPAL, R/o H No. 420 A, Gali No. 1, Aanand Nagar, Maq sudan, Jalandhar, Punjab-144008, have changed my name and shall hereafter be known as MEENA RANI.

It is certified that I have complied with other legal requirements in this connection.

NEELIMA RANI  
[Signature (in existing old name)]

I hitherto known as R GOPINATH S/o ROKKAM SURYAM, employed as HEM (Operator) Grade-I in the NMDC Limited, BIOM Bacheli Complex, Bacheli, Distt.-Dantewada(C.G.), residing at Qtr. No. Type-II/TS/FF/869, Ward No. 15, Subhash Nagar, BIOM Bacheli Complex, Bacheli, Distt. Dantewada (C.G.) 494553, have changed my name and shall hereafter be known as ROKKAM GOPINATH.

It is certified that I have complied with other legal requirements in this connection.

R GOPINATH  
[Signature (in existing old name)]

I hitherto known as JYOTHI K C W/o BALAKRISHNA B N, residing at Balakrishna Water Supply, A Block Sahakar Nagar, Bangalore, Karnataka-560092, have changed my name and shall hereafter be known as PAVANA K.C.

It is certified that I have complied with other legal requirements in this connection.

JYOTHI K C  
[Signature (in existing old name)]

I, VISHNU S/o SHRI BHAGWAN, R/o 566, Gannaur Road, New Shiv Mandir, Panchi Jattan, Gannaur, PO Gannaur, Distt. Sonapat, Haryana-131101, have changed the name of my minor daughter NISHU, aged 3 years and he shall hereafter be known as RADHIK.

It is certified that I have complied with other legal requirements in this connection.

VISHNU  
[Signature of Guardian]

I hitherto known as PARMJIT SINGH S/o MALKIT SINGH, R/o House No. 18, New Harindra Nagar, Faridkot Punjab, have changed my name and shall hereafter be known as PARMJIT SINGH BRAR.

It is certified that I have complied with other legal requirements in this connection.

PARMJIT SINGH  
[Signature (in existing old name)]

I hitherto known as SURAJ MAHTO S/o PDARATH MAHTO, R/o Road No. 2, Ajanta Colony, Indrapuri, P.O. Keshri Nagar Baba Chowk, P.S. Patliputra, Distt. Patna, Bihar-800024, have changed my name and shall hereafter be known as SARJUG MAHTO.

It is certified that I have complied with other legal requirements in this connection.

SURAJ MAHTO  
[Signature (in existing old name)]

I, SUBOSE CHANDRA BOSE KOTA S/o KOTA GURAVAI AH, R/o Talluru, Near Kanyaka Parameswara Temple, Talluru Town, Tallur, Prakasam, Andhra Pradesh-523264, have changed the name of my minor son namely KOTA MOKSHIT REDDY, aged 17 years and he shall hereafter be known as KOTA ARJUN REDDY.

It is certified that I have complied with other legal requirements in this connection.

SUBOSE CHANDRA BOSE KOTA  
[Signature of Guardian]

I hitherto known as SEEMA KUMARI W/o JAYANT SUTHAR & D/o MISHRI MAL, residing at Sutharo Ki Gali, Takhatgarh, Pali, Rajasthan-306912, have changed my name and shall hereafter be known as SEEMA SUTHAR.

It is certified that I have complied with other legal requirements in this connection.

SEEMA KUMARI  
[Signature (in existing old name)]

I hitherto known as SHAVINDER KAUR alias SAVINDER KAUR GARCHA alias SHAMINDER KAUR W/o JAGJIWAN SINGH, R/o H. No. 5, VPO Sherpur Kalan, Tehsil Jagraon, Distt Ludhiana, Punjab, have changed my name and shall hereafter be known as SHAVINDER KAUR GARCHA.

It is certified that I have complied with other legal requirements in this connection.

SHAVINDER KAUR alias SAVINDER KAUR GARCHA  
alias SHAMINDER KAUR  
[Signature (in existing old name)]

I hitherto known as MUSKAN PRAJAPATI D/o GIRIJESH PRAJAPATI, residing at Sabji Mandi, Barari, PO Baitalpur, Distt. Deoria, Uttar Pradesh-274201, have changed my name and shall hereafter be known as ANITA PRAJAPATI.

It is certified that I have complied with other legal requirements in this connection.

MUSKAN PRAJAPATI  
[Signature (in existing old name)]

I hitherto known as RAMSINGH NIGAM THAKUR SOHALAT S/o SOLHAT SINGH NIGAM THAKUR, residing at House No. 81, Ward No. 20, Railway Colony Hirdagarh, Hirdagarh Jamai Chhindwara, Madhya Pradesh- 480551, have changed my name and shall hereafter be known as RAMSHING SOHALAT.

It is certified that I have complied with other legal requirements in this connection.

RAMSINGH NIGAM THAKUR SOHALAT  
[Signature (in existing old name)]

I hitherto known as CHINNAKATTULA SISINDRI W/o GADDE SIVA KUMAR, residing at 3-63, B R Kottala, Jammalamadugu Mandalam, B R Kottala Village, VTC Poorva Bommepalle, PO Purvabommepalle, District Y.S.R, Andhra Pradesh-516434, have changed my name and shall hereafter be known as CHINNAKATTULA YASWIKI.

It is certified that I have complied with other legal requirements in this connection.

CHINNAKATTULA SISINDRI  
[Signature (in existing old name)]

I hitherto known as ABHIJEET SAHI S/o BHUPENDRA SHAHI, residing at 62, Tarla Nagal, Sahastradhara Road, Dehradun, Uttarakhand-248001, have changed my name and shall hereafter be known as ABHIJEET SHAHI.

It is certified that I have complied with other legal requirements in this connection.

ABHIJEET SAHI  
[Signature (in existing old name)]

I hitherto known as BILLU RAM S/o MANPHOOL SINGH, residing at VTC Ahmadpur Partal-177, PO Guriani, Sub District Kosli, District Rewari, Haryana-123301, have changed my name and shall hereafter be known as BILLURAM.

It is certified that I have complied with other legal requirements in this connection.

BILLU RAM  
[Signature (in existing old name)]

I hitherto known as RANI W/o BHAGWAN DASS, residing at Ward No. 2, Balachaur, Teh. Balachaur, Distt. SBS Nagar, Punjab-144521, have changed my name and shall hereafter be known as NEELAM RANI.

It is certified that I have complied with other legal requirements in this connection.

RANI  
[Signature (in existing old name)]

I hitherto known as LALIT ANJEA S/o KARAM CHAND ANEJA, residing at A-39, 2nd Floor, Nanda Road, Adarsh Nagar, North West Delhi, Delhi-110033, have changed my name and shall hereafter be known as LALIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

LALIT ANJEA  
[Signature (in existing old name)]

I, PANDRANKI SRINIVASA RAO S/o APPALA NAIDU PANDRANKI, R/o H.No. 1-19-164, Majjula Street, B.C Colony, V.T Agraharam, Vizianagaram Mandal, Vizianagaram District, Andhra Pradesh-535004, have changed the name of my minor daughter PANDRANKI VEDHA SRI, aged 1 year and she shall hereafter be known as PANDRANKI VEDASRI VIBHA.

It is certified that I have complied with other legal requirements in this connection.

PANDRANKI SRINIVASA RAO  
[Signature of Guardian]

I hitherto known as HUNAR KAUR SADANA D/o RAVNEET SINGH SADANA W/o PRABHNOOR SINGH BAWA, R/o H.No. 21, Road No. 78, Punjabi Bagh West, Punjabi Bagh, PO Punjabi Bagh, Distt. West Delhi, Delhi-110026, have changed my name and shall hereafter be known as HUNAR KAUR BAWA.

It is certified that I have complied with other legal requirements in this connection.

HUNAR KAUR SADANA  
[Signature (in existing old name)]

I hitherto known as MUNNI BAI D/o SHIV RATAN W/o ASHOK AWASTHI, R/o 222/2, New Kanishka Line, Topkhana Bazar, Sadar Bazar, Jhansi, Uttar Pradesh-284001, have changed my name and shall hereafter be known as KANTI A AWASTHI.

It is certified that I have complied with other legal requirements in this connection.

MUNNI BAI  
[Signature (in existing old name)]

I hitherto known as SUNITA SEHGAL wife of JOGINDER PAL, residing at C-7/167, Sector-7, Rohini, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as SUNITA.

It is certified that I have complied with other legal requirements in this connection.

SUNITA SEHGAL  
[Signature (in existing old name)]

I hitherto known as RAGHUVIR SINGH S/o HARBANS SINGH, R/o V.P.O. Padhiana, Jalandhar, Punjab-144030, have changed my name and shall hereafter be known as RAGHBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAGHUVIR SINGH  
[Signature (in existing old name)]

I, SYED GHALIB HUSSAIN, S/o S. AJMAL HUSSAIN, resident of Machhua Toli, Millat Colony, Alamganj, P.O. Gulzarbagh, P.S. Alamganj, State Bihar-800007, have changed the name of my minor son MOHAMMAD RAZA HUSSAIN, aged 13 years and he shall hereafter be known SYED YUSUF RAZA.

It is certified that I have complied with other legal requirements in this connection.

SYED GHALIB HUSSAIN  
[Signature of Guardian]

I hitherto known as MANORAMA DEVI wife of BHOOP RAM, residing at Village Shere Wala, Tehsil Abohar, Distt. Fazilka, Punjab, has changed my name and shall hereafter be known as MOHNI DEVI.

It is certified that I have complied with other legal requirements in this connection.

MANORAMA DEVI  
[Thumb Impression]

I hitherto have known as NAVIN KUMAR son of KAPILDEV SINGH, resident of Gram Indpay, Amari, P.O. Amari, District Jamui, Bihar- 811307, have changed the name of my minor daughter SRISHTI KUMARI, aged 10 years and she shall hereafter be known as NAVYA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

NAVIN KUMAR,  
[Signature of Guardian]

I hitherto known as RANVIR SINGH S/o JAI LAL, residing at 1628, Sector-4, Ext., Rohtak, Haryana-124001, have changed my name and shall hereafter be known as RANBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

RANVIR SINGH  
[Signature (in existing old name)]

I hitherto known as PALSANG TAMANG MUKHIA W/o DINESH MUKHIA, R/o Near Saraswati School Bich Tari Gaon Bong, Khasmahal Darjeeling, West Bengal-734301, have changed my name and shall hereafter be known as PALSANG DOMA TAMANG .

It is certified that I have complied with other legal requirements in this connection.

PALSANG TAMANG MUKHIA  
[Signature (in existing old name)]

I hitherto known as DEVRANI DEVI W/o HARIHAR THAKUR, residing at Gram Manda, PO Bharoundha, PS Gurua, Distt. Gaya, Bihar-824205, have changed my name and shall hereafter be known as NIRDA DEVI.

It is certified that I have complied with other legal requirements in this connection.

DEVRANI DEVI  
[Thumb Impression]

I, SONU KUMAR SAINI S/o RISHIPAL SAINI, residing at Damkadi, Halalpur, Saharanpur, Uttar Pradesh- 247001, have changed the name of my minor daughter LAGAN, aged 6 years and she shall hereafter be known as SONA SAINI.

It is certified that I have complied with other legal requirements in this connection.

SONU KUMAR SAINI  
[Signature of Guardian]

I hitherto known as PRAVESH SAINI W/o DEEPAK KUMAR, R/o 393, Muzaffarabad, Saharanpur, Muzaffarabad, Uttar Pradesh-247129, have changed my name and shall hereafter be known as PREWESH DVI.

It is certified that I have complied with other legal requirements in this connection.

PRAVESH SAINI  
[Signature (in existing old name)]

I, SHIV RAM PATRA S/o MOHAN SINGH PATRA, residing at Dumartarai, Bakulwahi, PO Bakulbahi, Distt. Narayanpur, Chhattisgarh-494661, have changed the name of my minor daughter JEYANA PATRA, aged 5 years and she shall hereafter be known as JIYA PATRA.

It is certified that I have complied with other legal requirements in this connection.

SHIV RAM PATRA  
[Signature of Guardian]

I hitherto known as BIJENDER SINGH S/o INDER SINGH, residing at Kamal Printing Press Wali Gali Dharawali, Mohobhe Wala, Dehradun, Uttarakhand-248002, have changed my name and shall hereafter be known as BIJENDRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

BIJENDER SINGH  
[Signature (in existing old name)]

I hitherto known as ASIFIQBAL FAKARHUSEN SUTHAR alias SUTHAR ASIFIQBAL ABDULRAHEMAN S/o FAKARHUSEN ISMAILBHAI SUTHAR, R/o Iqbal Society, Nr. Makhdum High School, Modasa, Aravali, Gujarat-383315, have changed my name and shall hereafter be known as ASIFIQBAL ABDULRAHEMAN SUTHAR.

It is certified that I have complied with other legal requirements in this connection.

ASIFIQBAL FAKARHUSEN SUTHAR alias  
SUTHAR ASIFIQBAL ABDULRAHEMAN  
[Signature (in existing old name)]

I hitherto known as BALVINDER KAUR W/o JASWINDER SINGH, residing at Mehmud Pur Araian, Patiala, Punjab-147002, have changed my name and shall hereafter be known as BALWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALVINDER KAUR  
[Signature (in existing old name)]

I hitherto known as INDIRA A VED W/o AJAY KARSANDAS VED, residing at Dholawali Deli, Near Chamundamata Temple, Vahanvatti Marg, Mandvi, Kachchh Mandvi, Kachchh, Mandvi, Gujarat-370465, have changed my name and shall hereafter be known as INDIRABEN AJAYBHAI VED.

It is certified that I have complied with other legal requirements in this connection.

INDIRA A VED  
[Signature (in existing old name)]

I, SANDIP MUKHERJEE S/o SHIBEN MUKHERJEE, R/o P3C, Princeton Estate, DLF Phase-5, Gurgaon-122002, India, have changed the name of my minor daughter AMAIRAA MUKHERJEE, aged 7 years and she shall hereafter be known as VAMMIKA MUKHERJEE.

It is certified that I have complied with other legal requirements in this connection.

SANDIP MUKHERJEE  
[Signature of Guardian]

I hitherto known as RAJESH KUMAR alias RAJESH GROVER son of SUSHIL KUMAR GROVER, resident of House No. 20/32 Neem Wali Gali, Ward No. 18, Ferozepur City, Punjab-152002, India, have changed my name and shall hereafter be known as RAJESH KUMAR GROVER.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR alias RAJESH GROVER  
[Signature (in existing old name)]

I hitherto known as ASHANTA W/o SHAMBHU, R/o D-132/D, Flat No. 203, 2nd Floor, Krishna Park, Devil Road, Khanpur, Pushpa Bhawan, South Delhi, Delhi-110062, have changed my name and shall hereafter be known as ASANTHA IRUDAYA MARY. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

ASHANTA  
[Signature (in existing old name)]

I hitherto known as CHANDANPREET SINGH S/o AMARJIT SINGH, R/o VPO Manawala Kalan, Amritsar-II, Punjab-143001, have changed my name and shall hereafter be known as CHANDANPREET SINGH DABB.

It is certified that I have complied with other legal requirements in this connection.

CHANDANPREET SINGH  
[Signature (in existing old name)]

I hitherto known as L SRIKRISHNA VEERA RAGHAV S/o L JANAKI RAMULU, residing at 1-8-678/20, 21 Flat No. 240 Gharonda Chamundeshwari Apts, VST X Roads, Azamabad, Musheerabad, Hyderabad, Telangana-500020, have changed my name and shall hereafter be known as L VIGNAN SUBRAMANYAM.

It is certified that I have complied with other legal requirements in this connection.

L SRIKRISHNA VEERA RAGHAV  
[Signature (in existing old name)]

I, SAMADHAN SHASHIKANT DIXIT, S/o SHASHIKANT JANARDHAN DIXIT, R/o 409 Near ST Stand, at Post Nagzari, Tal.-Koregaon, Nagzari, Satara, Maharashtra-415116, have changed the name of my minor son SHIVANSH SAMADHAN DIXIT, aged 6 years and he shall hereafter be known as SHREETEJ SAMADHAN DIXIT.

It is certified that I have complied with other legal requirements in this connection.

SAMADHAN SHASHIKANT DIXIT  
[Signature of Guardian]

I hitherto known as NARENDAR SINGH VERMA S/o MOHAR SINGH BABURAM VERMA, R/o MP 1-203, Eldeco Amantran, Sector 119, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as NARENDAR SINGH MOHAR SINGH VERMA.

It is certified that I have complied with other legal requirements in this connection.

NARENDAR SINGH VERMA  
[Signature (in existing old name)]

I, JASWINDER RAJ, S/o NIRMAL CHAND, R/o Kangniwal, PO Hazara, Distt. Jalandhar Punjab-144025, have changed the name of my minor daughter BANI KAILEY, aged 11 years and she shall hereafter be known as VAANI KAILEY.

It is certified that I have complied with other legal requirements in this connection.

JASWINDER RAJ  
[Signature of Guardian]

I hitherto known as VIMLA W/o RAM CHANDRA, residing at Birsingh Pur, Madhopur, Gonda, Tarabganj, Uttar Pradesh-271001, have changed my name and shall hereafter be known as SUSHMA MISHRA.

It is certified that I have complied with other legal requirements in this connection.

VIMLA  
[Signature (in existing old name)]

I hitherto have known as KUNDAN SINGH son of NAGENDRA SINGH, residing at 74, Baligaon Temple, Baligaon, P.O. Baligaon, District Bhojpur, Bihar-802203, have changed my name and shall hereafter be known as SYANKI KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KUNDAN SINGH  
[Signature (in existing old name)]

I hitherto known as PRABHAT MAHESHWARI alias PRABHAT KUMAR MAHESHWARI son of RAM LAL MAHESHWARI, resident of 3, Bansal Nagar, Fatehabad Road, Agra, Uttar Pradesh-282001, have changed my name and shall hereafter be known as PRABHAT KUMAR MAHESHWARI.

It is certified that I have complied with other legal requirements in this connection.

PRABHAT MAHESHWARI alias PRABHAT KUMAR  
MAHESHWARI  
[Signature (in existing old name)]

I, GUJJA APPA RAO son of GUJJA MADHAVA RAO, R/o 2-10-15/90/NP, Officers Colony, Near Oxford Gramer School, Cherlapally, Uppal, K.V Rangareddy, Telangana-500051, have changed the name of my minor daughter GUJJA ANISHA SRI, aged 5 years and she shall hereafter be known as GUJJA KRIDHA.

It is certified that I have complied with other legal requirements in this connection.

GUJJA APPA RAO  
[Signature of Guardian]

I hitherto known as DAKSH S/o DIWAN KUMAR ARYA, residing at H.No. 43/2, Adarsh Nagar-B, Gurdeep Colony, Ablowal, Patiala, District Patiala, Punjab-147001, India, have changed my name and shall hereafter be known as DAKSH ARYA.

It is certified that I have complied with other legal requirements in this connection.

DAKSH  
[Signature (in existing old name)]

I hitherto known as MADHUKAR NIMMALA alias MADHUKAR RAO NIMMALA son of BABURAO NIMMALA, R/o 1-7-1328/302, 3rd Floor, Road No. 5, Advocates Colony, Balasamudram, Hanamkonda, Warangal Urban, Telangana-506001, have changed my name and shall hereafter be known as MADHUKAR RAO NIMMALA.

It is certified that I have complied with other legal requirements in this connection.

MADHUKAR NIMMALA alias MADHUKAR RAO  
NIMMALA  
[Signature (in existing old name)]

I hitherto known as MADHU W/o DIWAN KUMAR ARYA, residing at H.No. 43/2, Adarsh Nagar-B, Gurdeep Colony, Ablawal, Patiala, District Patiala, Punjab-147001, India, have changed my name and shall hereafter be known as MADHU ARYA.

It is certified that I have complied with other legal requirements in this connection.

MADHU  
[Signature (in existing old name)]

I hitherto known as DIWAN KUMAR S/o LATE GANGA RAM, residing at H.No. 43/2, Adarsh Nagar-B, Gurdeep Colony, Ablawal, Patiala, District Patiala, Punjab-147001, India, have changed my name and shall hereafter be known as DIWAN KUMAR ARYA.

It is certified that I have complied with other legal requirements in this connection.

DIWAN KUMAR  
[Signature (in existing old name)]

I hitherto known as ASHISH S/o HARISH, R/o 2-145/R (3 A 3) Ashraya Colony, Kumpala Kotekar, Post Someshwara, Village Mangalore, Kotekar Dakshina Kannada, Karnataka-575022, have changed my name and shall hereafter be known as ASHISH HARISH.

It is certified that I have complied with other legal requirements in this connection.

ASHISH  
[Signature (in existing old name)]

I hitherto known as AJAY S/o JAGDISH RAJ, residing at 225/A, Smadh Gali, Hathi Gate, Batala, Distt. Gurdaspur, Punjab-143505, have changed my name and shall hereafter be known as AJAY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AJAY  
[Signature (in existing old name)]

I, YOGESH S/o KANHAIYALAL VANI, R/o J-75, Jahangirpuri Delhi-110033, have changed the name of my minor son PIYUSH YOGESH VANI, aged 17 years and shall hereafter, be known as PIYUSH.

It is certified that I have complied with other legal requirements in this connection.

YOGESH  
[Signature of Guardian]

I, INDRAJIT RAY son of PRGAS RAY, resident of Samaul Sahpur, Korlahi Haranarayan, P.O. Korlahia Mansingh, District Sitamarhi, Bihar-843117, have changed the name of my minor daughter NIKKI KUMAR, aged 16 years and she shall hereafter be known as VIKKI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

INDRAJIT RAY  
[Signature of Guardian]

I hitherto known as ALLNNA LAKSHMI D/o THIRUNAVUKARASU, residing at 59, George Nagar Azhagammal Nagar Ext., New Bus Stand, Thanjavur, Raja Serfoji Govt College, Thanjavur, Tamil Nadu-613005, have changed my name and shall hereafter be known as ANNALAKSHMI THIRUNAVUKARASU.

It is certified that I have complied with other legal requirements in this connection.

ANNA LAKSHMI  
[Signature (in existing old name)]

I hitherto known as NITHEESH S/o NITHYANANDA SHERUGAR, R/o Bananamane, Soorkunda Byndoor, Mayyadi Post Kundapura Taluk, VTC Byndoor, PO Byndoor, Sub Distt. Kundapura, Distt. Udupi, Karnataka-576214, have changed my name and shall hereafter be known as NITHEESH NITHYANANDA SHERUGAR.

It is certified that I have complied with other legal requirements in this connection.

NITHEESH  
[Signature (in existing old name)]

I hitherto known as RK ADHEESH alias NARAMALLA SUJITH alias SUJITH NARAMALLA S/o RAVI KUMAR, residing at 2-84, Suraiahpalli, Manthani, Gujulapalli, Manthani, Karimnagar, Telangana-505184, have changed my name and shall hereafter be known as ADHEESH RAVIKUMAR.

It is certified that I have complied with other legal requirements in this connection.

RK ADHEESH alias NARAMALLA SUJITH alias  
SUJITH NARAMALLA  
[Signature (in existing old name)]

I hitherto known as HARSHA BHAGCHANDANI W/o PRANAY DEVIDAS PAWAR, residing at Aditya Imperial Heights, I Block 108, Manjeera Pipe Lane Road, Hafeezpet, K.V. Rangareddy, Telangana-500049, have changed my name and shall hereafter be known as SAKSHI BHAGCHANDANI PAWAR.

It is certified that I have complied with other legal requirements in this connection.

HARSHA BHAGCHANDANI  
[Signature (in existing old name)]

I, RONIT DOSHI S/o PRAFUL DOSHI, R/o 58 First Floor, Nimri Colony, Phase 4, Ashok Vihar, PO Ashok Vihar, Distt. North West Delhi-110052, have changed the name of my minor son namely RUDRA DOSHI, aged 5 months and he shall hereafter be known as SEANSH DOSHI.

It is certified that I have complied with other legal requirements in this connection.

RONIT DOSHI  
[Signature of Guardian]

I hitherto known as SIDDHARTH HARSHADBHAI GANGDEV alias GANGDEV SIDDHARTH HARSHADBHAI alias SIDDHARTH H GANGDEV S/o HARSHADBHAI NARENDRABHAI GANGDEV, residing at 409, Decora Plaza, Opp. Decora West Hills, Besides Awadh Road, Kalawad Road, Rajkot, PO Mota Mava, Distt. Rajkot, Gujarat -360005, have changed my name and shall hereafter be known as SIDHARTH HARSHADBHAI GANGDEV.

It is certified that I have complied with other legal requirements in this connection.

SIDDHARTH HARSHADBHAI GANGDEV alias  
GANGDEV SIDDHARTH HARSHADBHAI alias  
SIDDHARTH H GANGDEV  
[Signature (in existing old name)]

I hitherto known as ABHISHEK RAJPUT S/o RAMAUTAR RAJPUT, R/o Raisepur, Jyonta, Farrukhabad, Uttar Pradesh-209743, have changed my name and shall hereafter be known as REGNAR RAJPUT.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK RAJPUT  
[Signature (in existing old name)]

I hitherto known as DULARA DEVI W/o PRAMOD KUMAR, R/o Katkusama, Kheri, Uttar Pradesh- 262728, have changed my name and shall hereafter be known as PARVATI DEVI.

It is certified that I have complied with other legal requirements in this connection.

DULARA DEVI  
[Signature (in existing old name)]

I hitherto known as SNEHA alias K SNEHA D/o K MADHUSUDAN RAO, R/o Flat No. 3/3, Geeta Appartment, Near Etwari Bazar, PS Chakradharpur, Pashchimi, Singhbhoom, Jharkhand- 833102, have changed my name and shall hereafter be known as KOLA SNEHA.

It is certified that I have complied with other legal requirements in this connection.

SNEHA alias K SNEHA  
[Signature (in existing old name)]

I hitherto known as APOORVA LALIT SHAH S/o LALITKUMAR, R/o 1, Balleshwar Residency, T-20 Shantinagar Society, Usmanpura, Near Panchshil Bus Stand, Ahmedabad City, Gujarat-380013, have changed my name and shall hereafter be known as APOORVA LALITKUMAR SHAH.

It is certified that I have complied with other legal requirements in this connection.

APOORVA LALIT SHAH  
[Signature (in existing old name)]

I hitherto known as RAMAN KUMAR S/o BALBIR SINGH, R/o Kukanet, Hoshiarpur, Punjab-144206, have changed my name and shall hereafter be known as RAMAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAMAN KUMAR  
[Signature (in existing old name)]

I hitherto known as VINOD YADAV S/o JAGDISH YADAV, residing at 109 L-356, Shankar Puri, Vijay Nagar, Ghaziabad, Uttar Pradesh-201009, have changed my name and shall hereafter be known as NAMAHA.

It is certified that I have complied with other legal requirements in this connection.

VINOD YADAV  
[Signature (in existing old name)]

I hitherto known as T BHANU KIRAN S/o TANGALLAPALLY DEVENDRA CHARY, residing at 1-4-173, Kalasiguda, Secunderabad, Hyderabad, Andhra Pradesh-500003, have changed my name and shall hereafter be known as TANGALLAPALLY SHIVA.

It is certified that I have complied with other legal requirements in this connection.

T BHANU KIRAN  
[Signature (in existing old name)]

I hitherto known as JANAY D/o BHNGUNATH DUBEY R/o Ashok Nagar Road No. 8A/C, Kankarbagh, Sampatchak, Lohia Nagar, Patna, Bihar-800020, have changed my name and shall hereafter be known as RIDHIMA DUBEY.

It is certified that I have complied with other legal requirements in this connection.

JANAY  
[Signature (in existing old name)]

I hitherto known as JOB VARGHESE KARAKAD S/o ROSAMMA VARGHESE, residing at Flat No. 206 A Wing, Green Acres Phase-1, Ghodbunder Road, Waghbil Naka, Thane, Maharashtra-400615, have changed my name and shall hereafter be known as JOB V KARAKAR.

It is certified that I have complied with other legal requirements in this connection.

JOB VARGHESE KARAKAD  
[Signature (in existing old name)]

I hitherto known as KARMJEET KAUR GILL Wife of BALAUR SINGH GILL, residing at VPO Manuke, Tehsil Nihal Singh Wala, Moga-142045, Punjab, India, have changed my name and shall hereafter be known as KARMJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

KARMJEET KAUR GILL  
[Signature (in existing old name)]

I, VISHAL DOOMRA son of KRISHAN LAL, R/o H. No. 77 Skynet Enclave, Lohgarh Zirakpur Districk, Sas Nagar (Mohali) Punjab-140603 India, have changed the name of my minor daughter ADITI, aged 17th years and she shall hereafter be known as ADITI DOOMRA.

It is certified that I have complied with other legal requirements in this connection.

VISHAL DOOMRA  
[Signature of Guardian]

I hitherto known as RAM AVOTAR PRAJAPATI alias RAM AVOTAR LALACHAND PRAJAPATI S/o LALCHAND PRAJAPATI, residing at Vill. Basila, Post Azampur, Azampur, Azamgarh, Ajampur, Uttar Pradesh-276125, have changed my name and shall hereafter be known as RAM AVOTAR PRAJAPATI.

It is certified that I have complied with other legal requirements in this connection.

RAM AVOTAR PRAJAPATI alias RAM AVOTAR  
LALACHAND PRAJAPATI  
[Signature (in existing old name)]

I hitherto known as BETING RAJA S/o KISHORE PASWAN, R/o Village Duda, Thana Gurua, Duba, Gaya, Bihar-824205, have changed my name and shall hereafter be known as CHANDAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BETING RAJA  
[Signature (in existing old name)]

I hitherto known as GANGA VISHNU GUPTA S/o RAMRAKSHA GUPTA, R/o Chawariya Khurd, Chawariya Buzurg, Gorakhpur, Uttar Pradesh- 273001, have changed my name and shall hereafter be known as GANGABISHNU GUPTA.

It is certified that I have complied with other legal requirements in this connection.

GANGA VISHNU GUPTA  
[Signature (in existing old name)]

I hitherto known as Md UZAF S/o Mohd MAHEBOOB, R/o Joppad Patti Jewargi, Jevargi, Kalaburagi, Karnataka-585310, have changed my name and shall hereafter be known as Mohd UZEF.

It is certified that I have complied with other legal requirements in this connection.

Md UZAF  
[Signature (in existing old name)]

I hitherto known as SAROOP SINGH BANIS son of WALI SINGH BAINS, R/o House No. 103, Mohan Vihar, Village Ladhewali, Distt. Jalandhar, Punjab-144007, have changed my name and shall hereafter be known as SAROOP SINGH BAINS.

It is certified that I have complied with other legal requirements in this connection.

SAROOP SINGH BANIS  
[Signature (in existing old name)]

I hitherto known as PRIYA MAURYA, D/o RAMESH CHANDRA MAURYA, R/o Usarna, Lucknow, Usarana, Uttar Pradesh-227205, have changed my name and shall hereafter be known as AASTHA MAURYA.

It is certified that I have complied with other legal requirements in this connection.

PRIYA MAURYA  
[Signature (in existing old name)]

I hitherto known as GOVIND KUMAR S/o ISHVAR SINGH, R/o Vill. Guwari Teh- Bharmour Tundah (26), Chamba, Himachal Pradesh-176324, have changed my name and shall hereafter be known as BHUVNESHVAR.

It is certified that I have complied with other legal requirements in this connection.

GOVIND KUMAR  
[Signature (in existing old name)]

I, JEETENDRA KUMAR S/o ASHOK KUMAR, R/o Type-1/156, Police Line, Banda, Uttar Pradesh-210001, have changed the name of my minor daughter KHUSHEE alias SAKSHI DIWAKER, aged 13 years and she shall hereafter be known as SAKSHI DIWAKAR.

It is certified that I have complied with other legal requirements in this connection.

JEETENDRA KUMAR  
[Signature of Guardian]

I hitherto known as GAURI DEVI D/o BUDHU SAHANI and W/o RAJ KUMAR CHAUDHARY, R/o Banpartoli, Takiyapar, Nariyal Ghat, Near Ganga Kinare Shiv Mandir, Ward No. 26, P.O. Digha, P.S. Danapur, Distt. Patna, State Bihar-800012, have changed my name and shall hereafter be known as SHANTI DEVI.

It is certified that I have complied with other legal requirements in this connection.

GAURI DEVI  
[Signature (in existing old name)]

I hitherto known as SHILPI KUMARI D/o RAJ KUMAR SINGH, residing at Birla Colony Phulwari, Near Police Chauki, Phulwari, Patna, Bihar-801505, have changed my name and shall hereafter be known as SHILPI SAHAAY.

It is certified that I have complied with other legal requirements in this connection.

SHILPI KUMARI  
[Signature (in existing old name)]

I hitherto known as RAJ KUMAR SAHU S/o SAMARU SAHU, R/o Makan No. 414, Sahu Para, Ward No. 63, Bhathagaon, Raipur, PO Sunder Nagar, Distt. Raipur, Chhattisgarh-492013, have changed my name and shall hereafter be known as RAJU SAHU.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR SAHU  
[Signature (in existing old name)]

I, MALLAPPA S/o SIDDAPPA, residing at # 3/9 Near Siddaiah Temple, Bilhar, Yadgir, Karnataka-585355, have changed the name of my minor son HONNESH B M, aged 1 year and he shall thereafter be known as MAHESH KUMAR B M.

It is certified that I have complied with other legal requirements in this connection.

MALLAPPA  
[Signature of Guardian]

I hitherto known as SUNIL alias DHARE S/o OM PRAKASH, R/o Juggi No. 37, Block F-2, Sultanpuri, Sultanpuri C Block, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as DHARE.

It is certified that I have complied with other legal requirements in this connection.

SUNIL alias DHARE  
[Signature (in existing old name)]

I hitherto known as VIJAY GANDOTRA alias SWEETY CHAWLA D/o BUA DITTA GANDOTRA W/o MOHINDER CHAWLA, R/o J1/22A, Flat No. D-3, Khirki Ext., Krishana Mandir, Malviya Nagar, New Delhi, South Delhi, Delhi-110017, have changed my name and shall hereafter be known as SWEETY CHAWLA.

It is certified that I have complied with other legal requirements in this connection.

VIJAY GANDOTRA alias SWEETY CHAWLA  
[Signature (in existing old name)]

I hitherto known as AGORAM RAMESH alias RAMESHA S/o T C Agoram Iyer, residing at No. 91, Sanjivini Apartment, No. 72/1 L B Road, Tiruvanmiyur S.O., Chennai, Tamil Nadu-600041, have changed my name and shall hereafter be known as A RAMESH.

It is certified that I have complied with other legal requirements in this connection.

AGORAM RAMESH alias RAMESHA  
[Signature (in existing old name)]

I hitherto known as SUMAN KAPRI D/o BHUWAN KAPRI, residing at C-152 Kurmanchal Nagar, Izzat Nagar, Bareilly, Uttar Pradesh-243122, have changed my name and shall hereafter be known as RIDDHII KAPRI.

It is certified that I have complied with other legal requirements in this connection.

SUMAN KAPRI  
[Signature (in existing old name)]

\_\_\_\_\_

I hitherto known as KEERTI D/o NARESH KUMAR, R/o 126, Idgah, Idgah Puliya No. 9, Jhansi Uttar Pradesh-284003, have changed my name and shall hereafter be known as KEERTI KAITHWAS.

It is certified that I have complied with other legal requirements in this connection.

KEERTI  
[Signature (in existing old name)]

\_\_\_\_\_

I hitherto known as SHAKE THAMEEM ANSARI S/o SHAIK ZAKEER, residing at 6-3-304/B, Manchala Street, Tirupati, Andhra Pradesh-517501, have changed my name and shall hereafter be known as SHAIK THAMEEM ANSARI.

It is certified that I have complied with other legal requirements in this connection.

SHAKE THAMEEM ANSARI  
[Signature (in existing old name)]

\_\_\_\_\_

I hitherto known as DABLU VISWAKARMA S/o ASHOK SHARMA, residing at Ward No. 10, Dabaripara, Baikunthpur, Koriya, Chhattisgarh-497335, have changed my name and shall hereafter be known as DABLU SHARMA.

It is certified that I have complied with other legal requirements in this connection.

DABLU VISWAKARMA  
[Signature (in existing old name)]

\_\_\_\_\_

I hitherto known as D RUKMINI alias D RUKMINI DEVI W/o SIRIVELLA SRINIVASA RAO, residing at H.No. 9-60/22, Plot No. 5, Road No. 2, Keesara, SV Nagar, VTC Nagaram, District-Medchal-Malkajgiri, Telangana-500083, have changed my name and shall hereafter be known as SIRIVELLA RUKMINI RAO.

It is certified that I have complied with other legal requirements in this connection.

D RUKMINI alias D RUKMINI DEVI  
[Signature (in existing old name)]

\_\_\_\_\_

I hitherto known as JOGINDAR SINGH S/o PARSOTAM LAL, residing at Village Goiwala, PO Depur, Teh.-Mukerian Hoshiarpur, Punjab-144222, have changed my name and shall hereafter be known as JOGINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

JOGINDAR SINGH  
[Signature (in existing old name)]

\_\_\_\_\_

I, VIKAS KUMAR S/o ASHOK KUMAR, residing at House Number 48, Post Manjhanw, Gadora, Manghgaon, PO Dhikunni, Distt. Hardoi, Uttar Pradesh-241203, have changed the name of my minor son VIVAAN GUPTA, aged 14 years and he shall hereafter be known as ARPIT GUPTA.

It is certified that I have complied with other legal requirements in this connection.

VIKAS KUMAR  
[Signature of Guardian]

\_\_\_\_\_

I hitherto known as DILIP KUMAR JAIN S/o JANKI LAL, R/o, 7/91, Ramesh Nagar, Udyog Bhawan, PO Nirman Bhawan, Distt. New Delhi-110011, have changed my name and shall hereafter be known as ANANDI LAL. I have changed my name only not my religion.

It is certified that I have complied with other legal requirements in this connection.

DILIP KUMAR JAIN  
[Signature (in existing old name)]

\_\_\_\_\_

I hitherto known as ROCKEY KUMAR S/o MAHESH SAH, R/o Chandi Kathwa, Ranipatra, PO Ranipatra, Distt. Purnia, Bihar-854337, have changed my name and shall hereafter be known as KANHAIYA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ROCKEY KUMAR  
[Signature (in existing old name)]

\_\_\_\_\_

I, KOMAL KUMARI W/o VIPIN KUMAR SAH, residing at Rajapur Ragho, Bachhwara, Rasidpur, Begusarai, Bihar-851128, have changed the name of my minor son DIVYANSHU KUMAR SAH, aged 7 years and he shall hereafter be known as DIPANSHU KUMAR SAH.

It is certified that I have complied with other legal requirements in this connection.

KOMAL KUMARI  
[Signature of Guardian]

\_\_\_\_\_

I hitherto known as DAYAWANTI W/o MAHENDER, residing at Jhamri(151), PO Jhamri, Distt. Jhajjar, Haryana - 124142, have changed my name and shall hereafter be known as DALVANTI.

It is certified that I have complied with other legal requirements in this connection.

DAYAWANTI  
[Signature (in existing old name)]

I hitherto known as LAADI alias MANGAT RAM S/o GURMEJ LAL, R/o H. No. 5/1173 Moh. Gouns Nakodar, Jalandhar-144040, Punjab, India, have changed my name and shall hereafter be known as MANGAT RAM.

It is certified that I have complied with other legal requirements in this connection.

LAADI alias MANGAT RAM  
[Signature (in existing old name)]

I hitherto known as SUKHPAL SINGH DHALIWAL son of SUKHMINDER SINGH, residing at Deol Patti, VPO Takhtपुरa, Distt. Moga, Punjab, India-142055, have changed my name and shall hereafter be known as SUKHPAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHPAL SINGH DHALIWAL  
[Signature (in existing old name)]

I, PRAVEEN DALAKOTI S/o Sh. POORAN CHANDRA DALAKOTI, R/o T.R. Colony, Talli Bamori, Mahesh Nagar, Mukhani, Haldwani, P.O. Haldwani, District Nainital, Uttarakhand, Pin-263139, have changed the name of my minor son SHAURYA DALAKOTI, aged 9 years and he shall hereafter be known as SHREYASH DALAKOTI.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN DALAKOTI  
[Signature of Guardian]

I hitherto known as JYOTI GOEL alias JYOTI AGRAWAL D/o BABU RAM AGRAWAL W/o RADHA KRISHNA, R/o Mangalam, Mangalam Nilyam, Vinayak Garden, Sita Ashram Road, Chandausi, Sambhal, Uttar Pradesh-244412, have changed my name and shall hereafter be known as JYOTI AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

JYOTI GOEL alias JYOTI AGRAWAL  
[Signature (in existing old name)]

I hitherto known as JASPAL KAUR W/o SUKHDEV SINGH, residing at Biruwala Gudha (183), Sirsa, Baragudha, Haryana-125078, have changed my name and shall hereafter be known as KIRAN JEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASPAL KAUR  
[Signature (in existing old name)]

I, SUBRAMANYA P S/o PRAKASH LAL, R/o 1441/1, CH38, 6th Cross, Krishnamurthypuram, Mysore, Karnataka-570004, have changed the name of my minor son SAIYAM S GARG, aged about 5 years and he shall hereafter be known as KALP GARG.

It is certified that I have complied with other legal requirements in this connection.

SUBRAMANYA P  
[Signature of Guardian]

I hitherto known as LAXMI VERMA daughter of Late RAJENDER VERMA, R/o Village Himri, Post Office Kufri, Tehsil Shimla, Kufri, Shimla, Himachal Pradesh, have changed my name and shall hereafter be known as LAXVI VERMA.

It is certified that I have complied with other legal requirements in this connection.

LAXMI VERMA  
[Signature (in existing old name)]

I hitherto known as DAMOR CHANDRIKABEN SIDDHARAJBHAI W/o DAMOR SIDHARAJKUMAR KAVJIBHAI, R/o Kasota Harijan Faliyu, Bhiloda, Raysingpur, PO Raysingpur, District Arvalli, Gujrat-383246, have changed my name and shall hereafter be known as DAMOR CHANDRIKABEN SIDHDHARAJBHAI.

It is certified that I have complied with other legal requirements in this connection.

DAMOR CHANDRIKABEN SIDDHARAJBHAI  
[Signature (in existing old name)]

I, RAGHVENDRA KUMAR YADAV S/o RAMPATI YADAV, R/o Nai Basti, Sarvodaya Nagar, Post Lalganj, Rae Bareli, Uttar Pradesh- 229206, have changed the name of my minor daughter NIVRITI YADAV, aged about 7 years and she shall hereafter be known as SRINIKHA YADAV.

It is certified that I have complied with other legal requirements in this connection.

RAGHVENDRA KUMAR YADAV  
[Signature of Guardian]

I hitherto known as SUNAINA DEVI W/o RAJENDRA PASWAN, R/o Maranpur, Brahmachari Baba Road, Gaya, Bihar-823001, have changed my name and shall hereafter be known as SUMAN DEVI.

It is certified that I have complied with other legal requirements in this connection.

SUNAINA DEVI  
[Signature (in existing old name)]

I hitherto known as PRADHYUMN KOTHARI S/o JAGATRAM KOTHARI, R/o A-6, Manjughosh Colony, Badripur, Dehradun, Uttarakhand-248005, have changed my name and shall hereafter be known as PRADHYUMN SHAURYA KOTHARI.

It is certified that I have complied with other legal requirements in this connection.

PRADHYUMN KOTHARI  
[Signature (in existing old name)]

I hitherto known as DHARMENDRA YADAV son of RAMBARAT SINGH, residing at Gram-Post Ekrashi, P.O. Ekrasi, District Buxar, Bihar-802134, have changed my name and shall hereafter be known as CHANDAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDRA YADAV  
[Signature (in existing old name)]

I, VARUN KUMAR SHARMA S/o M P SHARMA, R/o A-107, Sector -23, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor son PARTH SHARMA, aged 16 years and he shall hereafter be known as PAARTH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

VARUN KUMAR SHARMA  
[Signature of Guardian]

I, SATENDRA PRASAD GUPTA son of SHISHYANATH PRASAD GUPTA, resident of Kamla Nehru Nagar, Gosai Tola, Beside Durga Temple, Post G.P.O, Thana Kotwali, Phulwari, P.O. Patna G.P, District Patna, Bihar- 800001, have changed the name of my minor daughter ADITI GUPTA, aged 14 years and she shall hereafter be known as KRITIKA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SATENDRA PRASAD GUPTA  
[Signature of Guardian]

I hitherto known as RADHA YADAV D/o JHEENAK YADAV, R/o Kauwathor, Mehdawal, Sant Kabir Nagar, Uttar Pradesh-272171, have changed my name and shall hereafter be known as ANURADHA YADAV.

It is certified that I have complied with other legal requirements in this connection.

RADHA YADAV  
[Signature (in existing old name)]

I hitherto known as NITEESH KUMAR son of NABODH KUMAR, residing at Charghariya Post Laghar, Parbatta, P.O. Parbatta, District Khagaria, Bihar-851216, have changed my name and shall hereafter be known as AARAV RAJ.

It is certified that I have complied with other legal requirements in this connection.

NITEESH KUMAR  
[Signature (in existing old name)]

I hitherto known as SONU KUMAR son of YOGENDAR YADAV, residing at Village Zinda Bigha, PO Malikput, P.S. Silao, Malikpur, P.O. Mallikpur, District Nalanda, Bihar- 803117, have changed my name and shall hereafter be known as SANJEEV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SONU KUMAR  
[Signature (in existing old name)]

I hitherto known as SHOBHA DEVI wife of ARUN RAY, residing at Near Kali Mandir, Baghail, Rampur Baghail, P.O. Rampur Baghail, District Vaishali, Bihar- 844507, have changed my name and shall hereafter be known as SHIV KUMARI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SHOBHA DEVI  
[Signature (in existing old name)]

I, AJIT KUMAR DUBE son of VIJAY BAHADUR DUBE, resident of Gram-Post Ratwar, P.O. Mohania, District Kaimur (Bhabua), Bihar-821109, have changed the name of my minor son KRITIRAJ DUBE, aged 16 years and he shall hereafter be known as SHIWANSH KUMAR DUBEY.

It is certified that I have complied with other legal requirements in this connection.

AJIT KUMAR DUBE  
[Signature of Guardian]

I, MUKESH SINGH son of RADHE SINGH, resident of Vishunpur, Bishunpur Rajkhan, P.O. Bishunpur Rajkhand, District Vaishali, Bihar-844503, have changed the name of my minor daughter NISHA KUMARI, aged 17 years and she shall hereafter be known as ANISHA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

MUKESH SINGH  
[Signature of Guardian]

I hitherto known as JOYTI W/o PARMJIT PURI, residing at H.No. B-7-415, Mohalla Sant Nagar, Nurmahal, Tehsil Phillaur, Distt. Jalandhar, Punjab-144039, have changed my name and shall hereafter be known as KAMLESH PURI.

It is certified that I have complied with other legal requirements in this connection.

JOYTI  
[Signature (in existing old name)]

I hitherto known as CAPT PRITAM SINGH RANDHAWA S/o DHUNDU RAM RANDHAWA, R/o Sawan CGHS Limited (Hestigae Apartment), Flat No. 311, Plot No. 1, Sector 3, Dwarka, Near DPS N.S.I.T, Dwarka, South West Delhi-110078, have changed my name and shall hereafter be known as PRITAM SINGH RANDHAWA.

It is certified that I have complied with other legal requirements in this connection.

CAPT PRITAM SINGH RANDHAWA  
[Signature (in existing old name)]

I hitherto known as SOURAB S/o PARMJIT RAM, R/o VPO Raipur Prohla, PO Raipur, District Jalandhar, Punjab-144402, have changed my name and shall hereafter be known as SOURAB KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SOURAB  
[Signature (in existing old name)]

I, DHARMENDRA KUMAR CHOUDHARY son of MALIK CHAUDHRY, residing at Amar Pura, Salehpur, Gopalganj, Bihar- 841423, have changed the name of my minor daughter BABALI KUMARI, aged about 15 years and she shall hereafter be known as SHREYA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDRA KUMAR CHOUDHARY  
[Signature of Guardian]

I hitherto known as ASIMA CHOUDHURY daughter of ASOKE CHOUDHURY wife of ROTHIN BISWAS, residing at Chuanpur Loknathpally, P.S. Berhampore, Distt. Murshidabad-742101, have changed my name and shall hereafter be known as ASIMA BISWAS.

It is certified that I have complied with other legal requirements in this connection.

ASIMA CHOUDHURY  
[Signature (in existing old name)]

I hitherto known as SARWAR KUMAR son of JAI LAL, residing at VPO Mitathal, Teh. & Distt. Bhiwani, Haryana, have changed my name and shall hereafter be known as SARVAR.

It is certified that I have complied with other legal requirements in this connection.

SARWAR KUMAR  
[Signature (in existing old name)]

I hitherto known as ARVINDER SINGH son of HARBANS SINGH CHAHAL, employed as AQMG (TPT) in the ST DTE, QMG Branch, residing at House No. 273, Sector C, Defence Colony, Post Office and Police Station Kalerheri, Distt. Ambala (Haryana), have changed my name and shall hereafter be known as ARVINDER SINGH CHAHAL.

It is certified that I have complied with other legal requirements in this connection.

ARVINDER SINGH  
[Signature (in existing old name)]

I hitherto known as GURJUS SINGH RICKY alias RICKY BHATIA S/o IQBAL SINGH BHATIA, R/o B-175, Gujranwala Town Part-1, Gujranwala Colony, G.T.B. Nagar, Model Town, North West Delhi, Delhi-110009, have changed my name and shall hereafter be known as GURJUS SINGH BHATIA.

It is certified that I have complied with other legal requirements in this connection.

GURJUS SINGH RICKY alias RICKY BHATIA  
[Signature (in existing old name)]

I, MANSHRAM YADAV S/o SANTRAM YADAV, R/o Belbana Bala Pakoole Bala Pailauli, Akbarpur Ambeddkar Nagar, Uttar Pradesh-224141, have changed the name of my minor daughter SHRISTY, aged 17 years and she shall hereafter be known as SHRISHTI.

It is certified that I have complied with other legal requirements in this connection.

MANSHRAM YADAV  
[Signature of Guardian]

I hitherto known as RANI W/o BASAVARAJU, R/o Vill. Hosavaranchi, Post Hundimala, Teh. Hunasur, Distt. Mysore, Karnataka-571189, have changed my name and shall hereafter be known as M JAYASHEELA.

It is certified that I have complied with other legal requirements in this connection.

RANI  
[Signature (in existing old name)]

I hitherto known as GULIKA AGARWAL D/o ATUL SHARMA, R/o A-87, VTC Shivalik Nagar, PO BHEL, Haridwar, Uttarakhand-249403, have changed my name and shall hereafter be known as RAAVYA.

It is certified that I have complied with other legal requirements in this connection.

GULIKA AGARWAL  
[Signature (in existing old name)]

I, ANIRUDH KUMAR son of SHANKAR SINGH, resident of Village Masadhi, Post Masadhi, Fatwah, P.O. Fatwa, District Patna, Bihar-803201, have changed the name of my minor son RUSATAM KUMAR, aged about 17 years and he shall hereafter be known as AADARSH RAJ.

It is certified that I have complied with other legal requirements in this connection.

ANIRUDH KUMAR  
[Signature of Guardian]

I hitherto known as BHABANI MANNA wife of SIVSANKAR JANA, R/o Srikrishnapur, Chandipur, Sri Krishnapur, Nandigram-III, Purba Medinipur, West Bengal-721659, have changed my name and shall hereafter be known as BHABANI MANNA JANA.

It is certified that I have complied with other legal requirements in this connection.

BHABANI MANNA  
[Signature (in existing old name)]

I, GURUPRASAD KARANDADY S/o JAGADEESH RAO, R/o 24/4, 26/1, A-005, Creative Elegance Apartment, 9th Main Rd, 60 Feet Road, Vayalikaval HBCS Layout, Near Dhee Global School, Nagawara Village, Kasaba Hobali, Bangalore North, Bengaluru, Karnataka-560045, have changed the name of my minor daughter DITI RAO, aged about 6 years and she shall hereafter be known as HARSHIKA RAO.

It is certified that I have complied with other legal requirements in this connection.

GURUPRASAD KARANDADY  
[Signature of Guardian]

I hitherto known as VASANTBHAI DALSUKHRAM MODI S/o RAMANLAL MODI, R/o 06, Swaminarayannagar, Prantji. Sabarkantha, Gujarat-383205, have changed my name and shall hereafter be known as VASANTKUMAR RAMANLAL MODI.

It is certified that I have complied with other legal requirements in this connection.

VASANTBHAI DALSUKHRAM MODI  
[Signature (in existing old name)]

I hitherto known as BINDER KAUR W/o SUKHDEV SINGH, R/o Vill. Lohgarh, Distt. Moga, Punjab-142052, have changed my name and shall hereafter be known as SUKHMEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

BINDER KAUR  
[Signature (in existing old name)]

I hitherto known as RADHESHYAM PRASAD alias RADHESHYAM AGRAWAL alias RADHE SHYAM PRASAD alias RADHE SHYAM PRASAD AGRAWAL S/o RAMKRIPAL, residing at House Number A-173, Gulab Bagh, Uttam Nagar, PO D.K. Mohan Garden, Distt. West Delhi-110059, have changed my name and shall hereafter be known as RADHESHYAM PRASAD AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

RADHESHYAM PRASAD alias RADHESHYAM AGRAWAL alias RADHE SHYAM PRASAD alias RADHE SHYAM PRASAD AGRAWAL  
[Signature (in existing old name)]

I hitherto known as BASANT KUMAR GANDHI S/o RAJ KUMAR GANDHI, residing at P-7, Block-B, South Dumdum (M), North 24 Parganas, West Bengal-700089, have changed my name and shall hereafter be known as BASANTT KUMAR GANDHI.

It is certified that I have complied with other legal requirements in this connection.

BASANT KUMAR GANDHI  
[Signature (in existing old name)]

I hitherto known as MOHANI DEVI alias MUNNI DEVI W/o TARA SINGH, R/o H. No. E-356, Gali No.15, Khajoori Khas, Karawal Nagar, North East Delhi-110094, have changed my name and shall hereafter be known as MUNNI DEVI.

It is certified that I have complied with other legal requirements in this connection.

MOHANI DEVI alias MUNNI DEVI  
[Signature (in existing old name)]

I hitherto known as SHOBHIT S/o DEEPAK KUMAR, residing at A-004, Apoorva CGHS Ltd., Plot No. 14, Dwarka Sector-5, PO Dwarka, Delhi-110075, have changed my name and shall hereafter be known as SHOBHIT NIRWAN.

It is certified that I have complied with other legal requirements in this connection.

SHOBHIT  
[Signature (in existing old name)]

I, PAWAN KUMAR PAREEK S/o KRISHAN KUMAR PAREEK, R/o at H.No. 2, Gali No. 19 A, Opposite Zara Awaas, Surat Nagar-1, Guargaon, Haryana-122001, have changed the name of my minor daughter KIMAYA PAREEK, aged 12 years and she shall hereafter be known as KUNJAL PAREEK.

It is certified that I have complied with other legal requirements in this connection.

PAWAN KUMAR PAREEK  
[Signature of Guardian]

I hitherto known as SURYA S/o KARTHICK, residing at Old No. 14 New No. 28 Shyama Shashtri Street, Mettu Street, Thiruvarur, Thiruvarur, Tamil Nadu 610001, have changed my name and shall hereafter be known as SURYA KARTHICK.

It is certified that I have complied with other legal requirements in this connection.

SURYA  
[Signature (in existing old name)]

I, MAHADEVIAIAH son of CHIKKAMADIAIAH, R/o Basavapura, Village Chamarajanagara, Thalluku Ankanasettypura, Chamrajanagar, Karnataka-571127, have changed the name of my minor son NAGAMADAPPA, aged about 15 years and he shall hereafter be known as NAMEETH B M.

It is certified that I have complied with other legal requirements in this connection.

MAHADEVIAIAH  
[Signature of Guardian]

I hitherto known as ASAMIN W/o MOHAMMAD ARIPH, R/o Ward Number 14, Dur Sanchar Ke Pass, Taranagar, Churu, Rajasthan- 331304, have changed my name and shall hereafter be known as NURJAH.

It is certified that I have complied with other legal requirements in this connection.

ASAMIN  
[Thumb Impression]

I hitherto known as SHIV PRASAD S/o MOHAN, R/o 100, Rawatpur, Chaudhariya, Rawatpur, Kanpur Nagar, Uttar Pradesh-209209, have changed my name and shall hereafter be known as PYARE LAL.

It is certified that I have complied with other legal requirements in this connection.

SHIV PRASAD  
[Signature (in existing old name)]

I hitherto known as SURBHI AGRAWAL W/o VIJAY SINGHAL, R/o Shanker Cold Storage and Ice Factory 2nd Km, Moradabad Road, Sambhal, Uttar Pradesh-244302, have changed my name and shall hereafter be known as SURBHI SINGHAL.

It is certified that I have complied with other legal requirements in this connection.

SURBHI AGRAWAL  
[Signature (in existing old name)]

I, THOUTAM VAMSHI KRISHNA S/o THOUTAM RAMESH R/o H. No. 4-2-192, Kothur, Hanamkonda, P.O. Hanamkonda, Dist. Warangal (Telangana) - 506001, have changed the name of my minor son THOUTAM KRISHAV ABHIMANYU, aged 4 years and he shall hereafter be known as THOUTAM ARJUN.

It is certified that I have complied with other legal requirements in this connection.

THOUTAM VAMSHI KRISHNA  
[Signature of Guardian]

I hitherto known as S SHANTHU MARY W/o WILLIAM ANAND BHASKER, residing at 10, 6th Cross, A R Layout, Holy Family Church, Ramamurthy Nagar, Bangalore, Karnataka-560016, have changed my name and shall hereafter be known as SHANTHU BHASKER .

It is certified that I have complied with other legal requirements in this connection.

S SHANTHU MARY  
[Signature (in existing old name)]

I hitherto known as SHOBHA KUMARI D/o RAJENDRA PRATAP PANDEY, residing at R.K. Puram, Khagaul Road, Saguna More, Danapur, Dinapur cum Khagaul, Patna, Bihar-801503, have changed my name and shall hereafter be known as AAROHI PANDEY.

It is certified that I have complied with other legal requirements in this connection.

SHOBHA KUMARI  
[Signature (in existing old name)]

I hitherto known as SUNDARI DEVI W/o GUPTESHWAR OJHA, residing at VPO Ojha Barawan, District Buxar, Bihar-802115, India, have changed my name and shall hereafter be known as CHANDA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SUNDARI DEVI  
[Signature (in existing old name)]

I hitherto known as SAVITIRI DEVI KAPUR W/o DAVINDER KUMAR, R/o House No. 83, Hem Bagh, Patiala, Punjab- 147001, have changed my name and shall hereafter be known as SAVITRI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SAVITIRI DEVI KAPUR  
[Signature (in existing old name)]

I hitherto known as POONAM BAJPAYEE alias POONAM DUBEY daughter of CHANDRA KISHOR DUBE, W/o ATULENDRA BAJPAYEE, R/o I-34, Shatabdi Puram Phase-1, Near Kansana, Kothi, Gird PO Maharajpura, A.f. Distt. Gwalior, Madhya Pradesh-474020, have changed my name and shall hereafter be known as POONAM BAJPAYEE.

It is certified that I have complied with other legal requirements in this connection.

POONAM BAJPAYEE alias POONAM DUBEY  
[Signature (in existing old name)]

I, SONU KUMAR S/o SUBHASH KUMAR, R/o Jai Prakash Nagar, Siwan (Bihar) Pin 841226, have changed my name and shall hereafter be known as SIDDHARTH GUPTA

It is certified that I have complied with other legal requirements in this connection.

SONU KUMAR  
[Signature (in existing old name)]

I, MASQOOR AHMAD S/o Late IQBAL AHMAD, R/o 93, Ghosipur, Soofehata, Tiwaripur, Gorakhpur, Uttar Pradesh-273001, have changed the name of my minor son FALAK AHMAD, aged 17 years and he shall hereafter be known as MOHAMMAD HASAN.

It is certified that I have complied with other legal requirements in this connection.

MASQOOR AHMAD  
[Signature of Guardian]

I hitherto known as MUNNA KUMAR TIWARI S/o KEDARNATH TIWARI R/o Village Bhariyar, PO Yogiya Thana Brahampur, Anchal, Chakki Distt. Buxar, Bihar-802111 have changed my name and shall hereafter be known as SANJAY KUMAR TIWARI.

It is certified that I have complied with other legal requirements in this connection.

MUNNA KUMAR TIWARI  
[Signature (in existing old name)]

I hitherto known as BHATTARAM BALA SUSHAMA DEVI alias B BALA SUSHAMA DEVI D/o B CHANDRASEKHARAM W/o VUDHYA VENKATA MAHESH KUMAR, resident of 1-4-945 to 950, 313, II Block, Janapriya Abodes, Bakaram, Musheerabad, Secunderabad, P.O. Gandhinagar, District Hyderabad, Telangana-500080, have changed my name and shall hereafter be known as BHATTARAM BALA SUSHAMA DEVI.

It is certified that I have complied with other legal requirements in this connection.

BHATTARAM BALA SUSHAMA DEVI alias B BALA  
SUSHAMA DEVI  
[Signature (in existing old name)]

I, SANTHOSHA P S/o Late PARAMESHWARAPPA, resident of #44, Rajapura, P.O. Thammenahalli, District Chitradurga, Karnataka-577540, have changed the name of my minor son CHIRAYU J S, aged about 2 years, and he shall hereafter be known as SUHAS J.

It is certified that I have complied with other legal requirements in this connection.

SANTHOSHA P  
[Signature of Guardian]

I hitherto known as GURPREET SINGH SANDHU S/o SUBA SINGH, R/o VPO. Sarawan Bodla, Tehsil Malout, Distt. Sri Muktsar Sahib, Pin-151210, Punjab, India, have changed my name and shall hereafter be known as GURPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURPREET SINGH SANDHU  
[Signature (in existing old name)]

I, MANSI W/o ABHIRAM AHUJA, R/o D-306, 3rd Floor, D-Block, Golf View Condos, Sector-19B, Dwarka, South West Delhi, Delhi-110075, have changed the name of my minor son AVYAANSH AHUJA, aged 3 years and he shall hereafter be known as ABHI RAJ AHUJA.

It is certified that I have complied with other legal requirements in this connection.

MANSI  
[Signature of Guardian]

I hitherto known as ATIKA DHANDHIA D/o KAMAL CHAND DHANDHIA, R/o L-7/A 1st Floor, South Extension Part-2, Andrewsganj, South Delhi-110049, have changed my name and shall hereafter be known as ATICKA DHANDIA.

It is certified that I have complied with other legal requirements in this connection.

ATIKA DHANDHIA  
[Signature (in existing old name)]

I, ARNAV MAHAJAN S/o PAWAN MAHAJAN, R/o H. No.19, Improvement Trust Colony, DalHousie Road, Pathankot, PO Pathankot, Distt. Pathankot, Punjab-145001, have changed the name of my minor son AHAAN MAHAJAN, aged 2 years and he shall hereafter be known as DAIVIK MAHAJAN.

It is certified that I have complied with other legal requirements in this connection.

ARNAV MAHAJAN  
[Signature of Guardian]

I, NEELAM RAJPOOT W/o LAL BAHADUR RAJPOOT, R/o 34, Dhri Purwa, Naubasta, Amlipur, Kasigaon, Kanpur, Kanpur Nagar, Uttar Pradesh-208021, have changed the name of my minor son SAHIL RAJPUT, aged 17 years and he shall hereafter be known as NIKHIL RAJPOOT.

It is certified that I have complied with other legal requirements in this connection.

NEELAM RAJPOOT  
[Signature of Guardian]

I, SURENDRA MOCHI S/o RAMANAND MOCHI, resident of Village Sihi, Near Ravidas Mandir, Post Sihi, Thana Dulhin Bazar, Distt. Patna, State Bihar-801102, have changed the name of my minor son NAVNIN KUMAR, aged 16 years and he shall hereafter be known NAVNIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SURENDRA MOCHI  
[Signature of Guardian]

I, KAMLESH KUMAR KHAKHA S/o JUGESHWAR PRASAD, residing at 208, Ward No. 16, M.L.A Nagar, Junapara, Baikunthpur(M), Koriya, Chhattisgarh-497335, have changed the name of my minor daughter AARVI, aged 07 years and she shall hereafter be known as KUSHAGRI KHAKHA.

It is certified that I have complied with other legal requirements in this connection.

KAMLESH KUMAR KHAKHA  
[Signature of Guardian]

I hitherto known as TSERING SONGPO S/o PASSANG PEMBA SHERPA, residing at Bhotay Gaon, Dilaram Tea Estate, P.O. Tung, P.S. Kurseong, District Darjeeling, West Bengal - 734224, have changed my name and shall hereafter be known as DAWA TENZY SHERPA.

It is certified that I have complied with other legal requirements in this connection.

TSERING SONGPO  
[Signature (in existing old name)]

I hitherto known as PRIYANKA KUMARI D/o NEKPAL YADAV W/o SATENDER KUMAR, residing at Villagr-ithera, Chhipyana Buzurg, Gautam Budha Nagar, Chhipyana, Uttar Pradesh-201009, have changed my name and shall hereafter be known as PRIYA YADAV.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA KUMARI  
[Signature (in existing old name)]

I hitherto known as VIRENDRA SINGH NATH S/o HIKAMAT SINGH NATH, R/o Ward No. 60, Sahastradhara Road, Near MB Homes, Nature View Enclave, Aamwala Uparla, PO Tapovan, Dehradun, Uttarakhand 248008, have changed my name and shall hereafter be known as VEERENDRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

VIRENDRA SINGH NATH  
[Signature (in existing old name)]

I hitherto known as KAMALJIT KAUR W/o MUNISH SINGH DUTTA, R/o Flat No. 10A, Yuvraj Homes, Swaraj Enclave, Chajju Majra Road, Sector-126, Kharar, PO Kharar, District SAS Nagar (Mohali), Punjab-140301, have changed my name and shall hereafter be known as KAMAL DUTTA.

It is certified that I have complied with other legal requirements in this connection.

KAMALJIT KAUR  
[Signature (in existing old name)]

I hitherto known as ARMEET SINGH alias ARMEET SINGH THUKRAL S/o TAJINDER SINGH, R/o J-5/35, First Floor, Rajouri Garden, New Delhi, West Delhi, Delhi-110027, have changed my name and shall hereafter be known as ARMEET SINGH THUKRAL.

It is certified that I have complied with other legal requirements in this connection.

ARMEET SINGH alias ARMEET SINGH THUKRAL  
[Signature (in existing old name)]

I, NIRANJAN PRASAD GUPTA S/o RAM NARAYAN PRASAD GUPTA, R/o Vill. Duldula, Tehsil Duldula, P.O. Jashpur, Distt. Jashpur (Chhattisgarh)-496334, have changed the name of my minor daughter VIDHI GUPTA, aged 6 years and she shall hereafter be known as AAKRITI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

NIRANJAN PRASAD GUPTA  
[Signature of Guardian]

I hitherto known as SUMA HANAMANTAPPA CHAVAN alias SUMA GOVINDA LAMANI D/o HANAMANTAPPA CHAVAN W/o GOVINDA LAMANI, resident of Attikatti, Mundaragi, District Gadag, Karnataka-582103, have changed my name and shall hereafter be known as SUMA GOVINDA LAMANI.

It is certified that I have complied with other legal requirements in this connection.

SUMA HANAMANTAPPA CHAVAN alias SUMA  
GOVINDA LAMANI  
[Signature (in existing old name)]

I hitherto known as PREMCHANDRA SHARAMA son of RAJKUMAR SHARAMA, employed as Technician-C in the FF Division, Barc, NRB Tarapur-401502, residing at Flat No.13, Building No. 112, Type-B, BARC Staff Colony, Boisar, District Palghar, Maharashtra - 401504, have changed my name and shall hereafter be known as PREMCHANDRA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

PREMCHANDRA SHARAMA  
[Signature (in existing old name)]

I hitherto known as NEHA wife of MAHESH SINGH MEENA daughter of LAKHPAT SINGH, residing at 615, Sarvhit Apartment, Dwarka, Sector 17, South West Delhi, Delhi 110075, have changed my name and shall hereafter be known as NEHA SINGH.

It is certified that I have complied with other legal requirements in this connection.

NEHA  
[Signature (in existing old name)]

I hitherto known as JASVIR alias JASVIR SINGH son of BHAGAT RAM, residing at VPO Khanpur, Tehsil Garhshankar, District Hoshiarpur, Punjab-144527, have changed my name and shall hereafter be known as JASVIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASVIR alias JASVIR SINGH  
[Signature (in existing old name)]

I hitherto known as M SARAVANAN S/o MURUGESAN, residing at No E 666, Hosapalya, Kengeri Hobali, Mysore Road, Kumbalagodu (Post), Bangalore, Karnataka-560060, have changed my name and shall hereafter be known as PRABAKARAN M.

It is certified that I have complied with other legal requirements in this connection.

M SARAVANAN  
[Signature (in existing old name)]

I, PREM SHANKAR S/o Late RAVINDRA SINGH, residing at Vill. Kosra, P.O. Jeanbigaha, P.S. Kusumbha, Distt. Sheikhpura-811103, have changed my minor daughter GUNGUN KUMARI, aged about 12 years and she shall hereafter be known as ALISHA KUMARI..

It is certified that I have complied with other legal requirements in this connection.

PREM SHANKAR  
[Signature of Guardian]

I hitherto known as J K SALUJA alias JASWINDER KAUR D/o ARJUN SINGH W/o R P SINGH, R/o B-52 B-Block New Gupta Colony, VTC Model Town, District North West Delhi, State Delhi-110009, have changed my name and shall hereafter be known as JASWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

J K SALUJA alias JASWINDER KAUR  
[Signature (in existing old name)]

I hitherto known as MD SHAH JAHAN son of KHUDA BAKHSH, residing at Katarari, P.O. Piparpati, Mahrajganj, Uttar Pradesh-273306, have changed my name and shall hereafter be known as MUHAMMAD SHAH JAHAN..

It is certified that I have complied with other legal requirements in this connection.

MD SHAH JAHAN  
[Signature (in existing old name)]

I hitherto known as ANSHUL MITTAL D/o PRAKASH CHAND JAIN W/o AYUSH JAIN, R/o H. No 558 Shivaji Marg Chara Mandi, Najafgarh, New Delhi-110043, have changed my name and shall hereafter be known as ANSHUL JAIN.

It is certified that I have complied with other legal requirements in this connection.

ANSHUL MITTAL  
[Signature (in existing old name)]

I hitherto known as DEVI LAL S/o RAMCHANDRA BHANWARASIYA, R/o Makan No.138, Ward No. 14, Manasa, Kacholi Road Maa Vihar Colony, Manasa, PO Manasa, Distt. Neemuch, Madhya Pradesh-458110, have changed my name and shall hereafter be known as DEVILAL BHANWARASIYA.

It is certified that I have complied with other legal requirements in this connection.

DEVI LAL  
[Signature (in existing old name)]

I hitherto known as AAYCHUKA D/o NEMA RAM BHUWAL, residing at H. No. 39, Bhopji ka Bas, Toshina, Nagaur, Rajasthan 341319, have changed my name and shall hereafter be known as ANUSHKA CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

AAYCHUKA  
[Signature (in existing old name)]

I, SONVEER SINGH S/o RAMPRAKASH, R/o Gram Puradumana PO Atarsuma Atarsuma, Bhind Madhya Pradesh-477333, have changed the name of my minor daughter ANUSHKA, aged 14 years and she shall hereafter be known as SONAM.

It is certified that I have complied with other legal requirements in this connection.

SONVEER SINGH  
[Signature of Guardian]

I hitherto known as SHILA AGARWAL W/o JAWAHAR LAL AGRAWAL, R/o 10/1, Ankur Villa Roshan Singh Bhandari Marg, Opposite Rani Sati Gate, Indore, Vallabh Nagar, Madhya Pradesh-452003, have changed my name and shall hereafter be known as SHEELA AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

SHILA AGARWAL  
[Signature (in existing old name)]

I hitherto known as YOGESH S/o BRIJ LAL, resident of House No. 592/A, Mirzapur Road, Near Swastik Dharam Kanta, Aman Nagar, Hisar, Tehsil and District Hisar (Haryana) Pin-125001, have changed my name and I shall hereafter be known as YOGESH BOORA.

It is certified that I have complied with other legal requirements in this connection.

YOGESH  
[Signature (in existing old name)]

I, MD. JAWED SULTAN S/o SULTAN SALAHUDDIN, resident of Isapur Naharpar, Near Imambara, Phulwari, P.O. Phulwarisharif, District Patna, Bihar-801505, have changed the name of my minor son MOHAMMAD ALQAMAH SULTAN, aged 13 years and he shall hereafter be known as REHAN SULTAN.

It is certified that I have complied with other legal requirements in this connection.

MD. JAWED SULTAN  
[Signature of Guardian]

I hitherto have known as KRISHAN KUMAR S/o PRAKASH MANDAL, residing at Village Nathpur Sirsiya, Post Sirsiya, Nathpur, P.O. Barhara Kothi, District Purnia, Bihar-854203, have changed my name and shall hereafter be known as KRISHNA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN KUMAR  
[Signature (in existing old name)]

I, ABHIMANYU KUMAR S/o UPENDRA PRASAD, resident of Village-Lodipur, Post- Lodipur, P.O.-Lodipur, District-Gaya, Bihar-824209, have changed the name of my minor son ASHUTOSH KUMAR, aged 14 years and he shall hereafter be known as ABHISHEK RAJ.

It is certified that I have complied with other legal requirements in this connection.

ABHIMANYU KUMAR  
[Signature of Guardian]

I hitherto known as SAKSHI JAIN W/o TRUN JAIN, R/o CP-232, Block-CP, Pitampura, North West Delhi-110034, have changed my name and shall hereafter be known as SAKSHEE JAINN.

It is certified that I have complied with other legal requirements in this connection.

SAKSHI JAIN  
[Signature (in existing old name)]

I hitherto known as UGREGOWDA son of Late NARASEGOWDA, residing at Gubbi Taluk, VTC: Doddakunnala, District: Tumkur, Karnataka-572219, have changed my name and shall hereafter be known as UGRAIAH.

It is certified that I have complied with other legal requirements in this connection.

UGREGOWDA  
[Signature (in existing old name)]

I, SAVILA KHATUN W/o NURUL HAK, R/o PO Kabar, Jhunjhuna, Kabar, PO Semapur Factory, Distt. Katihar, Bihar-854115, have changed the name of my minor daughter VENJIRA KHATUN, aged 16 years and she shall hereafter be known as BENAJIR KHATOON.

It is certified that I have complied with other legal requirements in this connection.

SAVILA KHATUN  
[Signature of Guardian]

I, AMIT PRUTHI S/o SANT LAL, resident at House No. 231/7, Mohabbat Nagar, Kapurthala, Kapurthala, Punjab-144601, have changed the name of my minor son TAVISH PRUTHI, aged 15 years and he shall hereafter be known as TAVISHPREET SINGH PRUTHI.

It is certified that I have complied with other legal requirements in this connection.

AMIT PRUTHI  
[Signature of Guardian]

I, RENU KUMARI W/o UPENDRA KUMAR, resident of Gram-Ranipur Khurd, Post-Telehara, Gayaspur, P.O. Telhara, District-Nalanda, Bihar-801306, have changed the name of my minor son PRINCE RAJ, aged about 15 years and he shall hereafter be known as HARSH BARDHAN.

It is certified that I have complied with other legal requirements in this connection.

RENU KUMARI  
[Signature of Guardian]

I hitherto have known as RAMESH SINGH S/o SHIV NARAYAN SINGH, residing at Gopaldera, Thana Dumraon, Bhojpur Kadim, P.O. Purana Bhojpur, District Buxar, Bihar-802133, have changed my name and shall hereafter be known as SURESH SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAMESH SINGH  
[Signature (in existing old name)]

I hitherto known as RANI DEVI W/o MITHLESH PANDIT, residing at Ward No. 15, Srichandpur, Shaligrami, Raghunathpur Karari, PO Sahebpur Kamal, Distt. Begusarai, Bihar-851217, have changed my name and shall hereafter be known as RAMI DEVI.

It is certified that I have complied with other legal requirements in this connection.

RANI DEVI  
[Signature (in existing old name)]

I hitherto known as KUNAPAMU MONI S/o KUNAPAMU ABBULU, R/o 2-55, main road Puchikapadu, Jeelugumilli Mandal, West Godavari, Andhra Pradesh-534456, have changed my name and shall hereafter be known as KUNAPAMU SRI CHARAN MONI.

It is certified that I have complied with other legal requirements in this connection.

KUNAPAMU MONI  
[Signature (in existing old name)]

I hitherto known as JOGENDRA KUMAR YADAV S/o JAY PRAKASH YADAV, R/o Mishrauli, PO Kakrahi, Distt. Gorakhpur, Uttar Pradesh-273408, have changed my name and shall hereafter be known as YOGENDRA YADAV.

It is certified that I have complied with other legal requirements in this connection.

JOGENDRA KUMAR YADAV  
[Signature (in existing old name)]

I hitherto known as MATHIYA GAURA D/o SHIVRAJ GAURA W/o MANGA RAM, residing at Ward No. 1, Junawa Ki Dhani, Bhadwa, Nagaur, Parbatsar, Rajasthan- 341501, have changed my name and shall hereafter be known as MANISHA.

It is certified that I have complied with other legal requirements in this connection.

MATHIYA GAURA  
[Signature (in existing old name)]

I hitherto known as SAJAN S/o BHAWARPAL KUSHWAHA, R/o Pipauri, Mardanpur, Kanpur Nagar, Uttar Pradesh-208001, have changed my name and shall hereafter be known as ROHIT KUSHWAHA.

It is certified that I have complied with other legal requirements in this connection.

SAJAN  
[Signature (in existing old name)]

I hitherto known as MAYA DAS W/o SHYAM SUNDER DAS, residing at Bird Line, Mahaveer Nagar, Near Air Force Gate, Prothrapur, Sri Vijaya Puram, South Andaman, A & N Islands-744105, have changed my name and shall hereafter be known as PHOOL MAYA.

It is certified that I have complied with other legal requirements in this connection.

MAYA DAS  
[Signature (in existing old name)]

I hitherto known as VIKAS S/o OM PRAKASH, R/o H. No. 263, Block No. 1, Dakshin Puri Extn., Ambedkar Nagar, New Delhi-110062, have changed my name and shall hereafter be known as VIKAS SINGH.

It is certified that I have complied with other legal requirements in this connection.

VIKAS  
[Signature (in existing old name)]

I, RANJIT KUMAR S/o SHIV SHANKAR YADAV, residing at Vill. Chiraila, Raja Bigha, Ward No. 05, Near Chiraila High School, P.O. Belhadi, P.S. Belaganj, Distt. Gaya, Bihar-804403, have changed the name of my minor son RACHIT KUMAR, aged 15 years and he shall hereafter be known as ANURAG KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RANJIT KUMAR  
[Signature of Guardian]

I hitherto known as SHANKRAVVA SHETTER W/o SHARANAPPA SUDI, R/o B2/B, Jagir, Gudapur, Jagir Gadadadpur, Koppal, Karnataka-583280, have changed my name and shall hereafter be known as UMADEVI.

It is certified that I have complied with other legal requirements in this connection.

SHANKRAVVA SHETTER  
[Signature (in existing old name)]

I hitherto known as SEENA KUMARY A W/o SATHYA SEELAN, employed as Border Security Force as Sub Inspector (Lab Technician), R/o Flat No. G-002, 1st Main, 6th Cross, ANR Royal Homes, Vinayaka Nagar, Bengaluru, Karnataka-560063, have changed my name and shall hereafter be known as SEENA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SEENA KUMARY A  
[Signature (in existing old name)]

I hitherto known as JASVIR KAUR W/o MAJOR SINGH, R/o 750 Badala Road, Sector-10, Kharar, SAS Nagar (Mohali), Punjab-140301, have changed my name and shall hereafter be known as RAJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASVIR KAUR  
[Signature (in existing old name)]

I hitherto known as ACHALA JAISWAL W/o RADHE SHYAM JAISWAL, R/o E-65, HTPS Ketunihar, Jamnipal Ward No. 36, Darri, Katghora, Korba, Chhattisgarh-495450, have changed my name and shall hereafter be known as SAVITRI JAISWAL.

It is certified that I have complied with other legal requirements in this connection.

ACHALA JAISWAL  
[Signature (in existing old name)]

I, AMAN KAUSHIK S/o RAM DARSHAN, R/o 953, B-Block, Sector-1, Rohini Sector-7, North West Delhi, Delhi-110085, I have changed the name of my minor son TAMISH KAUSHIK, aged about 11 years and he shall hereafter be known as TANUSH KAUSHIK.

It is certified that I have complied with other legal requirements in this connection.

AMAN KAUSHIK  
[Signature of Guardian]

I, VIKAS BHARDWAJ S/o HARIDATTA SHARMA, R/o H. No. C-68, 20 Futa Road, Near Radha Krishna Mandir, Mukund Vihar, Karawal Nagar, Dayalpur, North East, Delhi-110094, have changed the name of my minor daughter namely SHRUTI, aged 14 years and she shall hereafter be known as DITYAA.

It is certified that I have complied with other legal requirements in this connection.

VIKAS BHARDWAJ  
[Signature of Guardian]

I hitherto known as YUNUSH ABDOOL SAKUR S/o ABDUL SAKUR ABDULLA, R/o 1-80, Jethibai Marg, Vorawada, Diu, Daman & Diu-362520, have changed my name and shall hereafter be known as YUNUSH ABDUL SAKUR.

It is certified that I have complied with other legal requirements in this connection.

YUNUSH ABDOOL SAKUR  
[Signature (in existing old name)]

I hitherto known as SARVESH KUMAR CHAUDHARY S/o SHARAD KUMAR CHAUDHARY, R/o Gram Khurhuriya, Post Dhekahari, Buzurg, Barhani, Siddharthnagar, Uttar Pradesh-272201, have changed my name and shall hereafter be known as SAATVIK KUMAR CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

SARVESH KUMAR CHAUDHARY  
[Signature (in existing old name)]

I hitherto known as RENUKA LAKSHMI PRASAD PUDI alias R LAKSHMI PRASAD PUDI S/o RAMACHANDRA RAO PUDI, R/o D.No. 12-45, Opp. Kumari Talkies, Main Road, Kaikalur-521333, Andhra Pradesh, have changed my name and shall hereafter be known as RIDHVI LAKSHMI PRASAD PUDI.

It is certified that I have complied with other legal requirements in this connection.

RENUKA LAKSHMI PRASAD PUDI alias R LAKSHMI PRASAD PUDI  
[Signature (in existing old name)]

I hitherto known as AJIT PAL SINGH S/o JASPAL SINGH, residing at #2424, Block-C, Aero City, Sector-66/B, S.A.S. Nagar (Mohali), Punjab-160055, have changed my name and shall hereafter be known as AJIT PAL SINGH SAHOTA.

It is certified that I have complied with other legal requirements in this connection.

AJIT PAL SINGH  
[Signature (in existing old name)]

I, SHOORVIR SINGH S/o FATEH SINGH, residing at Village Jahangirawad, Post Sakeet, Sakeet, Etah, Uttar Pradesh-207121, have changed the name of my minor son ISHANT KUMAR, aged 11 years and he shall hereafter be known as ASHWANI YADAV.

It is certified that I have complied with other legal requirements in this connection.

SHOORVIR SINGH  
[Signature of Guardian]

I hitherto known as PATIL NIVRUTTI RAGHO S/o RAGHO DAMU PATIL, resident at Ghosla Post Tidka, Tahsil Soegaon, Distt. Aurangabad-431150, have changed my name and shall hereafter be known as NITIN RAGHO PATIL.

It is certified that I have complied with other legal requirements in this connection.

PATIL NIVRUTTI RAGHO  
[Signature (in existing old name)]

I, SHOORVIR SINGH S/o FATEH SINGH, residing at Village Jahangirawad, Post Sakeet, Sakeet, Etah, Uttar Pradesh-207121, have changed the name of my minor son PAWAN KUMAR, aged 10 years and he shall hereafter be known as ABHAY YADAV.

It is certified that I have complied with other legal requirements in this connection.

SHOORVIR SINGH  
[Signature of Guardian]

I, SRINIVASA L S/o LAKSHMINARAYANA, residing at #214, Near Anjaneya Temple, Rampura, Bengaluru, Karnataka-560049, have changed the name of my minor son RUTHVIK RAJ S, aged 7 years and he shall hereafter be known as RUSHANK ABHINAV S.

It is certified that I have complied with other legal requirements in this connection.

SRINIVASA L  
[Signature of Guardian]

I hitherto known as KONDA LAXMI NARASIMHA S/o RAMULU KHOND, residing at Lalpul, Naxalbari, Jharu Jote, Fakna, Naksalbari, Darjeeling, West Bengal-734429, have changed my name and shall hereafter be known as LAKSHMINARASIMHA KHOND.

It is certified that I have complied with other legal requirements in this connection.

KONDA LAXMI NARASIMHA  
[Signature (in existing old name)]

I hitherto known as POOJA SHARMA D/o YOGESH KUMAR, residing at Nagar Sikri Char Hissa Fatehpur Sikri Tahsil Kiraoli, Fatehpursikari, Agra, Uttar Pradesh-283110 have changed my name and shall hereafter be known as DIVYA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

POOJA SHARMA  
[Signature (in existing old name)]

I, REKHA DEVI W/o OMKAR, R/o Village Ajanpur, Post-Pidaura, Pidaura, Etah, Uttar Pradesh-207101, have changed the name of my minor son HIMANSHU, aged 14 years and he shall hereafter be known as ASHIK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

REKHA DEVI  
[Signature of Guardian]

I hitherto known as BHAJAN LAL S/o GOKUL CHAND MALHOTRA, R/o RZ-116, Santosh Park, Uttam Nagar, Delhi, have changed my name and shall hereafter be known as BHAJAN LAL MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

BHAJAN LAL  
[Signature (in existing old name)]

I hitherto known as NANDINI MISHRA W/o NAND KISHOR MISHRA, residing at A-2129, Awas Vikas, Hanspuram, Naubasta, Kanpur, Uttar Pradesh-208021, have changed my name and shall hereafter be known as NISHA.

It is certified that I have complied with other legal requirements in this connection.

NANDINI MISHRA  
[Signature (in existing old name)]

I hitherto known as HARSHA D/o SANTOSH KUMAR W/o MANJINDER SINGH TOOR, R/o Mehsampur, Sangrur, Punjab-148018, have changed my name and shall hereafter be known as HARSHDEEP KAUR. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

HARSHA  
[Signature (in existing old name)]

I hitherto known as SUDHIR KUMAR DIWEDI alias SUDHIR KUMAR SHARMA S/o RAMESH CHANDRA SHARMA, R/o 310B Block Panki, Pankabahadur Nagar, Kanpur, Uttar Pradesh-208020, have changed my name and shall hereafter be known as SUDHIR KUMAR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SUDHIR KUMAR DIWEDI alias SUDHIR KUMAR SHARMA  
[Signature (in existing old name)]

I hitherto known as PRITI KUMARI wife of ANGAD KUMAR SINGH, residing at Village Lounga, Post Sahroun, P.S. Gogari, Baltara, P.O. Chautham, District Khagaria, Bihar-851201, have changed my name and shall hereafter be known as ANISHA RANJAN.

It is certified that I have complied with other legal requirements in this connection.

PRITI KUMARI  
[Signature (in existing old name)]

I hitherto known as VICKY Urf PARMESHWAR NETAM alias PARMESHWAR SINGH NETAM S/o CHHATTAR SINGH NETAM, residing at MQ/913, Ward No. 10, Dr. Rajendra Prasad Ward, Pragati Nagar, Dipka, Deepka, Korba, Chhattisgarh-495452, have changed my name and shall hereafter be known as PARMESHWAR SINGH NETAM.

It is certified that I have complied with other legal requirements in this connection.

VICKY Urf PARMESHWAR NETAM alias PARMESHWAR SINGH NETAM  
[Signature (in existing old name)]

I, SANDEEP MODGEKAR son of SURESH YALLAPPA MODGEKAR, residing at Provident Neora Apartment, Flat No. D605, D Wing, 6th Floor, Opp. Greenfield Public School, Sampigehalli, VTC Yelahanka, District Bengaluru, State Karnataka-560064, have changed the name of my minor daughter MYRA SANDEEP MODGEKAR, aged 8 years and she shall hereafter be known as MYRA SANDEEP.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP MODGEKAR  
[Signature of Guardian]

I hitherto known as MOHAMMAD NAVIJAN Urf SULTAN S/o MAHMUD ALI, R/o Ward No. 2, Pathra Uttar, Pathrajolhania, PO Pathra, Distt. Supaul, Bihar-852131, presently residing at C-169, Block-C, Sangam Vihar, New Delhi-110080, have changed my name and shall hereafter be known as MOHAMMAD NAVIJAN.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD NAVIJAN Urf SULTAN  
[Signature (in existing old name)]

I hitherto known as VANDANA HARSHVANT BAMANIYA D/o HARSHVANT SOMA, residing at House No.-2443/1, Khajuriya Sheri, Vanakbara, Diu, Pin code-362570, U.T Dadra Nagar Haveli and Daman & Diu, have changed my name and shall hereafter be known as VANDANA HARSHVANT.

It is certified that I have complied with other legal requirements in this connection.

VANDANA HARSHVANT BAMANIYA  
[Signature (in existing old name)]

I hitherto known as RUCHIN alias RITVIK VASHISHTHA S/o PRATEEK VASHISTH, R/o 723, Sargodha Appartments, Plot No. 13, Ramphal Chowk, Sector-7, Dwarka, VTC Dwarka Sector-7, PO Dwarka Sec.-6, South West Delhi, Delhi-110075, have changed my name and shall hereafter be known as RITVIK VASHISHTHA.

It is certified that I have complied with other legal requirements in this connection.

RUCHIN alias RITVIK VASHISHTHA  
[Signature (in existing old name)]

I hitherto known as JIWAN JYOTI SHARMA S/o CHUNI LAL, R/o VPO Bulhowal, Distt. Hoshiarpur, Punjab-146113, have changed my name and shall hereafter be known as JEEVAN JOYTI.

It is certified that I have complied with other legal requirements in this connection.

JIWAN JYOTI SHARMA  
[Signature (in existing old name)]

I hitherto known as KM MAMTA RANI D/o TRILOK CHAND W/o RAKESH AGGARWAL, R/o 906, Gali No.-3, Saroha Chowk, Dayanand Nagar, Shamli, Uttar Pradesh -247776, have changed my name and shall hereafter be known as MAMTA AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

KM MAMTA RANI  
[Signature (in existing old name)]

I hitherto known as BHAWNA SHARMA W/o PRINCE SHARMA, R/o St. No. 10, Near Sai Vidya Mandir, Amarjit Colony, Rahon Road, Basti Jodhewal, Ludhiana, Distt. Ludhiana, Punjab-141007, have changed my name and shall hereafter be known as MANJU SHARMA.

It is certified that I have complied with other legal requirements in this connection.

BHAWNA SHARMA  
[Signature (in existing old name)]

I hitherto known as SURENDER KUMAR AGGARWAL alias SURENDRA KUMAR AGGARWAL S/o KANHAIYA LAL AGARWAL, residing at A-1093/15, Indira Nagar, Lucknow, Uttar Pradesh-226016, have changed my name and shall hereafter be known as SURENDER KUMAR AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

SURENDER KUMAR AGGARWAL alias SURENDRA  
KUMAR AGGARWAL  
[Signature (in existing old name)]

I hitherto known as CHANDRESH alias CHARANJEET SINGH alias CHANDRESH YADAV alias ANMOL S/o PARMESHWAR YADAV, R/o H.No. D-10, Gali No.-4, Block-D, South Anarkali, Krishna Nagar, Delhi, have changed my name and shall hereafter be known as CHARANJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

CHANDRESH alias CHARANJEET SINGH alias  
CHANDRESH YADAV alias ANMOL  
[Signature (in existing old name)]

I hitherto known as MUKESH KANWAR D/o PARTHVEE SINGH SHEKHAWAT, Employed as Constable in Central Industrial Security Force, posted at Chennai Airport, Chennai Tamilnadu-600016, residing at Ward No.-04, Bagoli Jhunjhunu, Rajasthan-333801, have changed my name and shall hereafter be known as MANVI KANWAR.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KANWAR  
[Signature (in existing old name)]

I hitherto known as GANGA DEVI W/o GOPAL SINGH JALAL, residing at Dhaniyakot, Simalkhan. Nainital, Simalkha, Uttarakhand-263135, have changed my name and shall hereafter be known as GAULI DEVI JALAL.

It is certified that I have complied with other legal requirements in this connection.

GANGA DEVI  
[Thumb Impression]

I hitherto known as RAJANDEEP SINGH SANDHU S/o MEHAR SINGH SANDHU, residing at Vill. Kada Bora, PO Sodhi Nagar, Distt. Ferozepur, Punjab-142052, have changed my name and shall hereafter be known as RAJANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJANDEEP SINGH SANDHU  
[Signature (in existing old name)]

I, BALAPANURU SREENIVASULU S/o BALAPANURU RAMANA, residing at 4-14-20, Yerragudipalli, Pulivendla, Cuddapah, Andhra Pradesh-516390, have changed the name of my minor son BALAPANURU DARAHAS, aged 5 years and he shall hereafter be known as BALAPANURU JOSITH.

It is certified that I have complied with other legal requirements in this connection.

BALAPANURU SREENIVASULU  
[Signature of Guardian]

I hitherto known as KISHORE KUMAR NARAYAN MORE S/o NARAYAN AVATI MORE, residing at Opp. Shripal Nagar, 5, Suresh Patel Chawl, Satya Nagar, Saibaba Nagar Road, Borivali West S.O, Mumbai, Maharashtra-400092, have changed my name and shall hereafter be known as KISHOR NARAYAN MORE.

It is certified that I have complied with other legal requirements in this connection.

KISHORE KUMAR NARAYAN MORE  
[Signature (in existing old name)]

I hitherto known as PRAKASH KAUR wife of AJIT SINGH, residing at VPO Nathu Chahal, Distt. Kapurthala-144601, Punjab, India, have changed my name and shall hereafter be known as PARKASH KAUR.

It is certified that I have complied with other legal requirements in this connection.

PRAKASH KAUR  
[Signature (in existing old name)]

I hitherto known as SHASHI KANTA GUPTA W/o SAKET KUMAR, residing at 208, Antariksh Green, Ahinsa Khand-2, Near DPS, Indrapuram, Shipra Sun City, Ghaziabad, Uttar Pradesh - 201014, have changed my name and shall hereafter be known as SHASHI KANTA.

It is certified that I have complied with other legal requirements in this connection.

SHASHI KANTA GUPTA  
[Signature (in existing old name)]

I, PRASHANTH H S/o R HUCHAIAH, R/o 7/3 A, 1st Cross 5th Main, Jayanagara, Mysore, Karnataka-570014, have changed the name of my minor daughter CHANDRAKALA P, aged about 10 years and she shall hereafter be known as AADHYA SHREE P.

It is certified that I have complied with other legal requirements in this connection.

PRASHANTH H  
[Signature of Guardian]

I hitherto known as CHEMINDLA BHARATH S/o CHEMINDLA BABULU, R/o H. No. 175, Sangameshwar, Damakonda Mandal, Sangameshwar, Nizamabad, Andhra Pradesh-503123, have changed my name and shall hereafter be known as CHEMINDLA BHANU PRASAD.

It is certified that I have complied with other legal requirements in this connection.

CHEMINDLA BHARATH  
[Signature (in existing old name)]

I hitherto known as HEMANTKUMAR BABUBHAI BANDHARA S/o BALKRISHNA RANCHODDAS NAGARBANDHARA, R/o D-97, Cambay-42, Kheda, Khambhat, Anand, Gujarat-388620, have changed my name and shall hereafter be known as BANDHARA HEMANTBHAI BALKRISHNA.

It is certified that I have complied with other legal requirements in this connection.

HEMANTKUMAR BABUBHAI BANDHARA  
[Signature (in existing old name)]

I hitherto known as SAJJAN SINGH S/o BALU JI, R/o Baloda Hasan, Khandoda Ujjain, Balodahasan, Ujjain, Khandoda, Madhya Pradesh-456222, have changed my name and shall hereafter be known as SANJAY.

It is certified that I have complied with other legal requirements in this connection.

SAJJAN SINGH  
[Signature (in existing old name)]

I hitherto known as ALKA KUMARI W/o RAJ KUMAR MALHOTRA, R/o D-26, Bali Nagar, Ramesh Nagar, H.O. West Delhi, Delhi-110015, have changed my name and shall hereafter be known as ALKA MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

ALKA KUMARI  
[Signature (in existing old name)]

I hitherto known as YELLAPU V BUJJI BABU S/o YELLAPU APPALANAIDU, R/o 5-1, Seemunapalli, Rayapurajupeta Post, Vishakhapatnam, Andhra Pradesh- 531023, have changed my name and shall hereafter be known as YELLAPU VENKATA BUJJI BABU.

It is certified that I have complied with other legal requirements in this connection.

YELLAPU V BUJJI BABU  
[Signature (in existing old name)]

I hitherto known as T. N MANI alias T. NAGENDRA MANI W/o T SUDHAKAR, D/o BENNABHAKTULA DHARMALINGA ACHARI, R/o B-28 Ram Dutt Enclave, D.K Mohan Garden, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as NAGENDRA MANI TALABHAKTULA.

It is certified that I have complied with other legal requirements in this connection.

T. N MANI alias T. NAGENDRA MANI  
[Signature (in existing old name)]

I hitherto known as SHAMINA W/o NASIRUL, R/o F-2, Block-F, J J Colony, Madipur, Delhi-110063, have changed my name and shall hereafter be known as SALIMA KHATOON.

It is certified that I have complied with other legal requirements in this connection.

SHAMINA  
[Signature (in existing old name)]

I hitherto known as SALAUDIN S/o MOHAMMAD DIN, residing at H.No.-36, Phase-3B1, S.A.S Nagar, Mohali, Punjab -160059, have changed my name and shall hereafter be known as SALAUDIN ANSARI.

It is certified that I have complied with other legal requirements in this connection.

SALAUDIN  
[Signature (in existing old name)]

I hitherto known as NAVJOT SINGH S/o NARINDER PAL SINGH, residing at Village Dayalgarh, Batala, Gurdaspur, Dialgarh, Punjab-143518, have changed my name and shall hereafter be known as NAVJOT SINGH MANNPURIA.

It is certified that I have complied with other legal requirements in this connection.

NAVJOT SINGH  
[Signature (in existing old name)]

I hitherto known as SAVITRI KUMARI D/o KRISHNA KUMAR PRASAD , R/o Tikari, Gaya, Bihar- 824236, have changed my name and shall hereafter be known as SAVITRI AMGOLCAR.

It is certified that I have complied with other legal requirements in this connection.

SAVITRI KUMARI  
[Signature (in existing old name)]

I hitherto known as SHREEJIT JADHAV alias JADHAV SHREEJIT SANJAY alias SHREEJIT SANJAY JADHAV S/o SANJAY NIVRUTTI JADHAV, R/o A 27, Room No. 7 Fez 1, Turbhe Colony, Sector 21, ICI School, Turthe, Thane, Maharashtra-400703, have changed my name and shall hereafter be known as VANSH SANJAY JADHAV.

It is certified that I have complied with other legal requirements in this connection.

SHREEJIT JADHAV alias JADHAV SHREEJIT SANJAY  
alias SHREEJIT SANJAY JADHAV  
[Signature (in existing old name)]

I hitherto known as SANDHYA AGARWAL W/o SURENDER KUMAR AGARWAL, residing at A-1093/15, Indira Nagar, Lucknow, Uttar Pradesh-226016, have changed my name and shall hereafter be known as SANDHYA AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

SANDHYA AGARWAL  
[Signature (in existing old name)]

I, PANKAJ CHAUDHARY S/o GIRDHARI LAL, R/o G-11/39, Rohini, Sector-15, North West Delhi-110089, have changed the name of my minor son AYANSH CHAUDHARY, aged about 6 years and he shall hereafter be known as AYANSS CHAUDHRY.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ CHAUDHARY  
[Signature of Guardian]

I hitherto known as LATHA UDAY W/o UDAYAKUMAR P, D/o SUDHAKARAN, R/o Flat No.-1202A, Mithuna White Aspera, Rachenahalli, Near Royal Enclave, Thannisandra, VTC Jakkur, PO Jakkur, Distt. Bengaluru, Karnataka-560064, have changed my name and shall hereafter be known as LATHA UDAYAN.

It is certified that I have complied with other legal requirements in this connection.

LATHA UDAY  
[Signature (in existing old name)]

I hitherto known as KRISHAN KUMAR S/o HEMRAJ SINNGH, R/o House No. 690, Gali No. 06, Sain Vihar, Ghaziabad, Uttar Pradesh-201009, have changed my name and shall hereafter be known as KRISHNA RAJPUT.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN KUMAR  
[Signature (in existing old name)]

I hitherto known as SAPNA wife of SUNIL SINGH, residing at 25/38B5, Basai Khurd, Tajganj, Agra-282001, Uttar Pradesh, India, have changed my name and shall hereafter be known as SHAMA SINGH.

It is certified that I have complied with other legal requirements in this connection.

SAPNA  
[Signature (in existing old name)]

I hitherto known as OMPRAKASH alias OMVIR SINGH S/o BEERPAL SINGH, R/o Vill. Sabhapur, Khair, Sawai Raghunathpur, Aligarh, Uttar Pradesh-202138, have changed my name and shall hereafter be known as OMVIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

OMPRAKASH alias OMVIR SINGH  
[Signature (in existing old name)]

I hitherto known as OM PARKASH son of LATE SHRI CHUNNI LAL, employed as Assitant Section Officer in the Ministry of External Affairs, residing at 188, Gali No. 6, Sangam Vihar, South West, New Delhi-110043, have changed my name and shall hereafter be known as OM PRAKASH.

It is certified that I have complied with other legal requirements in this connection.

OM PARKASH  
[Signature (in existing old name)]

I hitherto known as UG. PONVAITHANATHAN son of GANESAN, employed as Assistant Engineer (Civil), Planning in the Office of the ADG(B), CPWD, residing at Plot Number 9, Sri Baba Nagar, Phase 1, Iyanchery, Urupakkam, Chengalpattu Sub District, Kancheepuram, Tamil Nadu, Chennai - 603210, have changed my name and shall hereafter be known as SG PONVAITHANATHARR.

It is certified that I have complied with other legal requirements in this connection.

UG. PONVAITHANATHAN  
[Signature (in existing old name)]

I hitherto known as LOKESH DEVI alias SUDHA RANI D/o RAJ PAL, W/o SHAILESH KUMAR, R/o Ganga Vihar, Khora Colony, Ghaziabad, Uttar Pradesh-201001, have changed my name and shall hereafter be known as LOKESH DEVI.

It is certified that I have complied with other legal requirements in this connection.

LOKESH DEVI alias SUDHA RANI  
[Signature (in existing old name)]

I hitherto known as GHOUSE M P alias MAHBOOB PASHA GHOUSE S/o SYED GHOUSE PEER, residing at 360/1, 2nd Cross, Muni Veeramma Layout Chikka Banswadi, Bangalore North, Maruthi Sevanagar, Bangalore, Karnataka 560033, have changed my name and shall hereafter be known as MAHBOOB PASHA GHOUSE.

It is certified that I have complied with other legal requirements in this connection.

GHOUSE M P Alias MAHBOOB PASHA GHOUSE  
[Signature (in existing old name)]

I hitherto known as ANUPAMA D/o VIKAS THUKRAL, residing at H.No. 71, New Isherpuri Colony, Near Urban Estate Phase-II, Jalandhar, Punjab-144022, India, have changed my name and shall hereafter be known as ANUPAMA THUKRAL.

It is certified that I have complied with other legal requirements in this connection.

ANUPAMA  
[Signature (in existing old name)]

I hitherto known as MADHUMITHRA D/o SARAVANAN CHELLIAH residing at VBHC-Vaibhava, Flat 403, Block-38, Plot-51, Chandapura-Anekal Main Road, Byagadadenahalli, Bengaluru, Karnataka-562106, have changed my name and shall hereafter be known as MADHUMITHRA SARAVANAN.

It is certified that I have complied with other legal requirements in this connection.

MADHUMITHRA  
[Signature (in existing old name)]

I hitherto known as MANGAMMAL ARJUNAN alias MANGAMMAL alias MANGAMMAL A, D/o ARJUNAN, residing 9/159, Sithandapuram Anchetty, Krishnagiri, Tamil Nadu-635102, have changed my name and shall hereafter be known as MAHA.

It is certified that I have complied with other legal requirements in this connection.

MANGAMMAL ARJUNAN alias MANGAMMAL alias MANGAMMAL A  
[Signature (in existing old name)]

I, DEVENDRA KUMAR S/o MADAN LAL, R/o 399, Shitla Mandir K Pass, Ward 10, Bhadra, Hanumangarh, Rajasthan-335501, have changed the name of my minor daughter namely DIVYANSHU, aged 17 years and she shall hereafter be known as DEVIKA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

DEVENDRA KUMAR  
[Signature of Guardian]

I hitherto known as YAKALUR RAMAMOCHAN S/o YAKALUR POLERAPPA, R/o The Magical Hand Saloon, 1st Main Road, 6th Cross Kuvempu Nagar, Tumkur, Tumakuru, Karnataka - 572103, have changed my name and shall hereafter be known as RAM CHANDRAMOCHAN.

It is certified that I have complied with other legal requirements in this connection.

YAKALUR RAMAMOCHAN  
[Signature (in existing old name)]

I, SATENDRA KUMAR S/o DINESH KUMAR, R/o Mahinawa Maner, Maner, Patna, Bihar - 801108, have changed the name of my minor son SAMMI RAJ, aged 10 years and he shall hereafter be known as ANURAG KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SATENDRA KUMAR  
[Signature of Guardian]

I, NANDLAL OJHA S/o KRISHNIA KANT OJHA, resident of Pure Bahadur, Khaprahi, Pratapgarh, Uttar Pradesh-230132, have changed the name of my minor daughter NIRMALA OJHA, aged about 14 years, and she shall hereafter be known as JAGRITI OJHA.

It is certified that I have complied with other legal requirements in this connection.

NANDLAL OJHA  
[Signature of Guardian]

I hitherto known as SHRIVASTAV JIYA SONU alias JIYA SONU SHRIVASTAV D/o SONU SRIWASTAVA, residing at Bhagwan Chhapra, Bhagwanpurchhapra URF Khanezad, Chatursi, Muzaffarpur, Bihar-843128, have changed my name and shall hereafter be known as JIYA SONU SHRIVASTAV.

It is certified that I have complied with other legal requirements in this connection.

SHRIVASTAV JIYA SONU alias  
JIYA SONU SHRIVASTAV  
[Signature (in existing old name)]

I, SUBHODIP KUMAR S/o SASHI BHUSAN KUMAR, R/o Nabapally, Memari, Bardhaman, West Bengal-713146, have changed the name of my minor daughter namely DIYASHA KUMAR, aged 2 years and she shall hereafter be known as ISHANVI KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SUBHODIP KUMAR  
[Signature of Guardian]

I hitherto known as BHOLA MIYAN S/o RAJAK MIYA, R/o Gram Mohanpur, Post Bagheji, Thana Barauli, Barauli, Gopalganj, Bihar-841405, have changed my name and shall hereafter be known as KALAMUDDIN.

It is certified that I have complied with other legal requirements in this connection.

BHOLA MIYAN  
[Thumb Impression]

I, VINOD KUMAR S/o TARA CHAND, R/o Village Rajpur, PO Laharpur, Sub Tehsil Sadhaura, Tehsil Bilaspur, Distt. Yamuna Nagar, Haryana-133204, India, have changed the name of my minor daughter HIMANI, aged 17 years and she shall hereafter be known as HIMANI RANI.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR  
[Signature of Guardian]

I hitherto known as MITHLESH KUMARI wife of AMAR SINGH ADITYA, residing at Village Onera, Post Khatauta, Etah, Uttar Pradesh-207301, have changed my name and shall hereafter be known as MITHLESH SINGH ADITYA.

It is certified that I have complied with other legal requirements in this connection.

MITHLESH KUMARI  
[Signature (in existing old name)]

I hitherto known as VISHALDEEP SUNDER S/o RAMESH KUMAR, residing at B-14/112/1, Railway Road, Shiv Nagar, Nawanshahr, Shaheed Bhagat Singh Nagar, Punjab-144514, have changed my name and shall hereafter be known as VISHAL DEEP SUDERA.

It is certified that I have complied with other legal requirements in this connection.

VISHALDEEP SUNDER  
[Signature (in existing old name)]

I hitherto known as DEEPAK VERMA son of ARJUN VERMA, R/o Village Schrak, Tehsil Dasuya, Dhaddar, Distt. Hoshiarpur, Punjab-144205, have changed my name and shall hereafter be known as ARVIND KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK VERMA  
[Signature (in existing old name)]

I, SANDEEP WADHAWAN son of ROSHAN LAL, R/o H. No. 605, Shame Wali Gali, Kamboj Nagar, Ferozepur City, Punjab-152002, India, have changed the name of my minor daughter AARVI, aged 2 years 11 months and she shall thereafter be known as HESHVI.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP WADHAWAN  
[Signature of Guardian]

I hitherto known HAIDAR son of GOPAL, resident of House No. 100, VPO Jhoke Harihar Tehsil & District Ferozepur, Punjab-152003, India, have changed my name and shall hereafter be known as INDARAS BHATTI.

It is certified that I have complied with other legal requirements in this connection.

HAIDAR  
[Signature (in existing old name)]

I, RAJESH KUMAR son of RAM PARTAP, R/o Village New Siwana, District Fazilka, Punjab-152123, India, have changed the name of my minor son SUBHAM, aged 15 years and he shall thereafter be known as KHUSHAGAR.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR  
[Signature of Guardian]

I hitherto known as ZOHEB YOUSUF SHAIK S/o SHAIK YOUSUF, R/o 8-2-603/B/34/33, Road No. 10, Singada Basti, Banjaras Hills, Hyderabad, Andhra Pradesh-500034, have changed my name and shall hereafter be known as SHAIK ZOHEB.

It is certified that I have complied with other legal requirements in this connection.

ZOHEB YOUSUF SHAIK  
[Signature (in existing old name)]

I, RAMESH SINGH S/o NARENDER SINGH, R/o H.No. 262/157, D-47, Gali No. 3, Ward No.-19, New Shanti Nagar, Near Beri Wala Bagh, Gurgaon, Haryana-122001, have changed the name of my minor son KHUSHWANT, aged 12 years and he shall be hereafter known as KHUSHWANT SINGH BOHRA.

It is certified that I have complied with other legal requirements in this connection.

RAMESH SINGH  
[Signature of Guardian]

I, RINA DEVI, wife of CHANAK YADAV, resident of Sarvasa, Dalan, P.O. Dalan, District Katihar, Bihar- 854106, have changed the name of my minor son KRISHN KUMAR, aged 15 years and he shall hereafter be known as RAJA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RINA DEVI  
[Signature of Guardian]

I hitherto known as GAUTAM S/o JAI LAL, R/o 30-A, Model House, Jalandhar-1, Jalandhar, Punjab-144003, have changed my name and shall hereafter be known as GAUTAM DHAMIJA.

It is certified that I have complied with other legal requirements in this connection.

GAUTAM  
[Signature (in existing old name)]

I, PRADEEP SINGH son of MADHO SINGH, resident of Vill. Bhagoti, Post Bhagoti, VTC Bhagoti, Tharali, District Chamoli, Uttarakhand-246455, have changed the name of my minor daughter NAINA, aged 13 years and she shall hereafter be known as KRISHNA.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP SINGH  
[Signature of Guardian]

I, RAJEEV KUMAR DEWALIYA S/o BRAJMOHAN DEWALIYA, R/o Gram Gadola, Jageer, Gadholia Jagir, District Sagar, Madhya Pradesh-470117, have changed the name of my minor son SOMYA DEWALIYA, aged 9 years and he shall hereafter be known as SOM DEWALIYA.

It is certified that I have complied with other legal requirements in this connection.

RAJEEV KUMAR DEWALIYA  
[Signature of Guardian]

I hitherto have known as CHANDRA PRAKASH son of SACHCHIDANAND PODDAR, residing at Sugharain, Ward No. 10, Gulma, P.O. Sugharain, District Darbhanga, Bihar- 848207, have changed my name and shall hereafter be known as VISHWABANDHU VIVEKANAND.

It is certified that I have complied with other legal requirements in this connection.

CHANDRA PRAKASH  
[Signature (in existing old name)]

I, SUNIL KUMAR GUPTA S/o OMPRAKASH GUPTA, R/o 1/17 A, Tikona Nagla Road, Near Keshav Vatika Marriage Home, Durgesh Colony, Koil, Aligarh, Uttar Pradesh-202001, have changed the name of my minor son DEV GUPTA, aged 15 years and he shall be hereafter known as ANANT GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR GUPTA  
[Signature of Guardian]

I, RAKESH JAIN S/o CHHATAR RAJ JAIN, R/o 702, Sunrise Sai Ozone Plaza, RPS More, SBI Saguna Branch, Ward No. 02, P.O. Danapur, P.S. Danapur, Distt. Patna, Bihar-801503, have changed the name of my minor son KAVYA JAIN, aged 14 years and he shall hereafter be known as HARSHIT JAIN.

It is certified that I have complied with other legal requirements in this connection.

RAKESH JAIN  
[Signature of Guardian]

I hitherto known as RAMESH KUMAR alias RAMESH KHANNA S/o LEKH RAJ, R/o House No. 1048/9, Kewal Ganj, Rohtak, Rohtak, Haryana-124001, have changed my name and shall hereafter be known as RAMESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAMESH KUMAR alias RAMESH KHANNA  
[Signature (in existing old name)]

I, ASHWANI KUMAR S/o RAM KUMAR, R/o 132, Jalala Viran, VTC Sambhli (24), PO Samlbhi, Sub District Karnal, District Karnal, State Haryana-132001, have changed the name of my minor son AYAANSH, aged 5 years and he shall hereafter be known as AYAANSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ASHWANI KUMAR  
[Signature of Guardian]

I hitherto known as SONIA D/o PARKASH MASIH, W/o KARAN HANS, residing at Village Suchanian, PO Naushehra Majja Singh, Gurdaspur, Punjab-143518, have changed my name and shall hereafter be known as SONIA HANS.

It is certified that I have complied with other legal requirements in this connection.

SONIA  
[Signature (in existing old name)]

I hitherto have known as MAMATA KUMARI, wife of DAYANAND THAKUR, residing at Aima, Khizirsarai, PO Khizirsarai, District Gaya, Bihar-824233, have changed my name and shall hereafter be known as MALATI DEVI.

It is certified that I have complied with other legal requirements in this connection.

MAMATA KUMARI  
[Signature (in existing old name)]

I, RAVINDER KUMAR S/o SADHU RAM, R/o. H.No.72, Lakhn Kalan, District Kapurthala-144601, have changed the name of my minor son YUVRAJ, aged 17 years and he shall hereafter be known as YUVRAJ SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER KUMAR  
[Signature of Guardian]

I hitherto known as SURINDER PAL SINGH alias SURINDER PAL SINGH SALUJA S/o JAGJEET SINGH SALUJA, R/o 17A/27, Opp. Jassa Ram Hospital, W.E.A. Karol Bagh, PO Karol Bagh, Distt. Central Delhi, Delhi-110005, have changed my name and shall hereafter be known as SURINDER PAL SINGH SALUJA.

It is certified that I have complied with other legal requirements in this connection.

SURINDER PAL SINGH alias  
SURINDER PAL SINGH SALUJA  
[Signature (in existing old name)]

I, MANOJ KUMAR SHAHI S/o Late MADAN SHAHI, R/o Vill. Siswa Bairagi, Nawalpur, West Champaran, Bihar-845452, have changed the name of my minor son TEJAS, aged 15 years and he will hereafter be known as TEJAS KUMAR SHAHI.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR SHAHI  
[Signature of Guardian]

I, HARISH KUMAR BANSAL son of RAMESWAR DAS BANSAL, resident of House No. 171, Balco Cooperative Society, Plot No. 58, I.P Extn. Patparganj, Karkardooma, New Delhi-110092, have changed the name of my minor daughter NAISHA BANSAL, aged 10 years and she shall hereafter be known as NANDITA BANSAL.

It is certified that I have complied with other legal requirements in this connection.

HARISH KUMAR BANSAL  
[Signature of Guardian]

I hitherto known as PRAPTI PRATASHA CHALAN D/o HARERAM CHALAN, resident of Rangiguda, PO Kutrukhamar, Sadar, District Kalahandi, Odisha-766002, have changed my name and shall hereafter be known as PRAPTI PRATYASA CHALAN.

It is certified that I have complied with other legal requirements in this connection.

PRAPTI PRATASHA CHALAN  
[Signature (in existing old name)]

I hitherto have known as DIVYA KUMARI daughter of SURESH PRASAD YADAV, residing at Gram Meyari, PO Tarwan Thana, Fatepur, Tarawan, District Gaya, Bihar- 805128, have changed my name and shall hereafter be known as PUNAM KUMARI.

It is certified that I have complied with other legal requirements in this connection.

DIVYA KUMARI  
[Signature (in existing old name)]

I hitherto known as SAVITHRI PADMANABHA BHAT W/o GOPALA KRISHNA BHAT, R/o 6-180/1 Kakkesalu House, Fisheries Road, Near Durgapameshwari Temple, Kulai, Mangalore, Karnataka-575019, India, have changed my name and shall hereafter be known as SHARADA D.

It is certified that I have complied with other legal requirements in this connection.

SAVITHRI PADMANABHA BHAT  
[Signature (in existing old name)]

I hitherto known as ULAGESWARI R alias ULAGESWARI RAVICHANDRAN D/o RAVICHANDRAN, residing at Muthaiya, 44/4, Mela Kanji Medu, Papanasam, Thanjavur, Tamil Nadu-614205, have changed my name and shall hereafter be known as ULAGESWARI RAVICHANDRAN.

It is certified that I have complied with other legal requirements in this connection.

ULAGESWARI R alias  
ULAGESWARI RAVICHANDRAN  
[Signature (in existing old name)]

I hitherto known as MUSKAN TRIPATHI W/o DEEPAK GOND & D/o ARVIND KUMAR TRIPATHI, residing at Baliya, Gorakhpur, Janipur, Uttar Pradesh-273413, have changed my name and shall hereafter be known as MUSKAN GOND.

It is certified that I have complied with other legal requirements in this connection.

MUSKAN TRIPATHI  
[Signature (in existing old name)]

I hitherto known as SUDANSHU KUMAR S/o SANJAY KUMAR, resident of Ward No. 4, Madhuban, Near NH, Jankinagar, Ramnagar Pharsahi, PO Chopra Ram Nagar, Purnia, Bihar-854102, have changed my name and shall hereafter be known as ARYAN RAJ.

It is certified that I have complied with other legal requirements in this connection.

SUDANSHU KUMAR  
[Signature (in existing old name)]

I hitherto known as BIPASHA alias VIPASHA D/o BHIM SINGH, R/o Tehsil Pangi, Vill. Bistholuj, PO Luj, District Chamba, Himachal Pradesh-176323, have changed my name and shall hereafter be known as BIPASHA.

It is certified that I have complied with other legal requirements in this connection.

BIPASHA alias VIPASHA  
[Signature (in existing old name)]

I, MANOJ KUMAR SHAHI S/o Late MADAN SHAHI, R/o Vill. Siswa Bairagi, Nawalpur, West Champaran, Bihar- 845452, have changed the name of my minor son VATSAL, aged 15 years and he will hereafter be known as VATSAL KUMAR SHAHI.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR SHAHI  
[Signature of Guardian]

I hitherto known as GUDDI DEVI W/o HARIOM, R/o Husainpura, Pinahat, Agra, Bah, Uttar Pradesh- 283123, have changed my name and shall hereafter be known as PINKI DEVI.

It is certified that I have complied with other legal requirements in this connection.

GUDDI DEVI  
[Signature (in existing old name)]

I hitherto known as AMIT alias TEJASVI MALHOTRA S/o JUGAL KISHORE MALHOTRA, R/o 63, Goodwill Apartment Bus Stop, Sector 13, Rohini, Rohini Sector-7, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as TEJASVI MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

AMIT alias TEJASVI MALHOTRA  
[Signature (in existing old name)]

I, ABHISHEK KUMAR S/o PRABHU NATH SINGH, R/o N-84/3, Near Amar Market, Saurabh Vihar, Badarpur, Jaitpur, South Delhi, Delhi-110044, have changed the name of my minor son PARTH, aged about 9 years and he shall hereafter be known as PARTH SINGH.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK KUMAR  
[Signature of Guardian]

I hitherto known as VEER SINGH S/o GOVIND SINGH, R/o 30, Baba Muhalla Bard No. 2, Harkanpura, Tikamgarh, Madhya Pradesh-472447, have changed my name and shall hereafter be known as VEER SINGH KSHATRI.

It is certified that I have complied with other legal requirements in this connection.

VEER SINGH  
[Signature (in existing old name)]

I, MAHINDER KUMAR S/o MUKUNDI LAL, R/o T-140, U/G/F Back Side, Near Friday Market, T-Block Uttam Nagar, Uttam Nagar West Delhi, Delhi-110059, have changed the name of my minor son NATIK, aged 13 years and he shall hereafter be known as NAITIK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MAHINDER KUMAR  
[Signature of Guardian]

I hitherto known as VIPUL JATLI S/o VISHWANATH JATLI, R/o M-26, UGF Road Number-2, Gandhi Market, Hari Nagar, Ghanta Ghar, Hari Nagar, Dadb Block, Mayapuri, South West Delhi, Delhi-110064, have changed my name and shall hereafter be known as VIPUL JAETLI.

It is certified that I have complied with other legal requirements in this connection.

VIPUL JATLI  
[Signature (in existing old name)]

I hitherto known as MONIKA alias MONIKA SINGH D/o RAJATVEER SINGH, residing at 1/10723, Gali No. 02, Subhash Park, Neaveen Shahdara, Shahdara, North East Delhi, Delhi-110032, have changed my name and shall hereafter be known as MONIKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

MONIKA alias MONIKA SINGH  
[Signature (in existing old name)]

I hitherto known as A.B. KOTALIA S/o NAR DEV KOTALIA, R/o 24, Ward No. 8, New Colony, Jawahar Nagar, Udham Singh Nagar, Uttarakhand-263149, have changed my name and shall hereafter be known as ANAND BALLABH KOTALIA.

It is certified that I have complied with other legal requirements in this connection.

A.B. KOTALIA  
[Signature (in existing old name)]

I hitherto known as VIJIKUMAR alias VIJIKUMAR V V alias VIJIKUMAR VARANASHIPALAYAM VELUSAMY alias VIJI KUMAR V V S/o VELUSAMY VARANAVASIPALAYAM RAKKIA GOUNDER, residing at S, 3rd Street, Somu Layout, Dharapuram Road, Tiruppur, Tamil Nadu-641604, have changed my name and shall hereafter be known as VIJIKUMAR VELUSAMY.

It is certified that I have complied with other legal requirements in this connection.

VIJIKUMAR alias VIJIKUMAR V V alias  
VIJIKUMAR VARANASHIPALAYAM  
VELUSAMY alias VIJI KUMAR V V  
[Signature (in existing old name)]

I hitherto known as SONIA WASSAN W/o AVNEET SINGH, R/o 1359, Ground Floor, Left side, Gali No. 8, Govind Puri, Kalkaji, Delhi-110019, have changed my name and shall hereafter be known as MANJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SONIA WASSAN  
[Signature (in existing old name)]

I hitherto known as YAMANAMMA W/o SHASHIDHAR KORADAKER, R/o VTC Kordakera, Kushtagi, Koppal, Karnataka-583277, have changed my name and shall hereafter be known as LALITA.

It is certified that I have complied with other legal requirements in this connection.

YAMANAMMA  
[Signature (in existing old name)]

I hitherto known as KALA W/o SENTHIL KUMAR, residing at No.167/8, Ground Floor, Sai Layout, C K Palya, Sakalavara, Bengaluru, Karnataka-560083, India, have changed my name and shall hereafter be known as S. KALAI SELVI.

It is certified that I have complied with other legal requirements in this connection.

KALA  
[Signature (in existing old name)]

I hitherto known as ALILUL HUSSAIN S/o AKKEL ALI, residing at Vill./Town Baruapara, PS-Kokrajhar, Sub-Divn.-Kokrajhar, Dist. Kokrajhar, Assam 783370, have changed my name and shall hereafter be known as ALIL HUSSAIN.

It is certified that I have complied with other legal requirements in this connection.

ALILUL HUSSAIN  
[Signature (in existing old name)]

I hitherto known as RAMVILAS YADAV S/o UMASHANKAR YADAV, R/o Vishunpura Chhatariya, VTC Deochand Pur, PO Saidpur, Sub Dist Saidpur, Saidpur, Dist Ghazipur, Uttar Pradesh-233304, have changed my name and shall hereafter be known as RAM SINGH YADAV.

It is certified that I have complied with other legal requirements in this connection.

RAMVILAS YADAV  
[Signature (in existing old name)]

I hitherto known as NITISH KUMAR CHAURASIA alias NATRAJ HASRAT S/o Shri BAHADUR LAL CHAURASIA, R/o Khsara No. 335/2, Ground Floor, Shastri Park Extn. Uttarkhand Colony, Near Gaushala Village Ibrahimpur, Burari New Delhi-110084, have changed my name and shall hereafter be known as NATRAJ CHAURASIA.

It is certified that I have complied with other legal requirements in this connection.

NITISH KUMAR CHAURASIA alias NATRAJ HASRAT  
[Signature (in existing old name)]

I, KULDEEP SHARMA S/o RAMDAS SHARMA, residing at H No.497 Near To Temple, Gali N.04, Ramnagar Ward N.04, Joura, Tehsil Joura, District. Morena M.P., have changed name of my minor son SHIVAY KUMBAR, aged 8 years and he shall hereafter be known as ANANT SHARMA.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP SHARMA  
[Signature of Guardian]

I hitherto known as AFSANA BAGEM alias AFSANA BEGUM W/o PERVEZ ALAM, R/o 40A, Maqsood Ali, Baghpat Gate, Meerut, PO Baghpat Gate, Dist Meerut Uttar Pradesh-250002, have changed my name and shall hereafter be known as AFSANA BEGUM.

It is certified that I have complied with other legal requirements in this connection.

AFSANA BAGEM alias AFSANA BEGUM  
[Signature (in existing old name)]

I hitherto known as POOJA RANI W/o ASHOK KUMAR, residing at H.No.415, Ward No.25, Preet Nagar, Moga, District Moga, Punjab-142001, India, have changed my name and shall hereafter be known as POOJA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

POOJA RANI  
[Signature (in existing old name)]

I hitherto known as CHANDNI W/o SONU, residing at H.No.2751, St.No.6, Ward No.53, Gurdev Nagar, Ludhiana, District Ludhiana, Punjab-141001, India, have changed my name and shall hereafter be known as SONIA.

It is certified that I have complied with other legal requirements in this connection.

CHANDNI  
[Signature (in existing old name)]

I hitherto known as PULKIT S/o Shri VIJAY KUMAR, residing at Shiv Nagar, Bhattu Road, Fatehabad, Tehsil and District Fatehabad-125050, Haryana, have changed my name and shall hereafter be known as PULKIT AGROIYA.

It is certified that I have complied with other legal requirements in this connection.

PULKIT  
[Signature (in existing old name)]

I hitherto known as AVNI D/o SURESH KUMAR PAL, R/o H.No.317 Village Haiderpur Shalimar Bagh, North West Delhi-110088, have changed my name and shall hereafter be known as AVNI SINGH PAL.

It is certified that I have complied with other legal requirements in this connection.

AVNI  
[Signature (in existing old name)]

I hitherto known as RAGINI RANJAN D/o RANJAN KUMAR, R/o Moh. Shritola Ara, Arrah, PO Arrah, Dist. Bhojpur, Bihar-802301, have changed my name and shall hereafter be known as RAGANI RANJAN.

It is certified that I have complied with other legal requirements in this connection.

RAGINI RANJAN  
[Signature (in existing old name)]

I hitherto known as GURDEV S/o SUBHASH CHANDER, resident at H.No. 22, Phagwari Mohalla, Garha Road, Jalandhar-144022, Punjab, India, have changed my name and shall hereafter be known as GURDEV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

GURDEV  
[Signature (in existing old name)]

I hitherto known as SUMAN DABDE wife of PHATU, residing at Jawara Jaora Betul Madhya Pradesh-460110, have changed my name and shall hereafter be known as BEBI.

It is certified that I have complied with other legal requirements in this connection.

SUMAN DABDE  
[Signature (in existing old name)]

I hitherto known as LEELA W/o MAYARAM BOKHARE, residing at Sukhadhana, Sukadhana, Betul, Madhya Pradesh-460449, have changed my name and shall hereafter be known as USHA BOKHARE.

It is certified that I have complied with other legal requirements in this connection.

LEELA  
[Signature (in existing old name)]

I hitherto known as SAHAB SINGH SANDHU son of GURMEET SINGH, residing at Village Jhariwala PO. Golewala District Faridkot, Punjab-151203 India, have changed my name and shall hereafter be known as SAHAB SINGH.

It is certified that I have complied with other legal requirements in this connection.

SAHAB SINGH SANDHU  
[Signature (in existing old name)]

I, MAJOR SINGH son of GURCHARAN SINGH, resident of Village Basti Kesar Singh Wali, Tehsil Guruharsahai, Distt. Ferozpur, Punjab, Pin-152022, have changed the name of my minor daughter KAJAL RANI aged 16 years and she shall thereafter be known as KOMAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

MAJOR SINGH  
[Signature of Guardian]

I, RIZWANA W/o MOHD DILSHAD, R/o H No. F-420, Gali No.-15F, Block Chand Bagh, Karawal Nagar, North East Delhi Delhi-110094, have changed the name of my minor son namely AMAAN aged 15 years and he shall hereafter be known as AMAN.

It is certified that I have complied with other legal requirements in this connection.

RIZWANA  
[Signature of Guardian]

I, ABRAR ALAM ANSARI S/o ABID HUSSAIN ANSARI, R/o Balhan Masjid, Balhan, Gopalganj, Bihar- 841407, have changed the name of my minor daughter KHUSBU PERVEEN aged about 15 years and she shall hereafter be known as ANAM PERWEEN.

It is certified that I have complied with other legal requirements in this connection.

ABRAR ALAM ANSARI  
[Signature of Guardian]

I hitherto known as BAKSHO D/o DAULAT RAM, residing at Village Khun Khun, PO. Kang Sahbu, Tehsil & Distt. Jalandhar, Punjab, India, have changed my name and shall hereafter be known as DIMPAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

BAKSHO  
[Signature (in existing old name)]

I hitherto known as CHHINDER KAUR wife of JOGINDER SINGH, R/o H.No. 128, Bhoepur, PO Amin Wala, Tehsil Dharamkot Distt. Moga, Pin 142042, Punjab, India, have changed my name and shall hereafter be known as SUKHWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

CHHINDER KAUR  
[Thumb Impression]

I hitherto known as MIHIR alias MIHIR KARBELKAR S/o SUBHASH NARAYAN KARBELKAR, residing at H6-603, BITS Pilani Hyderabad Campus, Jawahar Nagar Kapra Mandal, Hyderabad, Telangana-500078, have changed my name and shall hereafter be known as MIHIR SUBHASH KARBELKAR.

It is certified that I have complied with other legal requirements in this connection.

MIHIR alias MIHIR KARBELKAR  
[Signature (in existing old name)]

I, NITIN MEHRA S/o GOVIND SINGH MEHRA, resident of Flat No.E-401, The Capital, Sahastradhara Road, Distt. Dehradun, Uttarakhand-248013, have changed the name of my minor son SHIVANSH MEHRA aged 10 years, and he shall hereafter be known as SHIVANSH DHAMI MEHRA.

It is certified that I have complied with other legal requirements in this connection.

NITIN MEHRA  
[Signature of Guardian]

I hitherto known as MRUNMAYEE SHREERANG KETKAR D/o SHREERANG DATTATRAY KETKAR W/o SHAILESH MANGESH MANTRI, residing at 16, Gurudev Co. Op. Housing Society, Jijamata Marg, Chendni Koliwada, Thane East, Thane, Maharashtra-400603, have changed my name and shall hereafter be known as MRUNMAYEE SHAILESH MANTRI.

It is certified that I have complied with other legal requirements in this connection.

MRUNMAYEE SHREERANG KETKAR  
[Signature (in existing old name)]

I, GEETHA M W/o CHETAN K S, residing at No.57, BSK 5th Stage, Vasanthpura, Bengaluru, Karnataka-560061, have changed the name of my minor son SAAMAKSH C aged 11 years, and he shall hereafter be known as SAAMAKSH RAO.

It is certified that I have complied with other legal requirements in this connection.

GEETHA M  
[Signature of Guardian]

I hitherto known as PANKHUDI GARG W/o ANEKANT JAIN, D/o PANKAJ GARG, R/o F-12, Madhuvan Residency Bank Colony, Alkapuri City Center, Gird, R.K Puri Gwalior, Madhya Pradesh-474011, have changed my name and shall hereafter be known as PANKHUDI JAIN.

It is certified that I have complied with other legal requirements in this connection.

PANKHUDI GARG  
[Signature (in existing old name)]

I, P SATHEESH S/o PUTTAMADA, R/o 7/708, Edga Mohalla, Kollegala Talluk, Kollegal, Chamarajnagar, Karnataka-571440, have changed the name of my minor son LOHITH S aged about 5 years and he shall hereafter be known as S SANJAY.

It is certified that I have complied with other legal requirements in this connection.

P SATHEESH  
[Signature of Guardian]

I, MAHADEV GURJAR S/o CHHOTU LAL GURJAR, R/o 126, Bhaliya Samala, Jethana, Ajmer, Rajasthan- 305207, have changed the name of my minor son ANGAD GURJAR aged about 8 years and he shall hereafter be known as DEVENDRA GURJAR.

It is certified that I have complied with other legal requirements in this connection.

MAHADEV GURJAR  
[Signature of Guardian]

I, UMA SHANKAR SAH S/o RAJ BALLABH SAH, R/o Titira, Bhatha Sonho, Shagunt, Parsa Saran Bihar-841460, have changed the name of my minor daughter RINKU KUMARI aged about 9 years and she shall hereafter be known as RIMSHA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

UMA SHANKAR SAH  
[Signature of Guardian]

I hitherto known as SOHAN LAL S/o JAGAT SINGH, R/o 434, Malikpur, Sonipat, Haryana-131027, have changed my name and shall hereafter be known as SONU.

It is certified that I have complied with other legal requirements in this connection.

SOHAN LAL  
[Signature (in existing old name)]

I hitherto known as BHAVYA D/o GORESH KUMAR, resident of, F487/5, Lane-11, Rajendra Nagar, Roorkee, Haridwar, Uttarakhand-247667, have changed my name and shall hereafter be known as BHAVYA DHAMYAN.

It is certified that I have complied with other legal requirements in this connection.

BHAVYA  
[Signature (in existing old name)]

I hitherto known as NEERAJ KUMAR son of RAMESHWAR, residing at Village Jandwala Hanwanta, Tehsil Abohar, Distt. Fazilka, Punjab, have changed my name and shall hereafter be known as NIKU RAM.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ KUMAR  
[Signature (in existing old name)]

I hitherto known as SHIVANI GUPTA D/o R PAGARWAL W/o NEERAJ KUMAR GUPTA, R/o D-2/81, Kidwai Nagar West, Sarojini Nagar, South West Delhi, Delhi-110023, have changed my name and shall hereafter be known as SHIVANI AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI GUPTA  
[Signature (in existing old name)]

I hitherto known as TARUN KUMAR son of Shri SAHADEV SINGH, residing at H.No. 72 Kanka, Gasgoi, IGLAS, Uttar Pradesh 204216, have changed my name and shall hereafter be known as SUNEEL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

TARUN KUMAR  
[Signature (in existing old name)]

I hitherto known as MANDEEP S/o RAMMEHAR, residing at 677/29, Tilak Nagar, Rohtak, Haryana-124001, have changed my name and shall hereafter be known as MANDEEP KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MANDEEP  
[Signature (in existing old name)]

I hitherto known as CHAMBE KAUR wife of LADDU SINGH, residing of Village Chak Kala Singhwala, District Sri Muktsar Sahib, Punjab-152026 India, have changed my name and shall hereafter be known as SHAMBHAY.

It is certified that I have complied with other legal requirements in this connection.

CHAMBE KAUR  
[Signature (in existing old name)]

I hitherto known as PRAJWAL TOGARWAR S/o ASHALU POCHAM TOGARWAR, residing at Plot No. 19, Flat No.-301 Comfort Shine, Saptagiri Nagar, Narendra Nagar, Nagpur, Maharashtra-440015, have changed my name and shall hereafter be known as PRAJWAL ASHALU TOGARWAR.

It is certified that I have complied with other legal requirements in this connection.

PRAJWAL TOGARWAR  
[Signature (in existing old name)]

I hitherto known as SHANTI PARIHAR alias SHANTI SINGH W/o RAVINDER SINGH SENGAR, residing at E-244, Beta-1, Greater Noida, Uttar Pradesh-201310, have changed my name and shall hereafter be known as SHANTI SENGAR.

It is certified that I have complied with other legal requirements in this connection.

SHANTI PARIHAR alias SHANTI SINGH  
[Signature (in existing old name)]

I hitherto known as MARDHEKAR KRISHNA BABAN S/o MARDHEKAR JAYSING KONDIBA Employed as HC/GD at Office of the Commandant, 05 BN NDRF Sudumbare, Near Siddhant College, Taluka- Maval, District Pune, Maharashtra-412109, residing at Village- Ritkawali, PO Bibhavi, Taluka Jawali Dist. Satara, Maharashtra-415012, have changed my name and shall hereafter be known as MARDHEKAR KRISHNA JAYSING.

It is certified that I have complied with other legal requirements in this connection.

MARDHEKAR KRISHNA BABAN  
[Signature (in existing old name)]

I hitherto known as SUMA DEVI W/o HARI KRISHAN, R/o Muthal, Gandhari, Paddar, Atholi, Kishtwar, Padar, Jammu and Kashmir-182204, have changed my name and shall hereafter be known as SUMITRA.

It is certified that I have complied with other legal requirements in this connection.

SUMA DEVI  
[Signature (in existing old name)]

I, VIRENDRA KUMAR VERMA S/o JAGDISH PRASAD, R/o B-26/34, Opposite Tikoniya Park, Shastri Nagar, Bareilly, Nawabganj, Bareilly, Uttar Pradesh-243122, have changed the name of my minor son TANMAY VERMA aged about 15 years and he shall hereafter be known as VARCHASV VERMA.

It is certified that I have complied with other legal requirements in this connection.

VIRENDRA KUMAR VERMA  
[Signature of Guardian]

I hitherto known as NAGARAJA KUMARI JONNADULA W/o SRINIVAAS JONNADULA, R/o 109, Banker Colony Shivnagar South, Bidar, Karnataka-585401, have changed my name and shall hereafter be known as RUPA AKSHAYA JONNADULA.

It is certified that I have complied with other legal requirements in this connection.

NAGARAJA KUMARI JONNADULA  
[Signature (in existing old name)]

I, INSPECTAR HANSDA S/o PANMEY HANSDA, R/o Bisaha, Godda, Latauna, Jharkhand- 814133, have changed the name of my minor son SUJIT HANSDA aged about 15 years and he shall hereafter be known as RAVIKISHAN HANSDA.

It is certified that I have complied with other legal requirements in this connection.

INSPECTAR HANSDA  
[Signature of Guardian]

I hitherto known as BHUDAI W/o LALIT, R/o Dewar Khera, Sambhal, Bania Khera, Uttar Pradesh- 202412, have changed my name and shall hereafter be known as ARCHNA DEVI.

It is certified that I have complied with other legal requirements in this connection.

BHUDAI  
[Signature (in existing old name)]

I hitherto known as ANUSUYA A W/o M NAGARAJA, R/o Kurubarapete, Hosakote, Banqalore Rural, Hoskote, Karnataka-562114, have changed my name and shall hereafter be known as ANASUYAMMA A.

It is certified that I have complied with other legal requirements in this connection.

ANUSUYA A  
[Signature (in existing old name)]

I, JYOTI GUPTA W/o ASHISH GUPTA, R/o E-94, Avantika Colony, MDA, Near Water Tank, Moradabad, UP-244001, have change the name of my minor son GARV GUPTA aged 12 years and he shall hereafter be known as KABEER GUPTA.

It is certified that I have complied with other legal requirements in this connection.

JYOTI GUPTA  
[Signature of Guardian]

I, JANIPPELLA RAMAKRISHNA son of VERRIYYA, R/o 7-80, Ramalayam Temple, Cheyyeru Agraharam, Chinthala Meraka, East Godavari dt, Andhra Pradesh-533222, have changed the name of my minor daughter JANIPPELLA HEMANJALI aged 2 years and she shall hereafter be known as JANIPPELLA HITHIKA.

It is certified that I have complied with other legal requirements in this connection.

JANIPPELLA RAMAKRISHNA  
[Signature of Guardian]

I hitherto known as PARAMVEER S/o VIJAY KUMAR, R/o VPO Sarhali, Tehsil Phillaur, Distt. Jalandhar, Punjab-144633, have changed my name and shall hereafter be known as PARAMVEER CHANDLA.

It is certified that I have complied with other legal requirements in this connection.

PARAMVEER  
[Signature (in existing old name)]

I hitherto known as MOHD ARMANUL HAQUE alias MOH ARMANUL HAQUE alias HAQUE MD ARMANUL alias MD ARMANUL HAQUE S/o MOHAMMAD ANWARUL HAQUE, residing at 267, Mardan Naka, DAV College Road, Banda, Uttar Pradesh-210001, have changed my name and shall hereafter be known as MOHAMMAD ARMANUL HAQUE.

It is certified that I have complied with other legal requirements in this connection.

MOHD ARMANUL HAQUE alias MOH ARMANUL HAQUE alias HAQUE MD ARMANUL alias MD ARMANUL HAQUE  
[Signature (in existing old name)]

I hitherto known as BHATTAL PARMINDER KAUR KARAMJIT SINGH alias PARMINDER KAUR KARAMJIT SINGH BHATTAL D/o KARAMJIT SINGH BHATTAL, R/o Flat No. D-7-8, Shahanoorwadi, Aurangabad, Maharashtra-431001, have changed my name and shall hereafter be known as PARMINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BHATTAL PARMINDER KAUR KARAMJIT SINGH alias PARMINDER KAUR KARAMJIT SINGH BHATTAL  
[Signature (in existing old name)]

I, SANTOSH KUJUR S/o TAIRAS KUJUR, R/o VTC-Joratarai PO Basantala Tehsil Kunkuri Distt. Jashpur (Chhattisgarh)-496334, have changed the name of my minor daughter SALOMI KUJUR, aged 8 years and she shall hereafter be known as SALONEE KUJUR.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUJUR  
[Signature of Guardian]

I hitherto known as NIKHIL KUMAR S/o SAT GURU PRASAD, R/o 00, Ward No. 11, Katra Raja Himmat Singh Amethi, Uttar Pradesh-227405, have changed my name and shall hereafter be known as NIKHIL BHALOTHIA.

It is certified that I have complied with other legal requirements in this connection.

NIKHIL KUMAR  
[Signature (in existing old name)]

I, RATHNAVARMA C S/o Y S CHIKKAPPAIAH, residing at Vychakurahalli, Kadalaveni, Chikkaballapura, Gauribidnur, Karnataka-561210, have changed the name of my minor daughter YESHASVI R, aged 6 years and she shall thereafter be known as BHARGAVI R.

It is certified that I have complied with other legal requirements in this connection.

RATHNAVARMA C  
[Signature of Guardian]

I hitherto known as BALAUR SINGH GILL son of GURDEV SINGH, residing at VPO. Manuke, Tehsil Nihal Singh Wala, Moga-142045, Punjab, India, have changed my name and shall hereafter be known as BALAUR SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALAUR SINGH GILL  
[Signature (in existing old name)]

I hitherto known as ROHIT DAHIA S/o MAHABIR PARSAD DAHIA, residing at 2550, Sec-13, Shiv Mandir, Hudda Colony, Bhiwani, Haryana-127021, have changed my name and shall hereafter be known as ROHIT DAHIYA.

It is certified that I have complied with other legal requirements in this connection.

ROHIT DAHIA  
[Signature (in existing old name)]

I hitherto known as SUBHAS PRASAD alias SUBHASH PRASAD alias SUBHASH KUMAR PRASAD S/o LAXMAN PRASAD, R/o 106, P.S No. 70, Salbari, Ward No.12, Chapaguri Road, Bongaigaon, Bongaigaon, Assam-783380, have changed my name and shall hereafter be known as SUBHAS PRASAD.

It is certified that I have complied with other legal requirements in this connection.

SUBHAS PRASAD alias SUBHASH PRASAD alias  
SUBHASH KUMAR PRASAD  
[Signature (in existing old name)]

I hitherto known as RUPINDER SINGH CHAHAL S/o GURCHARAN SINGH, residing at Vill. Chahal, PO Tehna, Distt. Faridkot, Punjab-151203, have changed my name and shall hereafter be known as RUPINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

RUPINDER SINGH CHAHAL  
[Signature (in existing old name)]

I hitherto known as KAUSHAL JETHALAL PATEL alias KAUSHAL JETTHALAL PATEL S/o JETHALAL MEGHAJI PATEL, R/o Planet S K S, No. 3203, 32nd Floor, Opp to NH 66, Kadri Hills, Mangalore, Dakshina Kannada, Karnataka-575008, have changed my name and shall hereafter be known as MOHIT JETHALAL PATEL.

It is certified that I have complied with other legal requirements in this connection.

KAUSHAL JETHALAL PATEL alias KAUSHAL  
JETTHALAL PATEL  
[Signature (in existing old name)]

I hitherto known as BIJENDRA PAUL BALMIKI son of Sh. RAGHALAL BALMIKI, employed as Constable (MTS) in the 70th Battalion of Sashastra Seema Bal, residing at Vill. Sarai Thok Purveeri Kanhipurva, Distt. Hardoi, Uttar Pradesh-241001, have changed my name and shall hereafter be known as BIJENDER PAL BALMIKI.

It is certified that I have complied with other legal requirements in this connection.

BIJENDRA PAUL BALMIKI  
[Signature (in existing old name)]

I hitherto known as ABHAYJEET KUMAR S/o AJIT PRASAD SINGH, residing at VTC Salarpur, PO Amarpur, Surajgarha, Lakhisarai, Bihar-811106, have changed my name and shall hereafter be known as ABHIJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

ABHAYJEET KUMAR  
[Signature (in existing old name)]

I hitherto known as S. P JAIN alias PRASAN alias PRASAN. S S/o SOHANLAL, R/o Old No. 22, New No. 47, C Govindarajan Street, Flower Bazar, Amburet, Vaniyambadi, Tamil Nadu-635751, have changed my name and shall hereafter be known as PRASAN CHAND.

It is certified that I have complied with other legal requirements in this connection.

S. P JAIN alias PRASAN alias PRASAN. S  
[Signature (in existing old name)]

I hitherto known as ANITA RANI W/o MALKIAT SINGH, R/o Vill. Nidhana, Tehsil-Guruharsahai, Distt. Ferozepur, Pin-152022, (Punjab), India, have changed my name and shall hereafter be known as MANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

ANITA RANI  
[Signature (in existing old name)]

I hitherto known as NIKKI son of SATPAL, R/o Kumhar Basti, Gharoli Gaon Vasundhra Enclave, Delhi-110096, have changed my name and shall hereafter be known as NIKKY SURETIYA.

It is certified that I have complied with other legal requirements in this connection.

NIKKI  
[Signature (in existing old name)]

I, RAKESH S/o VIJAY SINGH, R/o Bhangarh, PO Bhangarh, Distt. Hanumangarh, Rajasthan-335501, have changed the name of my minor son SHUBHAM, aged about 17 years and he shall hereafter be known as SHUBHAM CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

RAKESH  
[Signature of Guardian]

I hitherto known as NEENA wife of RAJ KUMAR, residing at VPO Mahal, Tehsil Phillaur, Distt. Jalandhar-144409, Punjab, India, have changed my name and shall hereafter be known as LOVELEEN KAUR.

It is certified that I have complied with other legal requirements in this connection.

NEENA  
[Signature (in existing old name)]

I, ASHUTOSH YADAV S/o KESHAV YADAV, R/o Dumari, Bakhra Khas, Gauri, Deoria, Uttar Pradesh- 274202, have changed the name of my minor son GOODLUCK YADAV, aged about 7 years and he shall hereafter be known as SHIV PRATAP YADAV.

It is certified that I have complied with other legal requirements in this connection.

ASHUTOSH YADAV  
[Signature of Guardian]

I hitherto known as NAILA W/o SYED SALAHUDDIN, residing at #25/1, Andree Road, ST. Josephs College, Shanthinagar, P.O. Wilson Garden, Bengaluru, Karnataka-560027, have changed my name and shall hereafter be known as NAILA SALAHUDDIN.

It is certified that I have complied with other legal requirements in this connection.

NAILA  
[Signature (in existing old name)]

I hitherto known as SHAISTA LARI W/o PERVEZ ALAM LARI, R/o 102/88, Wazidpur Lari House, Jajmau, Shiwan Tenray, Kanpur Nagar, Uttar Pradesh- 208010, have changed my name and shall hereafter be known as SHAISTA SANOBBER. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

SHAISTA LARI  
[Signature (in existing old name)]

I hitherto known as MOHAMMED IMRAN S/o MOHAMMED ILYAS, residing at No. 37, 1st Floor, 4th Cross, Tannery Road Water Tank, Bilalnagar, Bangalore, Karnataka-560046, have changed my name and shall hereafter be known as MOHAMMED IMRAN ILYAS.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED IMRAN  
[Signature (in existing old name)]

I hitherto known as IJAS P I alias IJAS PULPARAMBIL IMBICHIBAVA S/o IMBICHIBAVA PULPARAMBIL, residing at Pulparambil House, Chakkanthara, Mercy College Road Pallipuram, Palakkad, Kerala-678006, have changed my name and shall hereafter be known as RAFI BAVA.

It is certified that I have complied with other legal requirements in this connection.

IJAS P I alias IJAS PULPARAMBIL IMBICHIBAVA  
[Signature (in existing old name)]

I hitherto known as NEHA alias ANNIE AGARWAL D/o Late ANIL KUMAR AGRAWAL, residing at 54NE Ground Floor, 11th Main 14th Cross, Nisarga Layout, Bannerughatta, Bengaluru, Karnataka-560083, have changed my name and shall hereafter be known as NEHA AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

NEHA alias ANNIE AGARWAL  
[Signature (in existing old name)]

I hitherto known as NEEL KUMAR S/o RAM PHAL, residing at Vaishno Colony, Karnal Road, Kaithal, New Railway Station, Distt. Kaithal, Haryana-136027, have changed my name and shall hereafter be known as SUNIL KUMAR RAVISH.

It is certified that I have complied with other legal requirements in this connection.

NEEL KUMAR  
[Signature (in existing old name)]

I hitherto known as AYESHA BI W/o MOHAMMED ZAKIR, residing at 23rd Ward Beside Yerra Kaluve, Bagepalli, Chikkaballapur, Karnataka-561207, have changed my name and shall hereafter be known as GULZAR UNNISA.

It is certified that I have complied with other legal requirements in this connection.

AYESHA BI  
[Signature (in existing old name)]

I hitherto known as TAKSHAY CHAUDHARY S/o NEERAJ CHAUDHARY, residing at H. No. 76, Sector 4 Gurugram, have changed my name and shall hereafter be known as ABHAY VEER SINGH RAIZADA.

It is certified that I have complied with other legal requirements in this connection.

TAKSHAY CHAUDHARY  
[Signature (in existing old name)]

I, SANJEEV KUMAR S/o RAM MURAT, residing at D-207, Grand Ajnara Heritage, Sector-74, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor son ANIKET KUMAR, aged 6 years and he shall hereafter be known as ANIKET JAISWAL.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV KUMAR  
[Signature of Guardian]

I, SHANMUGA ANAND CHANDRAN S/o CHANDRAN, residing at No. G102, Opal Residency, 1st E Main Road, Ganganagar, Bengaluru, Karnataka-560032, have changed the name of my minor daughter RICADONNA ANAND, aged 14 years and she shall hereafter be known as RICADONNA ABRAHAM.

It is certified that I have complied with other legal requirements in this connection.

SHANMUGA ANAND CHANDRAN  
[Signature of Guardian]

I hitherto known as MARUTHI W/o DUPADA ESHWARAPPA, R/o #306, Bidarageri Keri, Kuppagadde, Shimoga, Karnataka - 577429, India, have changed my name and shall hereafter be known as RATHNAMMA.

It is certified that I have complied with other legal requirements in this connection.

MARUTHI  
[Signature (in existing old name)]

I, GIRISH SINGH S/o MAHIPAL SINGH, R/o G-12, Sector-12, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor daughter MONIKA DEVI alias KASHISH SINGH, aged 17 years and she shall hereafter be known as KASHISH SINGH.

It is certified that I have complied with other legal requirements in this connection.

GIRISH SINGH  
[Signature of Guardian]

I, VICKY BHARTI son of HARICHAND BHARTI, employed as Sr. Audit Officer in the office of Director General of Audit (infrastructure), Delhi, residing at Plot No.172 &173, Pocket G-20, Sector 7, Rohini Delhi-110085, have changed the name of my minor son DAANISH BHARTI, aged 11 years and he shall hereafter be known as DEVANSH BHARTI.

It is certified that I have complied with other legal requirements in this connection.

VICKY BHARTI  
[Signature of Guardian]

I hitherto known as MAKO DEVI W/o GANESH YADAV, R/o Baseriya Yadav Basti, Kusunda, Dhanbad, Kusunda, Jharkhand-828116, have changed my name and shall hereafter be known as KESHARI DEVI.

It is certified that I have complied with other legal requirements in this connection.

MAKO DEVI  
[Thumb Impression]

I, UMED SINGH S/o MAHABIR SINGH, R/o Jataula, Gurgaon, Gurgaon, Haryana-122001, have changed the name of my minor son DIPANSHU, aged 16 years and he shall hereafter be known as AJAY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

UMED SINGH  
[Signature of Guardian]

I hitherto known as PAL SINGH son of GURCHARAN SINGH, R/o Near Police Station, Sandhu Patti, Dyalpura Bhaika, Distt. Bathinda, Punjab-151108, have changed my name and shall hereafter be known as KIRPAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

PAL SINGH  
[Signature (in existing old name)]

I hitherto known as POOJA KAPOOR W/o GAGANDEEP ARORA, R/o H.No. 5, Kalgidhar, Enclave, Baltana, Sub-Tehsil Zirakpur, Distt. S.A.S Nagar (Punjab)-140603, have changed my name and shall hereafter be known as POOJA ARORA.

It is certified that I have complied with other legal requirements in this connection.

POOJA KAPOOR  
[Signature (in existing old name)]

I hitherto known as RINKI GHOSH W/o NIL RATAN MOHANTA, R/o Vill. Gudri Bazar, PO+ PS-Kaliyaganj, Distt. Uttar Dinajpur, State-West Bengal, Pin-733129, have changed my name and shall hereafter be known as RINKI MOHANTA.

It is certified that I have complied with other legal requirements in this connection.

RINKI GHOSH  
[Signature (in existing old name)]

I hitherto known as SHANKHNAD S/o RAMAKANT, R/o Salpur Dhautal Nand Kumar Purwa, Thakurapur, Gonda, Colonelgang, Uttar Pradesh-271125, have changed my name and shall hereafter be known as BHANU PRATAP AWASTHI.

It is certified that I have complied with other legal requirements in this connection.

SHANKHNAD  
[Signature (in existing old name)]

I hitherto known as HITESWAR GOGOI S/o Late RATNA GOGOI, R/o Lohali Gaon, Lohali Goan, Dibrugarh, Assam-786184, have changed my name and shall hereafter be known as HITESH GOGOI.

It is certified that I have complied with other legal requirements in this connection.

HITESWAR GOGOI  
[Signature (in existing old name)]

I hitherto known as PINKU PATHAK D/o SURESH PRASAD PATHAK, residing at Gram-Hinauta, Hinauta 588, Rewa, Madhya Pradesh-486446, have changed my name and shall hereafter be known as SHRAVIKA PATHAK.

It is certified that I have complied with other legal requirements in this connection.

PINKU PATHAK  
[Signature (in existing old name)]

I hitherto known as SONU KUMAR S/o JAGAT SINGH, residing at Khedi Patti, Rankhandi, Saharanpur, Rankhandi, Uttar Pradesh-247554, have changed my name and shall hereafter be known as DEEPAK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SONU KUMAR  
[Signature (in existing old name)]

I hitherto known as C L PUSHPA W/o S R PRAKASH, residing at #51 Southanahalli, Sollapur, Tarikere, Chickmagalur, Karnataka-577550, have changed my name and shall hereafter be known as PUSHPALATHA C L.

It is certified that I have complied with other legal requirements in this connection.

C L PUSHPA  
[Signature (in existing old name)]

I hitherto known as DUSHYANT SINGH S/o OM PRAKASH, residing at Village Mubarikpur, Chhachhaina, P.O. Chhachhena, Distt. Etah, Uttar Pradesh-207001, have changed my name and shall hereafter be known as MAYANK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DUSHYANT SINGH  
[Signature (in existing old name)]

I hitherto known as SURINDER KUMAR VERMA S/o ROSHAN LAL, residing at House No.-1021, Sector-9, Gurgaon, Haryana-122001, have changed my name and shall thereafter be known as SURINDER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SURINDER KUMAR VERMA  
[Signature (in existing old name)]

I hitherto known as VENKATA SUMAN M alias VENKATA SUMAN MALEPATI alias MALEPATI VENKATA SUMAN alias M VENKATA SUMAN S/o M SRIRAMULU NAIDU, residing at Flat No. 401, Eswar Avenue, Nethaji Nagar 2nd Street, Podalakur Road, Padmavathi Centre, Nellore, Sri Potti Sriramulu Nellore, Andhra Pradesh-524004, have changed my name and shall hereafter be known as VENKAT MALEPATI.

It is certified that I have complied with other legal requirements in this connection.

VENKATA SUMAN M alias VENKATA SUMAN MALEPATI alias MALEPATI VENKATA SUMAN alias M VENKATA SUMAN  
[Signature (in existing old name)]

I hitherto known as BIMAL GULATI alias INDU GULATI D/o BRIJ LAL CHAWLA and W/o JAGDISH RAI, R/o House Number 610, Ward Number 14, Mohalla Kishan Pura, Moga, Punjab-142001, have changed my name and shall hereafter be known as INDU GULATI.

It is certified that I have complied with other legal requirements in this connection.

BIMAL GULATI alias INDU GULATI  
[Signature (in existing old name)]

I hitherto known as BAKKA ANNAMMA D/o BAKKA CHINNA KOTESH, R/o H. No. 10-73E, Yelurivari Palem, Gonugunta, Distt. Prakasam (Andhra Pradesh)-523226, have changed my name and shall hereafter be known as BAKKA ANJALI.

It is certified that I have complied with other legal requirements in this connection.

BAKKA ANNAMMA  
[Signature (in existing old name)]

I hitherto known as HARSH S/o RAJVIR SINGH, R/o Village Pahari (265), Teh. Pataudi, District Gurugram, Haryana-122502, have changed my name and shall hereafter be known as HARSH YADAV.

It is certified that I have complied with other legal requirements in this connection.

HARSH  
[Signature (in existing old name)]

I hitherto known as NAYANA R SAMSHIPUR D/o RAJU SAMSHIPUR, residing at #1130, Durgadevi Bidi, Ramlingeshwar Nagar, Gokul Road, Hubli, Dharwad, Karnataka-580030, have changed my name and shall hereafter be known as NAINA SAUNSHIPUR.

It is certified that I have complied with other legal requirements in this connection.

NAYANA R SAMSHIPUR  
[Signature (in existing old name)]

I hitherto known as KUMARI VICKY D/o DASHRATH PRASAD, R/o Rudarwar, Ballia, Uttar Pradesh-221717, have changed my name and shall hereafter be known as SAKSHI.

It is certified that I have complied with other legal requirements in this connection.

KUMARI VICKY  
[Signature (in existing old name)]

I hitherto known as GANGADHAR TIWARI S/o GOVIND TIWARI, R/o Village Kunwarpur, Post Kunwarpur, Kunwarpur, Mungra, Badshahpur, Jaunpur, Uttar Pradesh-222202, have changed my name and shall hereafter be known as KARTIK TIWARI.

It is certified that I have complied with other legal requirements in this connection.

GANGADHAR TIWARI  
[Signature (in existing old name)]

I hitherto known as RAMDAYAL SHAW S/o MAHESH SHAW, R/o 6/7, Jaharlal Neheru Sarani, Konnagar (M), Konnagar, Hooghly, West Bengal-712235, have changed my name and shall hereafter be known as RAM DAYAL GOND.

It is certified that I have complied with other legal requirements in this connection.

RAMDAYAL SHAW  
[Signature (in existing old name)]

I hitherto known as MAHDEI W/o GANGA SAGAR, R/o Jhanjhari Dahi Chauki, Unnao, Distt. Unnao, Uttar Pradesh- 209801, have changed my name and shall hereafter be known as RAMKUMARI.

It is certified that I have complied with other legal requirements in this connection.

MAHDEI  
[Thumb Impression]

I, DHARMENDRA KUMAR S/o RAM SAGAR SINGH, R/o Vill. Hasanpur Surat, Hasanpur, Samastipur, Patory, Bihar-848504, have changed the name of my minor daughter HEM PUSHA, aged 14 years and she shall hereafter be known as NISHA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDRA KUMAR  
[Signature of Guardian]

I hitherto known as GOLOO CHAUHAN S/o AMRIT LAL CHAUHAN, residing at Suraini, Karanpura, Gorakhpur, Uttar Pradesh-273212, have changed my name and shall hereafter be known as ARYAN CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

GOLOO CHAUHAN  
[Signature of Guardian]

I hitherto known as YOGI YOGESHWARA NAND SARASWATI, son of YOGI SYAMANAND SARASWATI, residing at Bodhgaya Math, Bodh Gaya, P.O. Bodhgaya, District-Gaya, Bihar-824231, have changed my name and shall hereafter be known as YOGESHWARA NAND GIRI.

It is certified that I have complied with other legal requirements in this connection.

YOGI YOGESHWARA NAND SARASWATI  
[Signature (in existing old name)]

I hitherto known as MAMTA RANI alias MAMTA MIDHA D/o DAYAL CHAND NAGPAL, and W/o RAJ KUMAR MIDHA, R/o H.No. 182, Ward No. 13, 4 Marla Colony, Fatehabad, P.O. Fatehabad, Distt. Fatehabad, Haryana-125050, have changed my name and shall hereafter be known as MAMTA MIDHA.

It is certified that I have complied with other legal requirements in this connection.

MAMTA RANI alias MAMTA MIDHA  
[Signature (in existing old name)]

I hitherto known as ABHISHEK KUMAR, son of NAGENDRA PRASAD, residing at Village Dorwan, Post. Sadaweh, Dulhin Bazar, Sadawe, P.O. Sadawah, District-Patna, Bihar-801102, have changed my name and shall hereafter be known as DEEPAK RAJ.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK KUMAR  
[Signature (in existing old name)]

I hitherto known as BABLU KUMAR CHOUDHARY, son of BRAHAMDEV CHOUDHARY, resident of Imambari, Post. Laheriasarai, Dumduma, P.O. Laheriasarai, District Darbhanga, Bihar-846001, have changed the name of my minor daughter SHASHI KUMARI, aged 14 years and she shall hereafter be known as RASHI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

BABLU KUMAR CHOUDHARY  
[Signature of Guardian]

I hitherto known as VISHNU KUMAR, son of GAURI CHAUHAN, Residing at Nutan Nagar, Rafiganj, P.O. Rafiganj, District Aurangabad, Bihar-824125, have changed my name and shall hereafter be known as KRISHNA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VISHNU KUMAR  
[Signature (in existing old name)]

I hitherto known as SANDHYA KUMARI D/o AMAJEET PRASAD, R/o Swarajpauri Road, Chandra Banshi Nagar, Beside Bharat Sewaashram, PS Civil Lines, Gaya, P.O. Gaya, Distt. Gaya, Bihar-823001, have changed my name and shall hereafter be known GUNGUN KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SANDHYA KUMARI  
[Signature (in existing old name)]

I hitherto known as STUTI PUSPAKAR S/o RAJENDRA PRASAD, residing at KUNDA KUNDA, Laru, P.O. Kunda, distt. Pratapgarh, Uttar Pradesh-230204, have changed my name and shall hereafter be known as BHANVI YADAV.

It is certified that I have complied with other legal requirements in this connection.

STUTI PUSPAKAR  
[Signature (in existing old name)]

I, SHYAM SUNDAR MISHRA S/o SOBHA KANT MISHRA, residing at Sitaut, Pokhara, Silaut, Samastipur, Pokhara, Bihar-848113, have changed the name of my minor daughter BABLI KUMARI, aged 17 years and she shall hereafter be known as MANVI MISHRA.

It is certified that I have complied with other legal requirements in this connection.

SHYAM SUNDAR MISHRA  
[Signature of Guardian]

I hitherto known as KAMALJIT KAUR W/o MUNISH SINGH DUTTA, R/o Flat No. 10A, Yuvraj Homes, Swaraj Enclave, Chajju Majra Road, Sector-126, Kharar, P.O. Kharar, District SAS Nagar (Mohali), Punjab-140301, have changed my name and shall hereafter be known as KAMAL DUTTA.

It is certified that I have complied with other legal requirements in this connection.

KAMALJIT KAUR  
[Signature (in existing old name)]

I, AKHIL SAXENA S/o C.M. RAI SAXENA, residing at 28, Tarani Prasad Lane, P.O. Jhauganj, Sampatchak, P.O. Patna City, Distt. Patna, Bihar-800008, have changed the name of my minor son AVI SAXENA, aged 13 years and he shall hereafter be known as AVINAV SAXENA.

It is certified that I have complied with other legal requirements in this connection.

AKHIL SAXENA  
[Signature of Guardian]

I hitherto known as T.K SARIN alias TARSEM KUMAR SAREEN S/o RAM SHARAN DASS, R/o House. 6352, Block-07, Road-01, Dev Nagar Karol Bagh S.O., Central Delhi-110005, have changed my name and shall hereafter be known as TARSEM KUMAR SAREEN

It is certified that I have complied with other legal requirements in this connection.

T.K SARIN alias TARSEM KUMAR SAREEN  
[Signature (in existing old name)]

I hitherto known as KUMARI NIDHI D/o SRIKANT SINGH, R/o Bariyar Pur Urf Karpur Bariyar Pur, Karpur Bandra, Muzaffarpur, Bihar-843115, have changed my name and shall hereafter be known as MANVI.

It is certified that I have complied with other legal requirements in this connection.

KUMARI NIDHI  
[Signature (in existing old name)]

I hitherto known as KM JULIE CHAUHAN D/o RAMMURAT, R/o 00, Jangal Hakeem No. 02, Mohanapur Chauhan Tola, Jangl hakeem No.2, P.O. Jangle Salikram, Distt. Gorakhpur, Uttar Pradesh-273014, have changed my name and shall hereafter be known as JULIE CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

KM JULIE CHAUHAN  
[Signature (in existing old name)]

I hitherto known as MOHAMMAD SHARIF S/o ALI AJGAR CHOUDHURY, R/o Barbheti, Dhing, Barbheti, Nagaon, Assam-782123, have changed my name and shall hereafter be known as ABDUR ROUF CHOUDHURY.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD SHARIF  
[Signature (in existing old name)]

I hitherto known as MANGAL PRASAD S/o PRAHALAD, residing at 155, Bijapur Market, Chapaki, Sonbhadra, Uttar Pradesh-231223, have changed my name and shall hereafter be known as VIJAY.

It is certified that I have complied with other legal requirements in this connection.

MANGAL PRASAD  
[Signature (in existing old name)]

I, AMRIT BHAGAT S/o HERMON RAM, R/o VTC Ghatmunda P.O. Ghatmunda Tehsil Kunkuri, Distt. Jashpur (Chhattisgarh)-496225, have changed the name of my minor son ANUKANT BHAGAT, aged 6 years and he shall hereafter be known as NAVNIT BHAGAT.

It is certified that I have complied with other legal requirements in this connection.

AMRIT BHAGAT  
[Signature of Guardian]

I hitherto known as MAHALAKSHMI DATTATRAYA BHANDARI W/o Late DATTATRAYA JATTAYYA BHANDARI, residing at Antaravalli Kumata, Antravalli, Kumta, Uttara Kannada, Karnataka-581440, have changed my name and shall hereafter be known as LAXMI DATTATRAYA BHANDARI.

It is certified that I have complied with other legal requirements in this connection.

MAHALAKSHMI DATTATRAYA BHANDARI  
[Signature (in existing old name)]

I hitherto known as SUDER SHAN W/o ASHOK KUMAR LUTHRA, residing at Mohalla Qazibagh Old Anaj Mandi, Ward No. 2, VPO Kashipur, Udham Singh Nagar, Uttarakhand-244713, have changed my name and shall hereafter be known as SUDARSHAN LUTHRA.

It is certified that I have complied with other legal requirements in this connection.

SUDER SHAN  
[Signature (in existing old name)]

I hitherto known as MANGALA W/o RAMAKRISHNAPPA, residing at No. 228, Rachenahalli, Near Rachenahalli Bus Stop, P.O. Dr. Shivarama Karanth Nagar, Bengaluru, Karnataka-560077, have changed my name and shall hereafter be known as MANGALAMMA.

It is certified that I have complied with other legal requirements in this connection.

MANGALA  
[Signature (in existing old name)]

I hitherto known as YELLAIAH TANNIRU S/o YELLA RAMAIAH TANNIRU, residing at Brahma Kumaris, Shantivan, Danvav, Abu Road, Sirohi, Rajasthan, have changed my name and shall hereafter be known as SANAT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

YELLAIAH TANNIRU  
[Signature (in existing old name)]

I hitherto known as BARAPATI JHANSI daughter of BARAPATI PATTABI, R/o 1-10, Bangaru Chelka, Khammam, Andhra Pradesh-507101, have changed my name and shall hereafter be known as BARAPATI JHANVI.

It is certified that I have complied with other legal requirements in this connection.

BARAPATI JHANSI  
[Signature (in existing old name)]

I, ASHOK KUMAR SHARMA S/o LAKSHMI MISTRI, R/o 58, 9 P C Bose Road, Near Dalvar House, Lal kothi, Danapur Cantt, Dinapur-Cum-Khagaul, Patna, Bihar-801503, have changed the name of my minor son ANKUSH KUMAR, aged 12 years and he shall hereafter be known as ABHINAV SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR SHARMA  
[Signature of Guardian]

I hitherto known as SHIVESH KUMAR alias SUJET KUMAR S/o LAL BABU, R/o A-77, Gali No.4, Prakash Vihar, VTC: Karawal Nagar, P.O. Karawal Nagar, Sub District Seelam Pur, District North East Delhi, State: Delhi-110094, have changed my name and shall hereafter be known as SHIVESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SHIVESH KUMAR alias SUJET KUMAR  
[Signature (in existing old name)]

I hitherto known as HARPREET KAUR W/o AMARJIT SINGH, Resident of House No. 1714, Ground Floor, Sector 39-B, Chandigarh-160036, India have Changed my name and shall hereafter be known as AMARJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARPREET KAUR  
[Signature (in existing old name)]

I, BUDDU SRIKANTH S/o KONDALU, residing at 11-100, Gandrai, Jaggayyapeta Mandal, Krishna, Andhra Pradesh-521175, have changed the name of my minor daughter BODDU SRESHTTNA SRI alias BODDU SHRESHTANSI, aged 03 years and she shall hereafter be known as BODDU SHRESTHA.

It is certified that I have complied with other legal requirements in this connection.

BUDDU SRIKANTH  
[Signature of Guardian]

I hitherto known as RAMNIK GUPTA Son of HARISH GUPTA, Resident of House No. 302/B Ext. 03 Trikuta Nagar, Jammu, Jammu Kashmir-180020, have changed my name and shall hereafter be known as RAMNIK MAHAJAN.

It is certified that I have complied with other legal requirements in this connection.

RAMNIK GUPTA  
[Signature (in existing old name)]

I hitherto known as ROHIT S/o HARJIT LAL, R/o VPO Ghurka, Tehsil Phillaur, Distt. Jalandhar, Punjab-144632, have changed my name and shall hereafter be known as JAKHU ROHIT.

It is certified that I have complied with other legal requirements in this connection.

ROHIT  
[Signature (in existing old name)]

I hitherto known as POONAM P JAIN, D/o BUDHMAL SAMDARIA, residing at #A-904, RR Signature Apartment, Thanisandra Main Road, Balaji Layout, Bangalore-560064, India, have changed my name and shall hereafter be known as POONAM.

It is certified that I have complied with other legal requirements in this connection.

POONAM P JAIN  
[Signature (in existing old name)]

I hitherto known as PRAVEEN KUMAR S/o RAJBIR SINGH, R/o 1701, Bahu Akberpur (94), Rohtak, Haryana-124001, have changed my name and shall hereafter be known as PRAVEEN BALHARA.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN KUMAR  
[Signature (in existing old name)]

I hitherto known as PUSHPA RANI W/o BALWANT RAI SHARMA, Residing at Panihari, Near Hanuman Mandir, VPO Sirsa, District Sirsa, Haryana-125055, India, have changed my name and shall hereafter be known as DEVKI DEVI.

It is certified that I have complied with other legal requirements in this connection.

PUSHPA RANI  
[Signature (in existing old name)]

I hitherto known as HARISH MITTU S/o MANOJ MITTU, Residing at H.No.D-25, St.No.3, Ward No.2, Near Singla Hospital, Mehall Mubarak, Sangrur, District Sangrur, Punjab-148001, India, have changed my name and shall hereafter be known as VICKY DHILLON.

It is certified that I have complied with other legal requirements in this connection.

HARISH MITTU  
[Signature (in existing old name)]

I hitherto known as MUKESH ARORA alias MUKESH KUMAR ARORA S/o KRISHAN KUMAR, residing at 435, Pocket 1, Paschim Puri, West Delhi, Delhi-110063, have changed my name and shall hereafter be known as MUKESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MUKESH ARORA alias MUKESH KUMAR ARORA  
[Signature (in existing old name)]

I hitherto known as YASHASHRI KAILAS SONAR alias SONAR YASHASHRI KAILAS D/o KAILAS BALKRISHNA SONAR, residing at Plot No 14, Sarve No. 104/1/A/1, New Bhagwn Nagar, Near Kashi Vishweshwar Mandir, Jalgaon, Jalgaon, Maharashtra-425001, have changed my name and shall hereafter be known as YASHASHRI SAIKRISHNA KULTHE.

It is certified that I have complied with other legal requirements in this connection.

YASHASHRI KAILAS SONAR alias SONAR  
YASHASHRI KAILAS  
[Signature (in existing old name)]

I hitherto known as SHARATH S S/o S SURESH KUMAR, residing at #98, 8th Cross. 2nd Main, 1st Block, B E L Layout, Vidyananyapura, Bangalore North Vidyananyapura, Bangalore, Karnataka-560097, have changed my name and shall hereafter be known as SHARATH SURYAN.

It is certified that I have complied with other legal requirements in this connection.

SHARATH S  
[Signature (in existing old name)]

I hitherto known as M MULLAINATHAN alias P M MULLAINATHAN S/o MANIKKAM, R/o 25/10, Shop Street, Tittakudi Post, Tittakudi T K, Tittagudi, Cuddalore, Tamil Nadu-606106, have changed my name and shall hereafter be known as M MULLAINATHAN.

It is certified that I have complied with other legal requirements in this connection.

M MULLAINATHAN alias P M MULLAINATHAN  
[Signature (in existing old name)]

I hitherto known as HEMANTH L V S S R alias LANKA VENKATA SAI SIVA RAMA HEMANTH son of LANKA V S R ANJANEYA SARMA, residing at HNo. 1-9-285/4/3, 2nd Floor, Street No.18, Ramnagar Gundu, Vidyanagar, New Nallakunta, Hyderabad, Telangana-500044, have changed my name and shall hereafter be known as LANKA HEMANTH.

It is certified that I have complied with other legal requirements in this connection.

HEMANTH L V S S R alias LANKA VENKATA SAI  
SIVA RAMA HEMANTH  
[Signature (in existing old name)]

I hitherto known as HARJINDER KAUR Wife of KARMJEET SINGH, residing at Ra Ki Patti, VPO Patto Hira Singh, Distt. Moga, Punjab, India-142046, have changed my name and shall hereafter be known as SINDERPAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARJINDER KAUR  
[Signature (in existing old name)]

I hitherto have known as SANJEEV KUMAR, Son of PUNA RAVIDAS, Residing at Gokhula, Bara, P.O. Bara, District Patna, Bihar-804454, have changed my name and shall hereafter be known as RAVISH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV KUMAR  
[Signature (in existing old name)]

I hitherto have known as RANVIR KUMAR SINGH, Son of DIGAMBER SINGH, Resident of Ward No. 02, Parihara, Begusarai, Parihara, P.O. Parihara, District Begusarai, Bihar-848201, have changed the name of my minor daughter CHANDA BHARTI, aged 14 years and she shall hereafter be known as KUMARI DEEPA.

It is certified that I have complied with other legal requirements in this connection.

RANVIR KUMAR SINGH  
[Signature (in existing old name)]

I hitherto have known as RINKU DEVI, Wife of ANIL KUMAR, Residing at Attasarai, Ward No. 07, Islampur, P.O. Islampur, District Nalanda, Bihar-801303, have changed my name and shall hereafter be known as RINKI DEVI.

It is certified that I have complied with other legal requirements in this connection.

RINKU DEVI  
[Signature (in existing old name)]

I hitherto known as VIDYAVATI DEVI alias VIDYA GUPTA D/o DOMAN SAH W/o GOVIND GUPTA, R/o C-101, Block-C, New Ranjit Nagar, Patel Nagar, Central Delhi, Delhi-110008, have changed my name and shall hereafter be known as VIDYAVATI DEVI.

It is certified that I have complied with other legal requirements in this connection.

VIDYAVATI DEVI alias VIDYA GUPTA  
[Signature (in existing old name)]

I, SANJAY CHAURASIA S/o KRIPA SHANKAR, R/o T-29 N-1, Janta Park, Baljeet Nagar, Patel Nagar S.o. Central Delhi, Delhi-110008, have changed the name of my minor son SRINAV CHAURASIA, aged 15 years and he shall hereafter be known as PAWAN CHAURASIA.

It is certified that I have complied with other legal requirements in this connection.

SANJAY CHAURASIA  
[Signature of Guardian]

I hitherto known as NIYOMI INTEZAR W/o INTEZAR AHMED, residing at 508, Avas Vikas Kaloni, B S Road, 1845/1, Kotlamevatiyan 5, Hapur, PO Hapur, Dist- Hapur, Uttar Pradesh-245101, have changed my name and shall hereafter be known as RUHI INTEZAR.

It is certified that I have complied with other legal requirements in this connection.

NIYOMI INTEZAR  
[Signature (in existing old name)]

I, DHARMENDRA PAL SINGH S/o RAJENDRA SINGH, R/o 13, Gram Post Barshobha, Near of Main Road Gunaur Road Panna Hardwahi, PO Hardwahi, District Panna, Madhya Pradesh-488051, have changed the name of my minor daughter DIVYANSHI RAJA BUNDELA, aged 17 years and she shall hereafter be known as SONALI RAJA BUNDELA.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDRA PAL SINGH  
[Signature of Guardian]

I hitherto known as NISHA alias NISHA SEHRAWAT D/o SATYAPAL SINGH W/o AJAY SINGH BAL, R/o F-42, M.B Road, Saidulajab, Gadaipur, Delhi-110030, have changed my name and shall hereafter be known as NISHA.

It is certified that I have complied with other legal requirements in this connection.

NISHA alias NISHA SEHRAWAT  
[Signature (in existing old name)]

I hitherto known as SUVETA W/o SATISH, R/o Dattyana, Hapur, Simbhaoli, Uttar Pradesh-245207, have changed my name and shall hereafter be known as SWETA.

It is certified that I have complied with other legal requirements in this connection.

SUVETA  
[Signature (in existing old name)]

I hitherto known as SHISHPAL S/o SOHAN LAL, R/o Ali meo(284), Palwal, Haryana-121106, have changed my name and shall hereafter be known as SHISHRAM.

It is certified that I have complied with other legal requirements in this connection.

SHISHPAL  
[Signature (in existing old name)]

I hitherto known as KM MEERA D/o GAJENDRA LAL, and W/o SAURAV CHANDRA, R/o Flat No. 403, Block-I, VVIP Addresses, Raj Nagar Extension, PO: Raj Nagar Extension, Ghaziabad, Uttar Pradesh-201017, have changed my name and shall hereafter be known as MEERA CHANDRA.

It is certified that I have complied with other legal requirements in this connection.

KM MEERA  
[Signature (in existing old name)]

I, TINKU KUMAR, son of BINDESHWAR SAH, resident of Near B. Ed College, Charma, Charma, PO. Charma, District-Patna, Bihar-804452, have changed the name of my minor daughter PUTNAM KUMARI, aged 12 years and she shall hereafter be known as SWETA RANI.

It is certified that I have complied with other legal requirements in this connection.

TINKU KUMAR  
[Signature of Guardian]

I hitherto known as ASHISH KUMAR RATHOR S/o PURAN LAL, R/o Q-48, Rajeev Nagar Begum Pur, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as RAZA AHMED.

It is certified that I have complied with other legal requirements in this connection.

ASHISH KUMAR RATHOR  
[Signature (in existing old name)]

I hitherto known as PASHAM BUCHAIAH son of LAXMAIAH, employed as Technician- I in the Indian Railway residing at H. No. 25-2-89, Somidi, Kazipet, Hanumakonda, district-506 003, (Telangana state), have changed my name and shall hereafter be known as PASHAM BUCHI REDDY.

It is certified that I have complied with other legal requirements in this connection.

PASHAM BUCHAIAH  
[Signature (in existing old name)]

I, MASTAN SHAH S/o SUBHAN SHAH, R/o Paiga Nagri Urf Nagaira Bhagat Bareilly, Uttar Pradesh-243504, have changed the name of my minor son CHAND MOHMMAD, aged 15 years and he shall hereafter be known as MOHAMMAD FAIZUL HASAN.

It is certified that I have complied with other legal requirements in this connection.

MASTAN SHAH  
[Signature of Guardian]

I hitherto known as AAKASH S/o MAKAN SINGH RAWAT, R/o 2087/5, Gali No.20, Prem Nagar Patel Nagar, Patel Nagar, S.O Central Delhi, Delhi-110008, have changed my name and shall hereafter be known as AKASH RAWAT.

It is certified that I have complied with other legal requirements in this connection.

AAKASH  
[Signature (in existing old name)]

I hitherto known as SOUDALA SAIKINNERA W/o SOUDALA RAJU, R/o 1-225, Pedda Veedhi, Vajrapukotturu, Devunaltada, Srikakulam, Andhra Pradesh - 532211, have changed my name and shall hereafter be known as CHINTALA SAIKINNERA.

It is certified that I have complied with other legal requirements in this connection.

SOUDALA SAIKINNERA  
[Signature (in existing old name)]

I, VINOD KUMAR S/o RAM SAROOP, R/o 47, khaspur, Post Purdilnagar Sikandra rao, Hathras, Uttar Pradesh-204214, have changed the name of my minor son DHEERAJ KUMAR alias SANI BAGHEL, aged 13 years and he shall hereafter be known as SANI BAGHEL.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR  
[Signature of Guardian]

I, SANTOSH KUMAR S/o SHIV NARAYAN PANDAY, R/o H.No.-C 272 A, Rajiv Nagar, Begum Pur, Delhi-110086, have changed the name of my minor daughter DHANI, aged 8 years and she shall hereafter be known as BHOOMIKA PANDAY.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR  
[Signature of Guardian]

I, NISHANT VARSHNEY S/o ASHOK KUMAR VARSHNEY, R/o Ward No. 9, Waziganj Mohalla, Holi Chok, Waziganj, Budaun, Budaun, Uttar Pradesh-202526, have changed the name of my minor son namely AARADHYA VARSHNEY, aged 12 years and he shall hereafter be known as AARAV VARSHNEY.

It is certified that I have complied with other legal requirements in this connection.

NISHANT VARSHNEY  
[Signature of Guardian]

I hitherto known as NISHANTBABU alias NISHANT VARSHNEY S/o ASHOK KUMAR VARSHNEY, R/o Ward No. 9, Waziganj Mohalla, Holi Chok Waziganj, Budaun, Budaun, Uttar Pradesh-202526, have changed my name and shall hereafter be known as NISHANT VARSHNEY.

It is certified that I have complied with other legal requirements in this connection.

NISHANTBABU alias NISHANT VARSHNEY  
[Signature (in existing old name)]

I hitherto known as GUDDI W/o SATVIR, R/o House No. 124, Gaon-Anauna, Post-Utrawly, Tahsil-Shikarpur Shikarpur Bulandshahr Shikarpur, Uttar Pradesh-202395, have changed my name and shall hereafter be known as SAMUNDARI DEVI.

It is certified that I have complied with other legal requirements in this connection.

GUDDI  
[Signature (in existing old name)]

I hitherto known as PRAKRITI DEVI D/o SANTOSH KUMAR, R/o House No. C4/203, Yamuna Vihar, Po Bhajan Pura, Dist. North East Delhi, Delhi-110053, have changed my name and shall hereafter be known as PRAKRITI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

PRAKRITI DEVI  
[Signature (in existing old name)]

I hitherto known as SUMAN YADAV S/o JAGDISH SINGH, R/o H. No. S-3/188, Third Floor, Old H.No. 29, Kh. No. 98/7, Gali No. 6, Swan Park, Mundka, PO: Nangloi, Dist. West Delhi, Delhi-110041, have changed my name and shall hereafter be known as UPENDRA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SUMAN YADAV  
[Signature (in existing old name)]

I hitherto known as SUDARSHAN GHOSH alias BABAN GHOSH S/o PABAK GHOSH R/o 6/13, Third Floor, West Patel Nagar, Central Delhi, Delhi-110008, have changed my name and shall hereafter be known as BABAN GHOSH.

It is certified that I have complied with other legal requirements in this connection.

SUDARSHAN GHOSH alias BABAN GHOSH  
[Signature (in existing old name)]

I, SUMIT YADAV S/o CHANDER SEN YADAV, R/o H. No. 421, Khati Wali Gali Kapashera, Kapashera, South West Delhi, Delhi-110037, have changed the name of my minor daughter namely NIHIRA YADAV, aged 2 years and she shall hereafter be known as RITVI YADAV.

It is certified that I have complied with other legal requirements in this connection.

SUMIT YADAV  
[Signature of Guardian]

I hitherto known as ALINA BAGE D/o ISRAR BEG, R/o Ward Number-07, Gadi Mohalla, Gulganj, Chhatarpur, Gulganj, Madhya Pradesh-471301, have changed my name and shall hereafter be known as ALINA BEG.

It is certified that I have complied with other legal requirements in this connection.

ALINA BAGE  
[Signature (in existing old name)]

I, ARUN KUMAR SHARMA S/o SURESH KUMAR SHARMA, R/o H. No 156, Khichri Pur Village, Mayur Vihar Patparganj, East Delhi, Delhi-110091, have changed the name of minor daughter AASHI SHARMA, aged 17 years and she shall hereafter be known as ANJALI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ARUN KUMAR SHARMA  
[Signature of Guardian]

I hitherto known as RAJESH KUMAR S/o RAJENDRA KUMAR, R/o D-54, First Floor, Gokul Puri, Near Samudai Bhawan, Gokal Pur, PO Gokal Puri, Dist: North East Delhi, Delhi-110094, have changed my name and shall hereafter be known as SWAMI RAJESHANAND YOGESHWAR GIRI.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR  
[Signature (in existing old name)]

I hitherto known as AKSHAT S/o ABHISHEK KUMAR, R/o Mali Tola Shekhpura, Ps Hawaii Adda, Post B V College, District Patna-800014, have changed my name and shall hereafter be known as AKSHAT KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

AKSHAT  
[Signature (in existing old name)]

I, JITENDRA KUMAR DIXIT S/o UMA SHANKER DIXIT, R/o 5/12, Usmanpur Colony, Juhi Colony, Kanpur Nagar, Uttar Pradesh-208014, have changed the name of my minor son KARTIK DIXIT, aged 15 years and he shall hereafter be known as SIDDHANT DIXIT.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA KUMAR DIXIT  
[Signature of Guardian]

I hitherto known as AMIT KUSHWAH S/o HARENDRA SINGH, R/o Jaysinga Bai khandar, Agra, Uttar Pradesh-283111, have changed my name and shall hereafter be known as ARUN SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUSHWAH  
[Signature (in existing old name)]

I, RAJKUMARI DEVI W/o VISRAM CHAUHAN, R/o 173, Kha Gaunar- tola Rajahi, Gaunar, PO: Hata, Distt. Kushinagar, Uttar Pradesh- 274203,, have changed the name of my minor daughter POONAM CHAUHAN, aged 14 years and she shall hereafter be known as PIHU CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

RAJKUMARI DEVI  
[Signature of Guardian]

I, AMRESH KASHYAP S/o CHATTARPAL SINGH, R/o Shiv Nagar, Dharuhera, Po Dharuhera, Distt. Rewari, Haryana-123106, have changed the name of my minor daughter MANSHI, aged 14 years and she shall hereafter be known as VAANSHI.

It is certified that I have complied with other legal requirements in this connection.

AMRESH KASHYAP  
[Signature of Guardian]

I hitherto known as SNEH D/o JAGBIR SINGH, R/o House No 164A, Gali No-6, Hans Enclave, Near Rajiv Chowk, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as SNEH BANGER.

It is certified that I have complied with other legal requirements in this connection.

SNEH  
[Signature (in existing old name)]

I, NITIN KUMAR S/o SULTAN SINGH, R/o H. No 1167, Shora Kothi Clock Tower Subzi Mandi Malka Ganj S.O North Delhi, Delhi-110007, have changed the name of my minor son namely VAIBHAV, aged 13 years and he shall hereafter be known as VAIBHAV RAO.

It is certified that I have complied with other legal requirements in this connection.

NITIN KUMAR  
[Signature of Guardian]

I hitherto known as AMIT S/o AZAD KUMAR, R/o Kh No 65/3 Street No 4 Iradat Nagar Alias Naya Bans PO Naya Bans Distt. North West Delhi, Delhi-110082, have changed my name and shall hereafter be known as AMIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AMIT  
[Signature (in existing old name)]

I hitherto known as RANJANA alias RAJINA TETE D/o RATIA TETE W/o JOSEF, R/o 59, D-Block, Jai Vihar, Najafgarh, South West Delhi, Delhi-110043, have changed my name and shall hereafter be known as RAJINA TETE.

It is certified that I have complied with other legal requirements in this connection.

RANJANA alias RAJINA TETE  
[Signature (in existing old name)]

I hitherto known as PIYUSH S/o RADHESHYAM GUPTA, R/o Isari Salempur, Salempur, Po Isari Salempur, Dist Ballia, Uttar Pradesh-221709, have changed my name and shall hereafter be known as RAUNAK KUMAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

PIYUSH  
[Signature (in existing old name)]

I hitherto known as ROHIT SHARMA alias SHIVAM KUMAR S/o SATVEER, R/o VTC Ashadei Urf Prangarh, PO Prangarh, District: Bulandshahr, Uttar Pradesh-203205, have changed my name and shall hereafter be known as SHIVAM KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ROHIT SHARMA alias SHIVAM KUMAR  
[Signature (in existing old name)]

I, OMPAL S/o SATPAL, R/o C-7/07, DDA Staff Quarters, SDA, Hauz Khas, South Delhi, Delhi-110016, have changed the name of my minor son RIHAN KASANA, aged 6 years and he shall hereafter be known as RIDHAN KASANA.

It is certified that I have complied with other legal requirements in this connection.

OMPAL  
[Signature of Guardian]

I, LAV SHUKLA S/o RAM SUCHET SHUKLA, R/o H.no. B-1/72, New Moti Nagar, Moti Nagar, West Delhi, Delhi-110015, have changed the name of my minor son JAAYESH SHUKLA, aged 15 years and he shall hereafter be known as JAAYESH R SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

LAV SHUKLA  
[Signature of Guardian]

I hitherto known as ARUN BHATI S/o NARESH, R/o Ravani Burj, Wailaina, PO: Wailana, Dist- Gautam Buddha Nagar, Uttar Pradesh-203203, have changed my name and shall hereafter be known as TARUN.

It is certified that I have complied with other legal requirements in this connection.

ARUN BHATI  
[Signature (in existing old name)]

I hitherto known as SHRI DAVI alias SHRI DEVI D/o RAMCHANDER W/o VISHNU DUTT, R/o 25/29, Malviya Nagar, Gali Number 1, Sonipat, Sonipat, Haryana - 131001, have changed my name and shall hereafter be known as SHRI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SHRI DAVI alias SHRI DEVI  
[Signature (in existing old name)]

I hitherto known as UJALA KUMAR S/o AWADHESH SINGH, R/o Vill Bhumihara PO Harpur Karah, Bhuidhara, Saran, Bihar-841403, have changed my name and shall hereafter be known as AMIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

UJALA KUMAR  
[Signature (in existing old name)]

I hitherto known as SONAVANTI D/o HARBANSH SINGH W/o GURMAIL SINGH, R/o House No.-A-2/258, Gali No.-13, Harsh Vihar, Mandoli, North East Delhi, Delhi-110093, have changed my name and shall hereafter be known as SIMRAN KAUR. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

SONAVANTI  
[Signature (in existing old name)]

I, SURAJ S/o BHAGAVAN SINGH, R/o 13/218, Nunihai, Yamuna Bridge, Agra, Uttar Pradesh-282006, have changed the name of my minor daughter SWARTHI aged 7 years and she shall hereafter be known as SWATI.

It is certified that I have complied with other legal requirements in this connection.

SURAJ  
[Signature of Guardian]

I hitherto known as REETU GUPTA W/o NARENDER KUMAR, R/o B-40 UPG Floor, Block-B, Rama Krishna Road, Deep Vihar, Pansali, Pehlad Pur, North West Delhi, Delhi-110042, have changed my name and shall hereafter be known as REETU KUMARI.

It is certified that I have complied with other legal requirements in this connection.

REETU GUPTA  
[Signature (in existing old name)]

I hitherto known as NARENDER KUMAR GUPTA S/o RAMESH CHAND, R/o B-40 UPG Floor, Block-B, Rama Krishna Road, Deep Vihar, Pansali, Pehlad Pur, Narela, North West Delhi, Delhi-110042, have changed my name and shall hereafter be known as NARENDER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NARENDER KUMAR GUPTA  
[Signature (in existing old name)]

I, SHASHI BHUSHAN S/o RAJPAL SINGH, R/o RZ-B-79, F/F, Kh.no. 773/425, Gali No. 11, Kailash Puri, Palam Village, Po: Palam Village, Dist: South West Delhi, Delhi-110045, have changed the name of my minor son namely VIRAL PANCHAL, aged 5 years and he shall hereafter be known as ANSHUL PAANCHAL.

It is certified that I have complied with other legal requirements in this connection.

SHASHI BHUSHAN  
[Signature of Guardian]

I hitherto known as MUMTAJ ALI S/o MD ARIF, R/o 219/7, Chouhan Banger, Delhi-110053, have changed my name and shall hereafter be known as MOHD. MUMTAZ.

It is certified that I have complied with other legal requirements in this connection.

MUMTAJ ALI  
[Signature (in existing old name)]

I, AZAD KUMAR S/o BHANU PRASAD RAI, residing at House No. 48, A-2 Block, Gali No. 5, Opposite Sant Hospital, West Sant Nagar, Burari, North Delhi, Delhi-110084, have changed the name of my minor daughter ATARAJI, aged 15 years and she shall hereafter be known as SHRUTI RAJ.

It is certified that I have complied with other legal requirements in this connection.

AZAD KUMAR  
[Signature of Guardian]

I, ROZY KHERA W/o MANOJ KHERA, R/o H. No. 1/7684, Gali No. 3, East Gorakh Park, East Delhi, Delhi-110032, have changed the name of my minor son LABH KHERA, aged 15 years and he shall hereafter be known as LAKSHAY KHERA.

It is certified that I have complied with other legal requirements in this connection.

ROZY KHERA  
[Signature of Guardian]

I, TEMPAL SINGH S/o DESHRAJ SINGH, R/o House No. 02, Sahaberi Chiiyana, Shah Beri, Gautam Buddha Nagar, Uttar Pradesh-201009, have changed the name of my minor daughter ANSEL KUMARI, aged 17 years and she shall hereafter be known as ANSHAL KUMARI.

It is certified that I have complied with other legal requirements in this connection.

TEMPAL SINGH  
[Signature of Guardian]

I, RAJESH KUMAR S/o RAMSAGAR PRASAD SINGH, R/o Lakho Ward No. 5, Lakho, Begusarai, Bihar-851129, have changed the name of my minor daughter namely ASHIKI RAJ, aged 15 years and she shall hereafter be known as VAMIKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR  
[Signature of Guardian]

I, PINTU KUMAR S/o SUBODH PRASAD, R/o B-141, Mata Colony, Sector 12, Ghaziabad, PO Vijai Nagar, Distt. Ghaziabad Uttar Pradesh-201009, have changed the name of my minor daughter CHANDANI KUMARI, aged 15 years and she shall hereafter be known as KAJAL KUMARI.

It is certified that I have complied with other legal requirements in this connection.

PINTU KUMAR  
[Signature of Guardian]

I, NATTHU YADAV S/o BHIM YADAV, R/o Dihabasant Bhikhampura Deoria Bhatpar Rani, Uttar Pradesh-274405, have changed the name of my minor daughter RITIKA YADAV, aged 15 years and she shall hereafter be known as SONAM YADAV.

It is certified that I have complied with other legal requirements in this connection.

NATTHU YADAV  
[Signature of Guardian]

I hitherto known as ANITA BHATNAGAR alias KM ANITA SHRIVASTAVA D/o GOVIND SHRIVASTAV W/o VIJAY BHATNAGAR, R/o 2618, Sector 23, Huda Market, Cartarpuri alias Daulatpur Nasirbad (63), Gurgaon, Carterpuri, Haryana-122017, have changed my name and shall hereafter be known as ANITA SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

ANITA BHATNAGAR alias KM ANITA SHRIVASTAVA  
[Signature (in existing old name)]

I hitherto known as SHREMATI alias NEMWATI W/o JOR SINGH, R/o Makan No. 279, Shahpur Kalan, Khurja Bulandshar, Shahpur Kalan, Shahpur Kalan, PO Shahpur Kala, Distt. Bulandshahr, Uttar Pradesh-203141, have changed my name and shall hereafter be known as SHREMATI.

It is certified that I have complied with other legal requirements in this connection.

SHREMATI alias NEMWATI  
[Signature (in existing old name)]

I hitherto known as KANCHAN DEVI W/o VINOD KUMAR, R/o H. No. 34, Kali Ghat, Wazirabad, Burari, North Delhi-110084, have changed my name and shall hereafter be known as NEETU.

It is certified that I have complied with other legal requirements in this connection.

KANCHAN DEVI  
[Signature (in existing old name)]

I hitherto known as GUNJAN D/o RAJU BHARTI, R/o C-180, JJ Colony, Sector-24, Rohini Sector-7, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as GUNJA BHARTI.

It is certified that I have complied with other legal requirements in this connection.

GUNJAN  
[Signature (in existing old name)]

I, SONU SINGH S/o BECHAN SINGH, R/o 421, Panna Wali Gali, Shahdara North East Delhi, Delhi-110032, have changed the name of my minor daughter KIRTIKA SINGH, aged 10 years and she shall hereafter be known as KIRTI SINGH.

It is certified that I have complied with other legal requirements in this connection.

SONU SINGH  
[Signature of Guardian]

I hitherto known as CHANDNI SINGH D/o MRITYUNJAYA KUMAR, R/o I-19, Block I, Harkesh Nagar Okhla Phase-2, CRRI, South Delhi, Delhi-110020, have changed my name and shall hereafter be known as TUNNI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

CHANDNI SINGH  
[Signature (in existing old name)]

I hitherto known as INDERJEET MAHOUR S/o DEEVAN CHAND, R/o C-428, Mangolpuri N Block, Magolpuri A Block, Saraswati Vihar, North West Delhi, Delhi-110083, have changed my name and shall hereafter be known as INDERJEET.

It is certified that I have complied with other legal requirements in this connection.

INDERJEET MAHOUR  
[Signature (in existing old name)]

I hitherto known as RAM SWAROOP AHIRAWAR S/o BANDU AHIRAWAR, R/o 410, Pahari Tilwaran, Pahari Bilwaran, Pahari Tilwaran, Pahari Tilwaran Khas, Tikamgarh, Madhya Pradesh-472005, have changed my name and hereafter be known as RAMESH AHIRAWAR.

It is certified that I have complied with other legal requirements in this connection.

RAM SWAROOP AHIRAWAR  
[Thumb Impression]

I hitherto known as AJAY KUMAR S/o SANANDAN JHA, R/o 470 Mehla Mohalla, Madanpur Khadar, South Delhi, Delhi-110076, have changed my name and shall hereafter be known as AJAY JHA.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR  
[Signature (in existing old name)]

I hitherto known as GITA W/o PRAMOD KUMAR, R/o H. No. 73 Village Chhajarsi, Sector-63, Gautam Buddha Nagar, Noida-201307, have changed my name and shall hereafter be known as GEETA RANI.

It is certified that I have complied with other legal requirements in this connection.

GITA  
[Signature (in existing old name)]

I, SUNIL KUMAR S/o MANGAL CHAND, R/o P-2/72, Mangol Puri, Delhi-110083, have changed the name of my minor daughter KAVYA, aged 13 years and she shall hereafter be known as KAVYA VERMA.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR  
[Signature of Guardian]

I hitherto known as SHRISTI D/o PARITOSH CHOUDHARY, R/o Vidyapati Colony, Jalpura, Kulesara, Gautam Buddha Nagar, Uttar Pradesh-201306, have changed my name and shall hereafter be known as SHRITI.

It is certified that I have complied with other legal requirements in this connection.

SHRISTI  
[Signature (in existing old name)]

I hitherto known as FARMAN S/o AKEEL AHMED, R/o B 272/27, Gali No. 4, Subhash Mohalla North Ghonda, Garhi Mendu, Bhajan Pura, North East, Delhi-110053, have changed my name and shall hereafter be known as FARMAN AHMED.

It is certified that I have complied with other legal requirements in this connection.

FARMAN  
[Signature (in existing old name)]

I, R K ANJANEYA SWAMY S/o NARSHIMHA RAO SWAMY, R/o H. No. 1736/3, Gali No. 7, Near Nokia Care, Rajeev Nagar, Gurgaon, Farrukhnagar, Gurgaon, Haryana-122001, have changed the name of my minor son MURARI AKSHAJ SRINIVASA NARASIMHA SWAMY, aged 12 years and he shall thereafter be known as MURARI SWAMY.

It is certified that I have complied with other legal requirements in this connection.

R K ANJANEYA SWAMY  
[Signature of Guardian]

I hitherto known as SAKUNTLA W/o HARPAL, R/o Sultanpur Maulvi, Gajraula, PO Gajraula, Distt. Amroha, U.P.-244235, have changed my name and shall hereafter be known as KANTA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SAKUNTLA  
[Signature (in existing old name)]

I hitherto known as SOMENDRA S/o SHIVRAM, R/o Village Kammapuram Angadpur, Etah, Uttar Pradesh-207121, have changed my name and shall hereafter be known as VISHAL BABU.

It is certified that I have complied with other legal requirements in this connection.

SOMENDRA  
[Signature (in existing old name)]

I hitherto known as BOBEE YADAV S/o LALIT, R/o Shikohabad Road, Anadn Puram Etah, Uttar Pradesh-207001, have changed my name and shall hereafter be known as VIKRANT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BOBEE YADAV  
[Signature (in existing old name)]

I, BRAJENDRA BAHADUR SINGH S/o JAI NATH SINGH, R/o 136-D, Pocket A-3, Kondli Gharoli, Mayur Vihar Phase-3, Delhi-110096, have changed the name of my minor son AARAV alias ARJUN SINGH, aged 15 and he shall hereafter be known as ARJUN SINGH.

It is certified that I have complied with other legal requirements in this connection.

BRAJENDRA BAHADUR SINGH  
[Signature of Guardian]

I hitherto known as URMILA PAL W/o CHANDRA PAL, R/o B-165/A, Shri Ram Chowk, Punjabi Basti, Baljeet Nagar, Patel Nagar, Central Delhi, Delhi-110008, have changed my name and shall hereafter be known as RAM PIYARI.

It is certified that I have complied with other legal requirements in this connection.

URMILA PAL  
[Signature (in existing old name)]

I hitherto known as SIVANGI D/o SARAVESH MISHRA, R/o Bindawalia, Siswa Raja, Nautanwa, Maharajganj,

Uttar Pradesh-273302, have changed my name and shall hereafter be known as ANSHIKA MISHRA.

It is certified that I have complied with other legal requirements in this connection.

SIVANGI  
[Signature (in existing old name)]

I, VIJAY SHARMA S/o SATYA NARAIN, residing at 29, Savita Vihar, VTC Anand Vihar, PO Laxmi Nagar, Sub District Gandhi Nagar, District East Delhi, State Delhi-110092, have changed the name of my minor daughter LAVIKA BHARDWAJ, aged 9 years and she shall hereafter be known as LAVIKA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

VIJAY SHARMA  
[Signature of Guardian]

I, VIJAY SHARMA S/o SATYA NARAIN, residing at 29, Savita Vihar, VTC Anand Vihar, PO Laxmi Nagar, Sub District Gandhi Nagar, District East Delhi, State Delhi-110092, have changed the name of my minor daughter DRISHTI BHARDWAJ, aged 14 years and she shall hereafter be known as THIYA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

VIJAY SHARMA  
[Signature of Guardian]

I hitherto known as NIDHI JAGDISH TRIKHA D/o DHARAM PAL VARMA W/o AROHIT TRIKHA, R/o H. No. J-268, Saket, Malviya Nagar, South Delhi, Delhi-110017, have changed my name and shall hereafter be known as NIDHI VERMA.

It is certified that I have complied with other legal requirements in this connection.

NIDHI JAGDISH TRIKHA  
[Signature (in existing old name)]

I, SHANNO BANO W/o KABIR KHAN, R/o T-Huts, C-448, J J Camp Opposite Ayurvedic Hospital, Haider Pur, District North West Delhi, Delhi-110088, have changed the name of my minor daughter AAFREEN, aged 12 years and she shall hereafter be known as AAFIN.

It is certified that I have complied with other legal requirements in this connection.

SHANNO BANO  
[Thumb Impression]

I hitherto known as MUNNI BEGUM W/o MOHAMMAD ISLAM, R/o 117, Azad Nagar, Etawah, Uttar Pradesh-206001, have changed my name and shall hereafter be known as VILKISA.

It is certified that I have complied with other legal requirements in this connection.

MUNNI BEGUM  
[Signature (in existing old name)]

I hitherto known as SUDHA PRAKASH W/o N PRAKASH, R/o 13A/108, 2nd Floor, W.E.A. Karol Bagh, New Delhi-110005, have changed my name and shall hereafter be known as SUDHA RAJAN.

It is certified that I have complied with other legal requirements in this connection.

SUDHA PRAKASH  
[Signature (in existing old name)]

I hitherto known as SATISH S/o JAGDISH, R/o E W S -1104/1550, Ratanpur Colony, Panki, Kanpur Nagar-208020, have changed my name and shall hereafter be known as SATISH MAURYA.

It is certified that I have complied with other legal requirements in this connection.

SATISH  
[Signature (in existing old name)]

I hitherto known as KHUSHI GUPTA D/o ARVIND KUMAR, R/o Khoday Pur, Rae Bareilly, Uttar Pradesh-229207, have changed my name and shall hereafter be known as GUPTA KHUSHI ARVIND.

It is certified that I have complied with other legal requirements in this connection.

KHUSHI GUPTA  
[Signature (in existing old name)]

I, VIRENDRA KUMAR S/o SHIV KIALASH, residing at Village Awseripur Majrey Kyontali, Post Lalpur Karauta, Tahsheel Fatehpur, District Barabanki, Uttar Pradesh-225304, have changed the name of my minor son ABHISHEK KUMAR, aged 14 years and he shall hereafter be known as MALAY TRIPATHI.

It is certified that I have complied with other legal requirements in this connection.

VIRENDRA KUMAR  
[Signature of Guardian]

I hitherto known as MEENU W/o RAVINDER, R/o 121, Ward No. 6, New Anaj Mandi Sohna, Sohna, PO Sohna, Distt. Gurgaon, Haryana-122103, have changed my name and shall hereafter be known as BHAWNA.

It is certified that I have complied with other legal requirements in this connection.

MEENU  
[Signature (in existing old name)]

I hitherto known as SUKHNOOR KAUR W/o DHARMINDER SINGH SOHI, R/o Village Majal Kalan, Panjola, Patiala, Punjab-147001, have changed my name and shall hereafter be known as SUKHWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHNOOR KAUR  
[Signature (in existing old name)]

I hitherto known as KALSANG TSERING S/o TOPGAY LAMA, R/o Nelson Mandela Road, 138, Munirka Enclave, South West Delhi, Delhi-110067, have changed my name and shall hereafter be known as KALSANG TSERING BHUTIA.

It is certified that I have complied with other legal requirements in this connection.

KALSANG TSERING  
[Signature (in existing old name)]

I hitherto known as MANISH KUMAR BADAL S/o HARISH KUMAR, R/o B-217, Block-B, Delhi Admin Flats, Timarpur, North Delhi, Delhi-110054, have changed my name and shall hereafter be known as MANISH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MANISH KUMAR BADAL  
[Signature (in existing old name)]

I hitherto known as PRAKASH S/o RAM HAKH SINGH, R/o H.No. 2, Datinagar, Tarabhanj, Dant Nagar, PO Sakipur, Distt. Gonda, Uttar Pradesh-271309, have changed my name and shall hereafter be known as CHINTA HARAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRAKASH  
[Signature (in existing old name)]

I hitherto known as DEEPAK S/o JAGBIR SINGH, R/o H.No. 3/1, Gali No. 1, Mastnath Nagar, Rohtak-124001, Haryana, have changed my name and shall hereafter be known as DEEPAKK SINDHU.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK  
[Signature (in existing old name)]

I hitherto known as SARITA DEVI W/o ARVIND RAJAK, R/o Village Kaila, Post Nagarnausa, PS Nagarnausa, Distt. Nalanda, Bihar-801305, have changed my name and shall hereafter be known as ANJU DEVI.

It is certified that I have complied with other legal requirements in this connection.

SARITA DEVI  
[Signature (in existing old name)]

I hitherto known as MANDHATA YADAV S/o VIJAYSHANKAR SINGH YADAV, residing at Muhammadpur, Mohammad Pur T, Khara, Ghazipur, Mata, Uttar Pradesh-233229, have changed my name and shall hereafter be known as ATHARVA YADAV.

It is certified that I have complied with other legal requirements in this connection.

MANDHATA YADAV  
[Signature (in existing old name)]

I, NARENDER S/o OM PRAKASH, R/o RZ-118, P Block New Roshan Pura, Najafgarh, Distt. South West Delhi, Delhi-110043, have changed the name of my minor daughter ADIVTA, aged 10 years and she shall hereafter be known as ADVITA.

It is certified that I have complied with other legal requirements in this connection.

NARENDER  
[Signature of Guardian]

I hitherto known as AJAJ AHMAD S/o ALTAF ALI, R/o Gram Rampur Grant, Majara Bagala, Uchaulia, Kheri, Uttar Pradesh-262804, have changed my name and shall hereafter be known as MOHD AJAD.

It is certified that I have complied with other legal requirements in this connection.

AJAJ AHMAD  
[Signature (in existing old name)]

I hitherto known as SHIVDHAR PRASAD S/o SONU RAM, R/o A-395, Kaushal Puri, Azadpur, North West Delhi, Delhi-110033, have changed my name and shall hereafter be known as RAMESH.

It is certified that I have complied with other legal requirements in this connection.

SHIVDHAR PRASAD  
[Signature (in existing old name)]

I hitherto known as ABHILASHA D/o PASHURAM PASWAN, R/o A-230, Sanjay Colony, Okhla Phase-2, Okhla Industrial Estate SO Okhla Industrial Area Phase-1, South Delhi, Delhi-110020, have changed my name and shall hereafter be known as MAMTA.

It is certified that I have complied with other legal requirements in this connection.

ABHILASHA  
[Signature (in existing old name)]

I hitherto known as ABHISHEK S/o SHER SINGH, R/o B-209, New No. 821, Flat No. 404, New Ashok Nagar, Vasundhra Enclave, East Delhi, Delhi-110096, have changed my name and shall hereafter be known as ABHISHEK SINGH.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK  
[Signature (in existing old name)]

I hitherto known as SANTOSH KUMAR YADAV S/o PHULCHAND YADAV, R/o Village Kujbanna, Post Pirpainti Thana, Pirpainti Bhagalpur, Pripainti, Bihar-813209, have changed my name and shall hereafter be known as SITTU YADAV.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR YADAV  
[Signature (in existing old name)]

I, BHARAT LAL S/o CHULAHAI SAHA, R/o H.No. 70, Chotu Ram Nagar, Line Paar, Bahadurgarh, PO Bahadurgarh, Distt. Jhajjar, Haryana-124507, have changed the name of my minor daughter PRMILA, aged 16 years and she shall hereafter be known as SHIVANI.

It is certified that I have complied with other legal requirements in this connection.

BHARAT LAL  
[Signature of Guardian]

I hitherto known as PANKAJ S/o SHRI DEVENDER SINGH, R/o 130A, Pocket-A-3, Mayur Vihar, Phase-3, East Delhi, Delhi-110096, have changed my name and shall hereafter be known as PANKAJ SINGH PUNN.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ  
[Signature (in existing old name)]

I, RAJU PANDEY S/o RAM KESH PANDEY, R/o Y-1/3, Budh Vihar-1, Sultanpuri C-Block, PO Sultanpuri C-Block, North West Delhi, Delhi-110086, have changed the name of my minor son KRISHAN GOPAL aged 13 years and he shall hereafter be known as KRISHNA PANDEY.

It is certified that I have complied with other legal requirements in this connection.

RAJU PANDEY  
[Signature of Guardian]

I, ARVIND KUMAR PANDEY S/o RAGHUVANSH PANDEY, R/o Plot No. 283 Sarswati Enclave Gopal Nagar, Najafgarh, South West Delhi, Delhi-110043, have changed the name of my minor son SURAJ PANDEY aged 14 years and he shall hereafter be known as ADITYA PANDEY.

It is certified that I have complied with other legal requirements in this connection.

ARVIND KUMAR PANDEY  
[Signature of Guardian]

I hitherto known as AMOD SINGH RAJPUT S/o ARUN SINGH, R/o House No. K-88/B, Badarpur, Jaitpur Extn., South Delhi, Delhi-110044, have changed my name and shall hereafter be known as AMOD KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMOD SINGH RAJPUT  
[Signature (in existing old name)]

I hitherto known as BHUP SINGH S/o RAMU RAM, R/o 357A, Ward No. 13, Near JD Memorial Public School, New Kabirpur, Sonapat, Haryana-131001, have changed my name and shall hereafter be known as BHASKAR VIPIN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BHUP SINGH  
[Signature (in existing old name)]

I hitherto known as ASHOK KUMAR S/o CHANDRA PAL, R/o B-123/4, Gali No. 8, Khajuri Red Light, Bhajan Pura, VTC Garhi Mendu, PO Bhajan Pura, Sub Distt. Seelam Pur, Distt. North East Delhi, Delhi-110053, have changed my name and shall hereafter be known as AKSHIT

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR  
[Signature (in existing old name)]

I, ARTI W/o HARISH KUMAR, R/o House No. 388, Gali No. 9, Ward No. 5, New Vikas Nagar, Loni Dehat, Ghaziabad, Uttar Pradesh-201102, have changed the name of my minor son RITIK aged 11 years and he shall hereafter be known as ANSHU PRAJAPATI.

It is certified that I have complied with other legal requirements in this connection.

ARTI  
[Signature of Guardian]

I hitherto known as RITIK SHARMA S/o THAKUR LAL SHARMA, R/o 682, Rahul Colony, Faridabad, Faridabad NIT, Haryana-121001 have changed my name and shall hereafter be known as HRITIK SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RITIK SHARMA  
[Signature (in existing old name)]

I hitherto known as LAXMAN YADAV alias BHAVIKSHAN YADAV S/o BECHAN YADAV, R/o 116, Zumrudpur, Greater Kailash Part-1, Greater Kailash, South Delhi, Delhi-110048, have changed my name and shall hereafter be known as BHAVIKSHANA YADAV.

It is certified that I have complied with other legal requirements in this connection.

LAXMAN YADAV alias  
BHAVIKSHAN YADAV  
[Signature (in existing old name)]

I hitherto known as LAL BABU son of MOHAMMAD IBRAHIM, residing at H.No. R-120/5, Upkar Nagar, Jalandhar-I, Jalandhar, Punjab-144009, have changed my name and shall hereafter be known as MOHAMMAD MUSHARRAF.

It is certified that I have complied with other legal requirements in this connection.

LAL BABU  
[Signature (in existing old name)]

I hitherto known as VIVAAN S/o KRISHAN KUMAR, residing at A-97, Gali No. 7, East Vinod Nagar, Patparganj, East Delhi, Delhi-110091, have changed my name and shall hereafter be known as VIVAAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

VIVAAN  
[Signature (in existing old name)]

I hitherto known as GITA RANA W/o SANJAY SRIVASTAVA, R/o A-102, 2nd Floor Masood Pur village Vasant Kunj PO Vasant Kunj, Distt. South West Delhi, Delhi-110070, have changed my name and shall hereafter be known as SARASWATI SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

GITA RANA  
[Signature (in existing old name)]

I, JUGNU S/o JAI KISHAN, R/o VPO Kaliawas, Garhi Harsaru, Gurugram Haryana-122505, have changed the name of my minor son PRIYAKANT aged 4 years and he shall hereafter be known as SHASHIKANT.

It is certified that I have complied with other legal requirements in this connection.

JUGNU  
[Signature of Guardian]

I hitherto known as DIPANSHI GUPTA D/o ASHVINI KUMAR GUPTA, R/o D-2/160, Jeevan Park, Uttam Nagar, Delhi-110059, have changed my name and shall hereafter be known as DIPANSHI.

It is certified that I have complied with other legal requirements in this connection.

DIPANSHI GUPTA  
[Signature (in existing old name)]

I hitherto known as RAJU S/o BHORI LAL, R/o H.No. D-17, Gali No. 2, Near Supreme Model School, Om Vihar Phase 5, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as RAJU SHRAWAT.

It is certified that I have complied with other legal requirements in this connection.

RAJU  
[Signature (in existing old name)]

I hitherto known as TOOBA D/o GAYYUR ALAM, R/o F-89, Abul Fazal Enclave-1, Jamia Nagar Okhla, Delhi-110025, have changed my name and shall hereafter be known as TOOBA HASAN.

It is certified that I have complied with other legal requirements in this connection.

TOOBA  
[Signature (in existing old name)]

I hitherto known as SANCHIT S/o RAJESH KUMAR GUPTA, R/o RZF-970, Ambadkar Marg, Raj Nagar-2, Palam Colony, Delhi-110077 have changed my name and shall hereafter be known as SANCHIT SHYAM GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SANCHIT  
[Signature (in existing old name)]

I hitherto known as GAUTAM KUMAR S/o RAM SURAT BAITHA, R/o Ward No. 8, Vill. Pachharwa, Post Pachharwa, VTC Pachharwa, Sub District Majorganj, District Sitamarhi, State Bihar, Pin Code-843332, have changed my name and shall hereafter be known as CHANDRA KISHOR BAITHA.

It is certified that I have complied with other legal requirements in this connection.

GAUTAM KUMAR  
[Signature (in existing old name)]

I, CHANDRA SHEKHAR YADAV S/o JAGDISH YADAV, R/o Kiratpur Post Pakri Harsinghpur Darbhanga Bihar-847103, have changed the name of my minor son HEMANT KUMAR RAJAN aged 10 years and he shall hereafter be known as HIMANSHU SHEKHAR.

It is certified that I have complied with other legal requirements in this connection.

CHANDRA SHEKHAR YADAV  
[Signature of Guardian]

I, RAJU S/o SHYAM BABU R/o Ward No. 2, Gaya Kund Mohalla, Kaman, Teh. Kaman, Kaman, Bharatpur, Rajasthan-321022, have changed the name of my minor son JATIN, aged 16 years and he shall hereafter be known as GULSHAN.

It is certified that I have complied with other legal requirements in this connection.

RAJU  
[Signature of Guardian]

I hitherto known as GULSHAN S/o RAJU, R/o Ward No. 2, Gaya Kund Mohalla, Kaman, Teh. Kaman, Kaman P.O. Kaman, Distt. Bharatpur, Rajasthan-321022, have changed my name and shall hereafter be known as JATIN.

It is certified that I have complied with other legal requirements in this connection.

GULSHAN  
[Signature (in existing old name)]

I hitherto known as DEBI SHANKAR son of Shri SESH MANI, residing at A-2/40, Block-A-2, Safdarjung Enclave, South West Delhi, Delhi-110029, have changed my name and shall hereafter be known as ARUN KUMAR DUBEY.

It is certified that I have complied with other legal requirements in this connection.

DEBI SHANKAR  
[Signature (in existing old name)]

I, SHILENDRA KUMAR S/o TILAK, R/o Vadari Bistauli, P.O. Bistauli, District Aligarh, Uttar Pradesh-202170, have changed the name of my minor son ASHWANI YADAV alias AMAN KUMAR, aged 11 years and he shall hereafter be known as AMAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SHILENDRA KUMAR  
[Signature of Guardian]

I hitherto known as IRFAN KHAN S/o HAMEED KHAN, R/o Kheda Kajarauthi, Post: Kajarauthi, Tahsil Sadabad, Distt.: Hathras, Uttar Pradesh-281306, have changed my name and shall hereafter be known as IKBAL.

It is certified that I have complied with other legal requirements in this connection.

IRFAN KHAN  
[Signature (in existing old name)]

I, JAY SINGH S/o RAMPAL, R/o 34, Eantarora, Gopalpur Narwal, Kanpur Nagar, Uttar Pradesh-209401, have changed the name of my minor son ANOOP aged 13 years and he shall hereafter be known as SIDDHARTH SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAY SINGH  
[Signature of Guardian]

I hitherto known as FIROZ MIYAN S/o ALAM KHAN, R/o A-70, Gali No. 3, Makki Maszid, Sainik Vihar, Uttam Nagar, P.O. D.K. Mohan Garden, Distt. West Delhi, Delhi-110059, have changed my name and shall hereafter be known as FIROZ KHAN.

It is certified that I have complied with other legal requirements in this connection.

FIROZ MIYAN  
[Signature (in existing old name)]

I, SANJEEV TRIPATHI S/o SURESH CHANDRA TRIPATHI, R/o L-126 A, Shankar Puri Market Sector-9, Near Shiv Mandir, New Vijay Nagar, Ghaziabad, Uttar Pradesh-201001, have changed the name of my minor son AVIRAL TRIPATHI, aged 13 years and he shall hereafter be known as ARSH TRIPATHI.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV TRIPATHI  
[Signature of Guardian]

I hitherto known as KULDEEP PATIAL daughter of GURUPAL SINGH PATIAL, residing at H.No. 44/14, Probyn Road, Opposite Law Faculty, Delhi University, Delhi-110007, have changed my name and shall hereafter be known as KULDEEP KAUR PATIAL. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP PATIAL  
[Signature (in existing old name)]

I, JAINAV KHATOON, wife of MOHAMMAD IBRAHIM, residing at H.No. R-120/5, UPKAR NAGAR, Jalandhar - I, Jalandhar, Punjab-144009, have changed the name of my minor son PHOOLBABU, aged 15 years and he shall hereafter be known as MOHAMMAD ZOHRAN.

It is certified that I have complied with other legal requirements in this connection.

JAINAV KHATOON  
[Signature of Guardian]

I hitherto known as MAHI DABAS D/o SUNIL DABAS, R/o H.No. 166, VPO Madan Pur Dabas, North West Delhi, Delhi-110081, have changed my name and shall hereafter be known as MAHI.

It is certified that I have complied with other legal requirements in this connection.

MAHI DABAS  
[Signature (in existing old name)]

I hitherto known as KISHORI RAY S/o TAP NARAYAN, R/o L-5, Laxman Puri, Pahar Ganj, P.O. Swami Ram Tirth Nagar, Distt. Central Delhi, Delhi-110055, have changed my name and shall hereafter be known as RAJ KISHORE.

It is certified that I have complied with other legal requirements in this connection.

KISHORI RAY  
[Signature (in existing old name)]

I hitherto known as KOMAL D/o RAGHUVANS W/o KULDEEP TYAGI, R/o Jainpur, Zainpur(17), Sonipat, Haryana-131027, have changed my name and shall hereafter be known as KOMAL TYAGI.

It is certified that I have complied with other legal requirements in this connection.

KOMAL  
[Signature (in existing old name)]

I hitherto known as GURMINDER SINGH son of NIRMAL SINGH, residing at House No. 326, Village Sikandarpura, P.O. Bhoodan, Teh. Malerkotla, District Sangrur, Punjab-148023, have changed my name and shall hereafter be known as GURMINDER SINGH GILL.

It is certified that I have complied with other legal requirements in this connection.

GURMINDER SINGH  
[Signature (in existing old name)]

I hitherto known as RAJ NANDANI W/o SANDIP KUMAR, residing at Village Kherobar, Post Hirodih, Thana Jainagar, Hirodih, P.O. Hirodih, Distt. Koderma, Jharkhand-825409, have changed my name and shall hereafter be known as PUNAM KUMARI.

It is certified that I have complied with other legal requirements in this connection.

RAJ NANDANI  
[Signature (in existing old name)]

I, POONAM wife of Shri VIJAY KUMAR, resident of 06B, Shakuntla Nagar, Gadhi Bhadauriya, Jagdishpura, Agra, U.P.-282002, have changed the name of my minor son RTAVENDRA, aged about 16 years and he shall hereafter be known as TRIVENDRA.

It is certified that I have complied with other legal requirements in this connection.

POONAM  
[Signature of Guardan]

I hitherto known as WASIM AKRAM S/o SHOKAT ALI, R/o Flat No.-1227, 12th Floor, Tower G, Galaxy North Avenue 2, Gaur City 2, Sector 16C, Chippyana Khurd urf Tigri, Gautam Buddha Nagar, Uttar Pradesh-201009, have changed my name and shall hereafter be known as WASIM AKARAM.

It is certified that I have complied with other legal requirements in this connection.

WASIM AKRAM  
[Signature (in existing old name)]

I hitherto known as SHIVANSHU YADAV S/o RAMPRATAP YADAV, R/o Infront of Nehru Stadium, Mainpuri, Uttar Pradesh-205001, have changed my name and shall hereafter be known as ANMOL YADAV.

It is certified that I have complied with other legal requirements in this connection.

SHIVANSHU YADAV  
[Signature (in existing old name)]

I hitherto known as PAPPU son of KARSHAN KUMAR, residing at Moh. Kanoongoyan, Town Nanauta, Distt. Saharanpur, have changed my name and shall hereafter be known as RAJENDRA.

It is certified that I have complied with other legal requirements in this connection.

PAPPU  
[Signature (in existing old name)]

I hitherto known as MEENA W/o RAM LAL, R/o J-142, JJ Camp, Dr. Ambedkar Nagar, P.O. Pushpa Bhawan, Distt. South Delhi, Delhi-110062, have changed my name and shall hereafter be known as BINA.

It is certified that I have complied with other legal requirements in this connection.

MEENA  
[Thumb Impression]

I hitherto known as ANJU ARORA alias SHRUTI KHANNA D/o BHAGWAN DASS ARORA W/o SUMAN KUMAR KHANNA, R/o 93, Maulana Azad Society, Pitampura, Saraswati Vihar, North West Delhi, Delhi-110034, have changed my name and shall hereafter be known as SHRUTI KHANNA.

It is certified that I have complied with other legal requirements in this connection.

ANJU ARORA alias SHRUTI KHANNA  
[Signature (in existing old name)]

I hitherto known as CHANDERKANT BUGADE S/o TATOBA BUGADE, R/o H.No. 01, LIG DDA Flat, Badarpur, South Delhi, Delhi-110044, have changed my name and shall hereafter be known as BUGADE CHANDRAKANT TATOBA.

It is certified that I have complied with other legal requirements in this connection.

CHANDERKANT BUGADE  
[Signature (in existing old name)]

I hitherto known as GARIMA DUTT SHARMA alias GARIMA RUSTAGI D/o ARUN KUMAR RUSTAGI W/o SURESH DUTT SHARMA, R/o H. No. 139/9, adjacent to Dallupura Timber Market, Rahul Kunj, Dallupura Village, East Delhi, Delhi-110096, have changed my name and shall hereafter be known as GARIMA DUTT SHARMA.

It is certified that I have complied with other legal requirements in this connection.

GARIMA DUTT SHARMA alias GARIMA RUSTAGI  
[Signature (in existing old name)]

I hitherto known as MOHIT MEHRA S/o DALIP MEHRA, R/o 439-E, H S Block, Street No. 7, Bhola Nath Nagar, Shahdara, North East Delhi-110032, have changed my name and shall hereafter be known as MOHIT KHATRI.

It is certified that I have complied with other legal requirements in this connection.

MOHIT MEHRA  
[Signature (in existing old name)]

I hitherto known as ASHA alias ASHA RAWAT D/o GUMAN SINGH RAWAT W/o YOGENDER SINGH THAPLIYAL, R/o H.No. 55-B, Block-JG-1, Vikaspuri, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as ASHA.

It is certified that I have complied with other legal requirements in this connection.

ASHA alias ASHA RAWAT  
[Signature (in existing old name)]

I hitherto known as LALITA DEVI W/o DHARMENDRA YADAV, R/o Near SBI at Sitakund Kalyanchak, Dariapur, Munger, Dariayapur, Bihar-811202, have changed my name and shall hereafter be known as LEELA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

LALITA DEVI  
[Signature (in existing old name)]

I hitherto known as RUDRAPRATAP RAO S/o Late Sh. SATYANARAYAN RAO, R/o Barkha Khas, Deoria, Uttar Pradesh-274202, have changed my name and shall hereafter be known as RUDRAPRATAP.

It is certified that I have complied with other legal requirements in this connection.

RUDRAPRATAP RAO  
[Signature (in existing old name)]

I, WASIM AKARAM S/o SHOKAT ALI, R/o Flat No. 1227, 12th Floor, Tower G, Galaxy North Avenue 2, Gaur City 2, Sector 16C, Chippyana Khurd urf Tigri, Gautam Buddha Nagar, Uttar Pradesh-201009, have changed the name of my minor son SAAHIR KHAN, aged 5 years and he shall hereafter be known as SAHIL KHAN.

It is certified that I have complied with other legal requirements in this connection.

WASIM AKARAM  
[Signature of Guardian]

I hitherto known as VENCY GILL S/o RANJIT SINGH GILL, R/o J-1942, Third Floor, Chitranjan Park, Kalkaji, Distt. South Delhi, Delhi-110019, have changed my name and shall hereafter be known as KIRAT SINGH GILL.

It is certified that I have complied with other legal requirements in this connection.

VENCY GILL  
[Signature (in existing old name)]

I hitherto known as HAKARI DEVI W/o RAMDEV SINGH, permanently resident of Gram Dhankaul, Post Lagma, Lagma Rambhadar, Darbhanga, Bihar-847407, and presently residing at House No. 181, Gali No. 3, Sangam Vihar, New Delhi-110062, have changed my name and shall hereafter be known as PHULESHARI DEVI.

It is certified that I have complied with other legal requirements in this connection.

HAKARI DEVI  
[Signature (in existing old name)]

I hitherto known as NEETU alias PUJA KUMARI D/o NANDAN THAKUR W/o CHANDAN THAKUR, R/o Ward No. 1, Rupnagar, VTC Simaria, P.O. Simaria Ghat, Sub Distt. Barauni, Distt.: Begusarai, Bihar-851126, have changed my name and shall hereafter be known as PUJA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

NEETU alias PUJA KUMARI  
[Signature (in existing old name)]

I, NAINTARA DEVI W/o DURGESH PANDEY, R/o Vill. Agarsanda, Agarsanda, Bhojpur, Bihar-802156, have changed the name of my minor daughter PRIYA KUMARI, aged 16 years and she shall be hereafter known as PARI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

NAINTARA DEVI  
[Signature of Guardian]

I hitherto known as ANKUR S/o RAMKISHOR, R/o Rasoolpur Tank, Deoband, Saharanpur, Uttar Pradesh-247554, have changed my name and shall hereafter be known as SUNNY.

It is certified that I have complied with other legal requirements in this connection.

ANKUR  
[Signature (in existing old name)]

I, HABEEB S/o HAFEEZULLAH, R/o D-19, Mansaram Park, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as HARISH.

It is certified that I have complied with other legal requirements in this connection.

HABEEB  
[Signature (in existing old name)]

#### CHANGE OF RELIGION

I, ARYASHEEL GAUTAM S/o ASH KARMAN SINGH, R/o 68 MIG Mayur Vihar, Munsif Road, Avasth Vikas, Chandausi, PO Chandausi, Distt. Sambhal, Uttar Pradesh-244412, do hereby solemnly affirm and declare that I have embraced BUDDHISM and renounced HINDUISM with effect from 25-3-2017.

It is certified that I have complied with other legal requirements in this connection.

ARYASHEEL GAUTAM  
[Signature]

I, HABEEB S/o HAFEEZULLAH, R/o D-19, Mansaram Park, Uttam Nagar, West Delhi, Delhi-110059, do hereby Solemnly affirm and declare that I have embraced HINDU religion and renounced ISLAM religion with effect from 05.05.2025.

It is certified that I have complied with other legal requirements in this connection.

HABEEB  
[Signature]

I, MOHAMMAD ARSHAD son of MOHAMMAD UMAR, residing at Gram Post Arji, Siddharthnagar, Uttar Pradesh 272152, do hereby solemnly affirm and declare that I have Embraced CHRISTIANITY and renounced ISLAM with effect from 10-05-2025.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD ARSHAD  
[Signature]

I, TALLA CHIRANJEEVI S/o SAMSONU, R/o H.No. 2-41Q, Jeelakunta, Vallampatla, Krishna [DT.], Andhra Pradesh-521227, do hereby solemnly affirm and declare that I have Embraced CHRISTIANITY and renounced HINDUISM with effect from 11-03-2011. I have changed my religion, not my name.

It is certified that I have complied with other legal requirements in this connection.

TALLA CHIRANJEEVI  
[Signature]

I, ASHISH KUMAR RATHOR S/o PURAN LAL, R/o Q-48, Rajeev Nagar Begum Pur, North West Delhi, Delhi-110086, do hereby solemnly affirm and declare that I have Embraced ISLAM religion and renounced HINDUISM with effect from 11.06.2025.

It is certified that I have complied with other legal requirements in this connection.

ASHISH KUMAR RATHOR  
[Signature]

I, MUNNI DEVI W/o BALAK RAM, R/o H. No. 265A, Road No.1, Bhim Nagar Colony, P S Izzatnagar, Distt. Bareilly, UP-243122, do hereby solemnly affirm and declare that I have embraced BUDDHISM and renounced HINDUISM with effect from 9-10-2022.

It is certified that I have complied with other legal requirements in this connection.

MUNNI DEVI  
[Signature]

I, MEENA KUMARI W/o GHAN SHYAM, R/o Village Goola, Post Goola, Teh. Meerganj, Distt. Bareilly, UP-243504, do hereby solemnly affirm and declare that I have embraced BUDDHISM and renounced HINDUISM with effect from 9-10-2022.

It is certified that I have complied with other legal requirements in this connection.

MEENA KUMARI  
[Signature]

I, GHAN SHYAM S/o HARISH KUMAR, R/o Village Goola, Post Goola, Teh. Meeraganj, Distt. Bareilly, UP-243504, do hereby solemnly affirm and declare that I have embraced BUDDHISM and renounced HINDUISM with effect from 9-10-2022.

It is certified that I have complied with other legal requirements in this connection.

GHAN SHYAM  
[Signature]

I, HARI NARAYAN S/o DHAYNI RAM, R/o 351, Block-A, Sector-5, Dakshinpuri, Dr. Ambedkar Nagar, PO Distt. South Delhi, Delhi-110062, do hereby solemnly affirm and declare that I have embraced BUDDHISM and renounced HINDUISM with effect from 2-3-1991.

It is certified that I have complied with other legal requirements in this connection.

HARI NARAYAN  
[Signature]

I, SAHIL S/o SHAMSHER, R/o House No C-248, Street No. 15, Old Mustafabad, Dayalpur, PO Dayalpur, Distt. North East Delhi, Delhi-110094, do hereby solemnly affirm and declare that I have embraced HINDUISM and renounced ISLAM religion with effect from 20.05.2025.

It is certified that I have complied with other legal requirements in this connection.

SAHIL  
[Signature]

#### PUBLIC NOTICE

I, JAGRITI D/o MANOJ KUMAR BHATI, R/o D1/22, Palam Kunj, Dwarka Sector-7, PO Dwarka, Distt. South West Delhi, Delhi-110075, hereby undertake that I, JAGRITI want to change my name to JAGRIT and gender as MALE.

I, JAGRITI henceforth be known as JAGRIT S/o MANOJ KUMAR BHATI.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

JAGRITI  
[Signature]

I, PREETI D/o SHANKAR LAL, R/o Village Palwas, Paluwas (12), PO Paluwas, Distt. Bhiwani, Haryana-127021, hereby undertake that I, PREETI want to change my name to PARTH and gender as MALE.

I, PREETI henceforth be known as PARTH S/o SHANKAR LAL

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and the Department of Publication will not be liable for any consequences arising there from.

It is certified that I have complied with other legal requirements in this connection.

PREETI  
[Signature]

I, AARTI CHAKRAVARTHY D/o MADHUSUDHAN CHAKRAVARTHY, residing at H.No. 143 Srinivasa Home Stay Co-Live PG, 6th Cross Road, P and T Layout, Thanisandra, VTC Bangalore North, PO Dr. Shivarama Karanth Nagar, District Bengaluru, State Karnataka-560077, hereby undertake that I, AARTI CHAKRAVARTHY want to change my name to RANN DEV CHAKRAVARTHY and gender as MALE.

I AARTI CHAKRAVARTHY henceforth be known as RANN DEV CHAKRAVARTHY S/o MADHUSUDHAN CHAKRAVARTHY.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

AARTI CHAKRAVARTHY  
[Signature]

I, NEHA GUPTA D/o DILIP KUMAR GUPTA, R/o 604-W-2, Taj Nagar, Barra, Kanpur Nagar, Uttar Pradesh-208027, hereby undertake that I, NEHA GUPTA want to change my name to SARTHAK GUPTA and gender as MALE.

I, NEHA GUPTA henceforth be known as SARTHAK GUPTA S/o DILIP KUMAR GUPTA.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and the Department of Publication will not be liable for any consequences arising there from.

It is certified that I have complied with other legal requirements in this connection.

NEHA GUPTA  
[Signature]

It is for general information that I, KAILASH DEVI D/o RAM CHANDER, residing at PO Bahiya, Bahia (234), Distt. Sirsa, Haryana-125075, hereby undertake that I, KAILASH DEVI want to change my name to KASHU THAKUR and gender as MALE.

I, KAILASH DEVI henceforth be known as KASHU THAKUR S/o RAM CHANDER.

The above statement made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, The Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

KAILASH DEVI  
[Signature]

It is for general information that I, DHARNA KOUNDAL D/o INDERJEET KOUNDAL, residing at Plot No. 16, Gali No. 1 Near Suresh Kirana Store, Rangpur Road, J.P. Colony, Rangpur, PO Kota JA, Kota, Rajasthan-324002, hereby undertake that I, DHARNA KOUNDAL want to change my name to KABIR and gender as MALE.

I, DHARNA KOUNDAL henceforth be known as KABIR S/o INDERJEET KOUNDAL.

The above statement made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, The Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

DHARNA KOUNDAL  
[Signature]

I, SAKSHI D/o Sh. VINOD KUMAR, R/o 83, Kaserwa Khurd, Kaserwakalan, Shamli, Kaserwakalan, Uttar Pradesh-247776, hereby undertake that I, SAKSHI want to change my name to SUSHANT and gender as MALE.

I, SAKSHI henceforth be known as SUSHANT S/o Sh. VINOD KUMAR.

The above statement is made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage. I will be personally responsible for the same and the department of publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

SAKSHI  
[Signature]

It is for general information that I, JIGYASA KAPOOR D/o CHANDER MOHAN KAPOOR Ex. wife of CHIRAG BHATIA, R/o Tower-6, Flat No. 2C, Bellevue Central Park-2, Sohna Road, Near Subhash Chowk, Sector-48, Post Office South City-2, Gurugram, Haryana-122018, declare that I got divorce from my husband vide Court Decree No. HMA No. 745/2022 dated 19-07-2023. Further I have changed the name of my minor son namely REYAANSH BHATIA, aged 14 years and he shall hereafter be known as REYAANSH KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

JIGYASA KAPOOR  
[Signature]

It is for general information that I, NIDHI AGGARWAL YADAV D/o VIRENDER KUMAR AGGARWAL, and Ex. wife of AMIT YADAV, R/o H.No. E-12, Hauz Khas, South West Delhi-110016, declare that I got divorce from my Ex. Husband AMIT YADAV vide Court Decree HMA No. 603/2019 dated 30-04-2019, further I have changed my name and shall hereafter be known as NIDHI AGGARWAL. I also have changed the name of my minor son namely AAYAN YADAV, aged 16 years and my minor daughter namely ARSHIYA YADAV, aged 13 years and they shall hereafter be known as AAYAN AGGARWAL and ARSHIYA AGGARWAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NIDHI AGGARWAL YADAV  
[Signature]

It is for general information that I, NEELIMA D/o DEVI PRASAD TIWARI Ex. wife of GYANENDRA KUMAR DUBEY, R/o C-2/305, Carnesia, Prateek Grand City, Sidharth Vihar, Prateek Grand City, Vijay Nagar, Ghaziabad, Uttar Pradesh-201009, declare that I got divorced from my husband vide Court Decree HMA No. 53/22 dated 22 Feb. 2022. Further I have changed the name of mine and my minor son namely KIANSH, aged 6 years and we shall hereafter be known as NEELIMA TIWARI and KIANSH TIWARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEELIMA  
[Signature]

It is for general information that I, PRIYANKA KATYAL D/o VINOD KUMAR KATYAL Ex. wife of ASHUTOSH SHARMA, R/o Sobha City, Sector-108, Daulatabad (53), B-1 061, Daultabad, Gurgaon, Haryana-122006, declare that I got divorce from my husband ASHUTOSH SHARMA vide Court Decree HMA No.1443/18 Dated 27.07.2018. Further I have changed the name of my minor daughter NIMISHA A SHARMA, aged 14 years and she shall hereafter be known as NIMISHA KATYAL.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA KATYAL  
[Signature]

It is for general information that I, SHAKTI ARORA D/o GAURI SHANKAR Ex. wife of VIKASH SHARMA, R/o B-2, KH-764/1, 764/2, 1st FLR Wing-1, Royal View Appartment, Parul Gas Agency, Lal Dora Burari, North Delhi, Delhi-110084, declare that I got divorce from my husband vide Court decree HMA No. 278/2024 dated 28.03.2024. Further I have changed the name of my minor son namely VED PRAKASH SHARMA, aged 13 years and he shall hereafter be known as VED PRAKASH ARORA.

It is certified that I have complied with other legal requirements in this connection.

SHAKTI ARORA  
[Signature]

It is for general information that I, VISHAL SONI S/o SUGHAR SINGH, R/o 1338A/8, Gali No. 8, Nearby SK Depot, Govindpuri Kalkaji, Kalkaji, South Delhi, Delhi-110019, declare that name of mine has been wrongly written as VISHAL in my Driving Licence No. DL03 20090024443. The actual name of mine is VISHAL SONI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VISHAL SONI  
[Signature]

It is for general information that I, AKANKSHA KUMARI D/o PRAMOD KUMAR, residing at Gram Post, Govindpur, Tilhar, Govindpur, P: Govindpur, Distt. Shahjahanpur, Uttar Pradesh-242303, declare that name of mine has been wrongly written as AKANKSHA in my 12th class educational documents. The actual name of mine is AKANKSHA KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AKANKSHA KUMARI  
[Signature]

It is for general information that I, BALJEET SINGH S/o BHAGWAN SINGH, R/o H.No. 346, Roopali Enclave, Karala, Near Chhat Ghat, Karala, North West Delhi, Delhi-110081, declare that name of mine has been wrongly written as BALJIT SINGH in my Service Book. The actual name of mine is BALJEET SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BALJEET SINGH  
[Signature]

It is for general information that I, BASUDEV S/o BALAIN, R/o E-1/46, Jaitpur Extn. Part-1, Badarpur, South Delhi, Delhi-110044, declare that name of mine has been wrongly written as VASU DEV in my minor son ANKUR VERMA, aged 15 years in his school records. The actual name of mine is BASUDEV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BASUDEV  
[Signature]

It is for general information that I, MOHD NASIM S/o ABDUL MAJID, R/o G-305, Ghazipur East Delhi, Delhi-110096, declare the name of my wife has been wrongly written as SANJIDA in my minor daughter SULTANA PARVEEN, aged 16 years in her 10th class educational documents. The actual name of my wife is SANJIDA KHATOON, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD NASIM  
[Signature]

It is for general information that I, UDDISH NEGI S/o KAMAL SINGH NEGI, R/o H. No. 24, Gali No. 12, B-Block Kaushik Enclave Burari, North Delhi, Delhi-110084, declare that name of my father has been wrongly written as KAMAL NEGI in my 10th and 12th educational documents. The actual name of my father is KAMAL SINGH NEGI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

UDDISH NEGI  
[Signature]

It is for general information that I, SIDDHARTH KUNDU S/o JITENDER CHAUDHARY, R/o H.No. 123 Pradhan Bhawan, Akbar Pur Majra, North West Delhi-110036, declare that name of mine has been wrongly written as SIDDHARTHA KUNDU in my minor daughter namely YASHVI CHAUDHARY, aged 16 years in her 10th class educational documents. The actual name of mine is SIDDHARTH KUNDU, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SIDDHARTH KUNDU  
[Signature]

It is for general information that I, SARASWATI D/o SANTOSH SINGH, R/o Plot at Kh. No. 84/4, New Gopal Nagar Extn. Najafgarh, South West Delhi, Delhi-110043, declare that name of my father has been wrongly written as SANTU in my 10th and 12th educational documents. The actual name of my father is SANTOSH SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SARASWATI  
[Signature]

It is for general information that I, NAINA GOSWAMI D/o SUNIL GOSWAMI, R/o C-11 F/F Kh. No. 403/268 New Ashok Nagar, Vasundhara Enclave, East Delhi-110096, declare that name of my father and my mother have been wrongly written as SUNIL and RAKESH in my 10th class educational documents. The actual name of my father and my mother are SUNIL GOSWAMI and RAKESH GOSWAMI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAINA GOSWAMI  
[Signature]

It is for general information that I, KASHISH D/o MOOLCHAND, R/o F -90, Budh Nagar, Inderpuri, Central Delhi, Delhi-110012, declare that name of my father have been wrongly written as MOOLCHAND CHAUHAN in my 10th and 12th class educational documents. The actual name of my father is MOOLCHAND, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KASHISH  
[Signature]

It is for general information that I, VISHWAJEET DEVNATH son of DHANANJAY DEVNATH, residing at RZ-3124/35, Tughalakabad Extension, Kalkaji, South Delhi, Delhi -110019, declare that name of mine and my father has

been wrongly written as VISHWAJEET and DHANNAJAY in my educational documents, and name of my father as DHANANJAY in my Birth Certificate Registration Number 13479. The actual name of mine and my father are VISHWAJEET DEVNATH and DHANANJAY DEVNATH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VISHWAJEET DEVNATH  
[Signature]

It is for general information that I, AKHILESH KUMAR S/o AVDHESHVAR TIWARI, R/o Plot No. E 47A, Gali No. 7, Om Vihar Extn, Uttam Nagar, West Delhi, Delhi-110059, declare that name of mine and my wife have been wrongly written as AKHILESH TIWARI and NEERU in my minor daughter namely ANUSHKA, aged 17 years in her Class 10th marksheet and certificate. The actual name of mine and my wife are AKHILESH KUMAR and NIRU DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AKHILESH KUMAR  
[Signature]

It is for general information that I, MOHSIN CHAUDHARY S/o CHOUDHARY AAKIL, R/o House No. B-87, Gali No. 15, Man Singh Nagar, Old Mustafabad, Mustafabad, PO Gokal Puri, Distt. North East Delhi, Delhi-110094, declare that name of mine and my father have been wrongly written as MOHSEEN and AAKIL in my Driving Licence No. DL-0520050174617. The actual name of mine and my father are MOHSIN CHAUDHARY and CHOUDHARY AAKIL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHSIN CHAUDHARY  
[Signature]

It is for general information that I, MANSOOR GILANI S/o ANWAR HUSAIN GILANI, R/o D-96/A, 1st Floor, D-Block, Abul Fazal Enclave Part-1, Jamia Nagar, South Delhi, Delhi-110025, declare that name of mine and my father have been wrongly written as SAYYED MASOOR HUSSAIN GILANI and SAYYED ANWAR HUSSAIN GILANI in my 10th class educational documents and MANSOOR H GILANI and A H GILANI in my DL No. DL03 20080253364. The actual name of mine and my father are MANSOOR GILANI and ANWAR HUSAIN GILANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANSOOR GILANI  
[Signature]

It is for general information that I, JAGJEET SINGH SAHOTA S/o KARTAR SINGH SAHOTA, R/o RZ-176, A/15, Tughlakabad Extn. Kalkaji, South Delhi, Delhi-110019, declare that name of my minor son has been wrongly written as JASMAAN SINGH SAHOTA in my minor son namely JASMANN SINGH SAHOTA, aged 17 years in his 10th class educational documents. The actual name of my minor son is JASMANN SINGH SAHOTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JAGJEET SINGH SAHOTA  
[Signature]

It is for general information that I, YUSHIKA D/o AMIT SHOKEEN, R/o VPO Chhawla, Distt. South West Delhi, Delhi-110071, declare that name of my father has been wrongly written as AMIT SHKOEEN in my 10th class educational documents. The actual name of my father is AMIT SHOKEEN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YUSHIKA  
[Signature]

It is for general information that I, SURENDER KUMAR S/o OM PRAKASH, R/o Ward 2, Kharkhauda, Distt. Sonapat, Haryana-131402, declare that name of mine and my wife have been wrongly written as SURENDER and SUNIL in my minor daughter LATASHA, aged 15 years in her 10th class educational documents. The actual name of mine and my wife are SURENDER KUMAR and SUNIL KUMARI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURENDER KUMAR  
[Signature]

It is for general information that I, RAHUL VISHWAKARMA S/o H.P. VISHVAKARMA, R/o J-4, Ground Floor Gandhi Market, Mir Dard Road, Minto Road, Indraprastha, Central Delhi, Delhi-110002, declare that name of mine has been wrongly written as RAHUL KUMAR VISHVAKARMA in my minor daughter namely ANIKA VISHVAKARMA, aged 5 years in her School Records. The actual name of mine is RAHUL VISHWAKARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAHUL VISHWAKARMA  
[Signature]

It is for general information that I, ASHISH KUMAR SINHA S/o KHAGEN CHANDRA SINHA, R/o House No. 67, Alipur Road, Near Kasturi Ram College, Kureni, North West Delhi, Delhi-110040, declare that name of my wife and my minor daughter have been wrongly written as PINKI SINHA and ANUGYA SINHA in my minor daughter namely ANUGYA, aged 16 years in her 10th Class Educational Documents. The actual name of my wife and my minor daughter are PINKI KUMARI and ANUGYA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHISH KUMAR SINHA  
[Signature]

It is for general information that I, SANJAY KUMAR CHOUDHARY S/o Late LAXMAN CHAUDHARY, Permanent R/o Parsauni Khirodhar, Sitamarhi, Bihar-843325, and Presently Residing at Plot No. B-20, Second Floor, Dass Garden, Baprola Vihar, Najafgarh, New Delhi-110043, declare that name of mine has been wrongly written as SANJAY CHOUDHARY in my minor daughter namely SHIWANGI CHOUDHARY, aged 17 years in her 10th class educational documents. The actual name of mine is SANJAY KUMAR CHOUDHARY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR CHOUDHARY  
[Signature]

It is for general information that I, SADHANA D/o SANTOSH SINGH, R/o Plot at Kh. No.-84/4, New Gopal Nagar Extn. Najafgarh, South West Delhi, Delhi-110043, declare that name of my father has been wrongly written as SANTU in my 10th and 12th educational documents. The actual name of my father is SANTOSH SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SADHANA  
[Signature]

It is for general information that I, SONI DEVI wife of SHASHI SINGH, residing at Pole No. 39, Near Garib Das Mandir, Chhawla, South West Delhi, Delhi-110071, declare that the name of mine and my husband have been wrongly written as SONI and SHASHI RANJAN SINGH in my minor son namely SHREYANSH KUMAR SINGH, aged 13 years in his school records. The actual name of mine and my husband are SONI DEVI and SHASHI SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SONI DEVI  
[Signature]

It is for general information that I, USHA W/o DHOOP CHAND, R/o 3440, Gali Bajrang Bali, Bazar Sita Ram, Chandni Chowk, North Delhi, Delhi-110006, declare that name of mine and my husband have been wrongly written as SANGEETA and DHUP CHAND in my minor son namely SAHIL, aged 5 years in his Birth Certificate No. MCDOLIR-2219-007414330. The actual name of mine and my husband are USHA and DHOOP CHAND, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

USHA  
[Signature]

It is for general information that I, MAYANK GOSWAMI S/o RAJENDER KUMAR GOSWAMI, R/o 964, 1st Floor, Block-C, Millenium Residency, Subhash Chowk, Sector-47, Islampur (97), Gurgaon South City-II, Gurgaon, Haryana-122018, declare that name of mine has been wrongly written as MAYANL GOSWAMI in my 12th class educational documents. The actual name of mine is MAYANK GOSWAMI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAYANK GOSWAMI  
[Signature]

It is for general information that I, MOHD GHAZI ANSARI S/o ISHRAT ALI, R/o 7054-7055, Gali Masjid Wali, Beri Wala Bagh, Near Azad Market, Delhi G.P.O., North Delhi, Delhi-110006, declare that name of my father has been wrongly written as ISHRAT ALI ANSARI in my 10th class educational documents. The actual name of my father is ISHRAT ALI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD GHAZI ANSARI  
[Signature]

It is for general information that I, POOJA ORAON W/o SANJOY ORAON, R/o House No. 184, Masjid Moth, VTC Andrewsganj, PO Andrewsganj, Distt. South Delhi, Delhi-110049, declare that name of mine and my minor daughter and my husband have been wrongly written as POOJA ORAV, NANDINI ORAV and SANJAY ORAV in my minor daughter namely NANDINI ORAON, aged 16 years in her 10th class educational documents. The actual name of mine, my minor daughter and my husband are POOJA ORAON, NANDINI ORAON and SANJOY ORAON respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

POOJA ORAON  
[Signature]

It is for general information that I, AARTI BAI D/o HEMANT KUMAR, R/o Ruthal Garhi (41), PO Garhi, Distt. Mahendragarh, Haryana-123021, declare that name of my father and my mother have been wrongly written as HEMANT and MEENU in my 10th class educational documents. The actual name of my father and my mother are HEMANT KUMAR and MEENA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AARTI BAI  
[Signature]

It is for general information that I, NIKHIL SUMAN S/o Late MANGRU LAL SUMAN, resident of Maharshi Valmiki Ward 45, Parasia Road, Behind Trimurti, Chhindwara, Madhya Pradesh-480001, declare that name of my father has been wrongly written as M L SUMAN in my ITI education documents. The actual name of my father is MANGRU LAL SUMAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NIKHIL SUMAN  
[Signature]

It is for general information that I, RAUSHAN KUMAR JHA S/o SATISH CHANDER CHANDERJHA, R/o B-299, B-Block, Inder Enclave-2, Kirari Suleman Nagar, Nithari, North West Delhi, Delhi-110086, declare that name of mine has been wrongly written as ROSHAN JHA in my minor son's namely PRATEEK KUMAR JHA, aged 13 years in his school record. The actual name of mine is RAUSHAN KUMAR JHA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAUSHAN KUMAR JHA  
[Signature]

It is for general information that I, BIRENDRA KUMAR S/o KARAN SINGH, R/o H.No. C 1/17A, Gali No. 3, Near Chandan Typing Center, Amar Vihar, Karawal Nagar, North East, Delhi-110094, declare that name of mine and my wife have been wrongly written as BIRENDER KUMAR and RITU, in my minor son namely LAKSHYA GAUTAM, aged 17 years in his 10th Class and educational documents. The actual name of mine and my wife are BIRENDRA KUMAR and REETU, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BIRENDRA KUMAR  
[Signature]

It is for general information that I, INDU CHAUHAN W/o NARENDER SINGH CHAUHAN, R/o N-129/1, T-Huts, Khilona Bagh, Distt. North West Delhi-110009, declare that name of mine has been wrongly written as INDU KANWAR in my minor son namely HARSH VARDHAN SINGH CHAUHAN, aged 13 years in his School Record and Birth Certificate No. MCDOLIR -2211-005020356. The actual name of mine is INDU CHAUHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

INDU CHAUHAN  
[Signature]

It is for general information that I, KAILASH CHANDRA DIXIT S/o BANSHI DHAR DIXIT, R/o H.No. 10A/38, Sector-10A, Vasundhara, Ghaziabad, Uttar Pradesh-201012, declare that name of mine has been wrongly written as K C DIXIT in my PPO No.601197900424. The actual name of mine is KAILASH CHANDRA DIXIT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAILASH CHANDRA DIXIT  
[Signature]

It is for general information that I, RITIK KUMAR S/o SUNIL KUMAR R/O 280, Durga Mandir Gali, Kondli, East Delhi, Delhi-110096, declare that name of mine has been wrongly written as RITIK in my 12th class Educational Documents. The actual name of mine is RITIK KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RITIK KUMAR  
[Signature]

It is for general information that I, RENU W/o RAVIPAL, R/o H. No. 11, Gali No. 3 Chauhan Mohalla Jasola Village New Friends Colony, PO New Friends Colony, Distt. South Delhi, Delhi-110025, declare that name of mine has been wrongly written as RAINOO in my minor daughter SAKSHI, aged 12 years in her School Records. The actual name of mine is RENU, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RENU  
[Signature]

It is for general information that I, MANOJ KUMAR S/o BALWANT RAJ, R/o House No. B-50, Second Floor, Right Side, Green Fields Colony, NHPC Colony, Faridabad, PO NHPC Colony, Faridabad, Haryana - 121010, declare that the name of mine and my wife have been wrongly written as MANOJ KUMAR GULATI and BINDIKA SHARMA in my minor daughter namely PRASIDDHI GULATI, aged 15 years in her School Record. The actual name of mine and my wife is MANOJ KUMAR and BINDIKA SHARMA GULATI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR  
[Signature]

It is for general information that I, SUNNY KUMAR S/o WAKIL PRASAD, R/o House No. 96, Q-4 Mangolpuri, Mangolpuri N Block, PO Mangolpuri N Block, Distt. North West Delhi, Delhi-110083, declare that name of my father and mother have been wrongly written as WAKIL PRASAD and URMILA in my 10th Class Educational Documents. The actual name of my father and mother are WAKIL PRASAD and URMILA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUNNY KUMAR  
[Signature]

It is for general information that I, JANVI GARG D/o ARVIND KUMAR GARG, R/o H.No. 945, Dwarkapuri, Jagadhri, Tehsil Jagadhri, Distt. Yamuna Nagar-135003, Haryana, India, declare that name of my Father has been wrongly written as ARVIND GARG in my 12th class Educational Document. The actual name of my Father is ARVIND KUMAR GARG, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JANVI GARG  
[Signature]

It is for general information that I, MOHD YASIN S/o SHEKH ZAKIR, employed as Chageman, Personal No. 848325 in General Administration (GA) Section of Ordnance Factory Khamaria, Jabalpur, M.P.-482005, residing at H.No. 1317, Aziz Ganj, Pasiyana, Gohalpur, Lal Bahadur Shastri Ward, Post Office Adhartal, Jabalpur, M.P.-482004, declare that name of mine has been wrongly written as MOHMAD YASIN in my Service Record. The actual name of mine is MOHD YASIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD YASIN  
[Signature]

It is for general information that I, VIDHI D/o RAKESH KUMAR, R/o 640, Tandiya Pana Gangana, Gangana (19) Sonipat, Haryana-131302, declare that name of my father has been wrongly written as RAKESH in my Educational Documents. The actual name of my father is RAKESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIDHI  
[Signature]

It is for general information that I, BHUSHAN JANGRA S/o GYAN CHAND JANGRA, R/o 68, Gali No. 3/4, East Guru Angad Nagar, Shakar Pur Baramad, Shakarpur, East Delhi, Delhi-110092, declare that name of my minor son has been wrongly written as NAKSH in my minor son namely NAKSH JANGRA, aged 15 years in his School Record. The actual name of my minor son is NAKSH JANGRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHUSHAN JANGRA  
[Signature]

It is for general information that I, REKHA DEVI W/o LEALA DHAR, resident Village Kakra Kala, Tehsil Faridpur, Bareilly (U.P.), declare that mine name has been wrongly written as USHA in Aadhar Card No. 4488 1917 2330. The actual name of mine is REKHA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

REKHA DEVI  
[Thumb Impression]

It is for general information that I, JASMEEN KAUR D/o GURDEEP SINGH, R/o 399/14, Committe Bazar, Shahbad, PO Shahabad(m), Distt. Kurukshetra, Haryana-136135, declare that name of my father and my mother have been wrongly written as BALJIT SINGH and PARMINDER KAUR and in my 10th and 12th class Educational Documents. The actual name of my father and my mother are GURDEEP SINGH and JATINDER KAUR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JASMEEN KAUR  
[Signature]

It is for general information that I, OKRAM OMEGA DEVI D/o OKRAM GUNINDRO SINGH, and W/o GUNA THOUNAOJAM, R/o 20/7, Sewa Nagar, Railway Colony, Lodhi Road, Central Delhi, Delhi-110003, declare that name of mine and my father have been wrongly written as MISS OMEGA DEVI and SHRI GUNINDRO SINGH in my Service Record. The actual name of mine and my father are OKRAM OMEGA DEVI and OKRAM GUNINDRO SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

OKRAM OMEGA DEVI  
[Signature]

It is for general information that I, RITA DEVI W/o RAMKUMAR SINGH, R/o Vill. Post Sarawak, Thana Kashma, Anchal-Rafiganj, Distt. Aurangabad, Bihar- 824125, declare that the name of mine and my Husband have been wrongly written as GITA DEVI and RAM KUMAR SINGH in my Aadhar Card No. 4957 6499 8525. The actual name of mine and my Husband are RITA DEVI and RAMKUMAR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RITA DEVI  
[Signature]

It is for general information that I, AHMED ALI S/o IMDAD ALI, residing at 69, Roshan Nagar, Sector-12, Savina Udaipur, Rajasthan- 313001, declare that the name of mine and my father have been wrongly written as AHMEDALI IMDADALI and UNDADALI MOHDALI in my Pan Card No. AAEP11671D. The actual name of mine and my father are AHMED ALI and IMDAD ALI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AHMED ALI  
[Signature]

It is for general information that I, MAHI D/o MANDEEP R/o H. No. 124, Near Chandpur, Krishna Nagar, Tehsil Jagadhri, Distt. Yamuna Nagar 135001, Haryana, India, declare that name of my father has been wrongly written as MANDEEP KUMAR in my 10th class Educational Document. The actual name of my father is MANDEEP, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAHI  
[Signature]

It is for general information that I, GURJANT SINGH S/o NARANJAN SINGH, residence of Village Garhi Langri, Post Office Karah Sahib, Tehsil Pehowa, Distt. Kurukshetra Haryana-136128, declare that name of mine has been wrongly written as GURGENT SINGH in my PPO No. 231201700776. The actual name of mine is GURJANT SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GURJANT SINGH  
[Signature]

It is for general information that I, RAMESHWAR PRASAD BHALLAVI S/o BISRAM SINGH BHALLAVI, R/o Qtr. No. 2155 Type-A(R), Ayudh Nagar, Itarsi, Post Office Itarsi, Distt. Narmadapuram, Madhya Pradesh-461122, declare that name of mine and my father have been wrongly written as RAMESHWAR PRASAD and VISHRAM SINGH in my Service Record. The actual name of mine and my father are RAMESHWAR PRASAD BHALLAVI and BISRAM SINGH BHALLAVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMESHWAR PRASAD BHALLAVI  
[Signature]

It is for general information that I, SACHI KANDPAL D/o DEEPAK KANDPAL W/o SAGAR PUNETHA R/o Punetha Hospital, Meena Bazar, Lohaghat Range, Lohaghat, Champawat, Uttarakhand-262524, declare that name of my mother has been wrongly written as ANJU KANDPAL, in my 10th, 12th and B.Com Educational Documents. The actual name of my mother is ANSUYA KANDPAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SACHI KANDPAL  
[Signature]

It is for general information that I, KAVITA SHARMA D/o RAMESH CHAND, R/o RZ-52, Kh. No.-401/402/405, Nala Par Basti, East Sagar Pur, Near Railway Line, Sagar Pur, Dwarka, South West Delhi, Delhi-110045, declare that name of mine has been wrongly written as PARUL in my Aadhar Card No.-605792105151 records. The actual name of mine is KAVITA SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAVITA SHARMA  
[Signature]

It is for general information that I, CHAITHANYA SREEDHARAN D/o SREEDHARAN THELAKKATT VEETIL, residing at 58, Lodhi Estates, Lodhi Road, Delhi-110003, declare that the name of mine has been wrongly written as CHAITHANYA S in my CBSE Class 10th and 12th Educational Documents and B. Tech. Marksheets. The actual name of mine is CHAITHANYA SREEDHARAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHAITHANYA SREEDHARAN  
[Signature]

It is for general information that I, KRIPARAM S/o CHOTEY LAL, residing at Plot No. 4 Pukhraj Enclave, Rangtalab Kalatalab, Arjunpura, PO Arjunpura, Distt. Kota, Rajasthan- 324002, declare that name of my minor daughter has been wrongly written as PRACHI in my minor daughter namely SAMPADA PUSHKAR, aged 11 years in her School Record. The actual name of my minor daughter SAMPADA PUSHKAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KRIPARAM  
[Signature]

It is for general information that I, KRISHNA GANDHI S/o KAPIL GANDHI, R/o House Number 464/22, Jail Road, Chand Nagar, Rohtak, Haryana-124001, declare that name of mine and my father have been wrongly written as KRISHNA and KAPIL in my 10th and 12th class Educational Document. The actual name of mine and my father are KRISHNA GANDHI and KAPIL GANDHI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA GANDHI  
[Signature]

It is for general information that I, MEHAK SHARMA D/o KUSUM BHARDWAJ, residing at 8-2/177, 8-3 Market, Yamuna Vihar, Garhi Mendu, PO Bhajanpura, Distt. North East Delhi, Delhi-110053, declare that my Mother's name has been wrongly mentioned as KUSUM SHARMA in my Birth Certificate. The Actual name of my mother is KUSUM BHARDWAJ. respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MEHAK SHARMA  
[Signature]

It is for general information that I, TRISHA GUPTA daughter of SURESH PRASAD, residing at Agamkuan Colony Road No. 1, Near Over Bridge Chhoti Pahari Road, Gulzarbagh, P.O. Gulzarbagh, District- Patna, Bihar-800007, declare that the name of my mother has been wrongly written as TARAMANI DEVI in my 10th and 12th class educational documents. The actual name of my mother is TARAMUNI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TRISHA GUPTA  
[Signature]

It is for general information that I, RAJESH KUMAR S/o KASHMIRI LAL, residing at Ward No. 27, Behind Sumit Automobile, Sailli Kullian, Pathankot, Punjab-145001, declare that the name of mine has been wrongly written as RAJESH ARORA in my minor son MADHAV ARORA, aged 17 years in his educational documents. The actual name of mine is RAJESH KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR  
[Signature]

It is for general information that I, ROHIT MAURYA S/o RAKESH MAURYA, R/o House No. 396, Azadpur, Delhi-110033, declare that name of mine, my father and my mother have been wrongly written as ROHIT MAURAYA, RAKESH MAURAYA and RADHIKA MAURAYA respectively, in my Secondary School Grade Sheet-Cum-Certificate of Performance. The actual name of mine, my father and my mother are ROHIT MAURYA, RAKESH MAURYA and RADHIKA MAURYA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROHIT MAURYA  
[Signature]

It is for general information that I, KULDEEP SHARMA son of VISHWAS SHARMA, resident of 348, Gali No. 9, Near Ambey Homes, Hanumant Puram, Ganga Nagar, VTC Rishikesh, Dehradun, Uttarakhand -249201, declare that name of my minor daughter SHAMBAVI SHARMA, aged 12 years, has been wrongly written as MANASVI SHARMA, in her Aadhaar Card No. 8925 3808 1921. The actual name of my minor daughter is SHAMBAVI SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP SHARMA  
[Signature]

It is for general information that I, PRABHJOT KAUR D/o VIKRAMJIT SINGH, R/o H.No. 25, Ramneek Avenue, Near Nirankari Bhawan Pragpur, Phillaur, PO Dhanowali, Distt. Jalandhar, Punjab-144010, declare that name of my father has been wrongly written as BIKRAMJIT SINGH in my 10th and 12th class educational documents. The actual name of my father is VIKRAMJIT SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRABHJOT KAUR  
[Signature]

It is for general information that I, NIYANTHA CHALLAPALLI D/o NEELAKANTHESHWAR RAO CHALLAPALLI W/o SANJEEV KUMAR, R/o G-601, Indian Oil Apartments, Sector-62, C-58/23, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, declare that name of mine has been wrongly written as NIYANTHA SANJEEVKUMAR in my Passport No. N3562157. The actual name of mine is NIYANTHA CHALLAPALLI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NIYANTHA CHALLAPALLI  
[Signature]

It is for general information that I, SIDDHARTHA PRIYA ASHOK S/o Mr. RAM SINGH, Advocate on Record, Supreme Court of India, residing at Flat No. 79/C, 1st Floor, Pocket A2, Mayur Vihar Phase-III, Delhi-110096, declare that name of mine has been wrongly written as ASHOK SIDHHARTHA PRIYA RAM SINGH in registration Certificate and ID card of Bar council of Delhi ASHOK SIDHHARTHA PRIYA RAM SINGH in the certificate and ID card of Advocate on Record, Supreme Court of India, SIDDHARTHAPRIYA RAM SINGH SAROJ DEVI ASHOK in LL.B. marksheet and LL.B degree certificate, ASHOK SIDDHARTHA PRIYA RAM SINGH SAROJ D in LL.M. marksheet and LL.M. certificate, ASHOK SIDHHARTHA PRIYA RAM SINGH SAROJ DEVI in Ph.D. degree certificate, ASHOK SIDHHARTHA PRIYA RAM SINGH SAROJ DEVI in Certificate of Diploma in Taxation Law; ASHOK SIDHHARTHA PRIYA S in Marksheet of PG Diploma (Alternative Dispute Resolution). The actual name of mine is SIDDHARTHA PRIYA ASHOK, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SIDDHARTHA PRIYA ASHOK  
[Signature]

It is for general information that I, NOOR NIHAR BEGUM W/o MAJEED RAHMAN, R/o H.No. C-200, Gali No. 5, Saleem Masjid Chauhan Bangar, Seelampur, North East Delhi, Delhi-110053, declare that name of mine and my minor daughter have been wrongly written as NOOR NIHAR BEGAM and RUKHSAR in my minor daughter RUKSAR, aged 15 years in her School Records. The actual name of mine and my minor daughter are NOOR NIHAR BEGUM and RUKSAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NOOR NIHAR BEGUM  
[Signature]

AAYUSH JOSHI  
[Signature]

It is for general information that I, UDAY RAJ S/o DESRAJ, R/o 18 B, Ward 02, Dharam Colony, Gurgaon, PO Gurgaon, Distt. Gurgaon, Haryana-122001, declare that name of my wife has been wrongly written as SARITA DEVI in my minor daughter namely ANAMIKA, aged 17 years in her 10th and 12th class Educational Documents. The actual name of my wife is SAROJ DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

UDAY RAJ  
[Signature]

It is for general information that I, AAYUSH JOSHI S/o DURVESH KUMAR JOSHI, R/o H.No. 1367 I, Part 2, Sector 6, Dharuhera, Rewari, Haryana-123106, declare that name of my mother and my father have been wrongly written as KAVITA JOSHI and DURVESH JOSHI in my 10th and 12th Class Educational Documents. The actual name of my mother and my father are KAVITA RANI and DURVESH KUMAR JOSHI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

It is for general information that I, FARMAN S/o SHAHZADA SALIM, R/o Ext. 35/101, Trilok Puri, Delhi-110091, declare that name of my father has been wrongly written as SHAZADA SALIM in my 12th class and all Educational Documents. The actual name of my father is SHAHZADA SALIM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

FARMAN  
[Signature]

It is for general information that I, SANDEEP VERMA S/o RAJENDER SINGH, R/o 61/A, Pachenda Road, Lal Bagh, Gandhi Colony, Muzaffarnagar, Uttar Pradesh-251001, declare that the name of mine and my wife have been wrongly written as SANDEEP VARMA & NIRMAL VERMA in my minor son JAYANT CHOUDHARY, aged 16 years in his 10th Class Marksheet & Certificate. The actual name of mine and my wife are SANDEEP VERMA & NIRMAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP VERMA  
[Signature]

It is for general information that I, PIYUSH S/o RAJ KUMAR, residence of Ward 5, Pai Gate, Pundri, PO Pundri, Distt. Kaithal, Haryana-136026, declare that name of my mother has been wrongly written as SIMRAN RANI in my 10th and 12th Class Educational marksheet. The actual name of my mother is MAMTA RANI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PIYUSH  
[Signature]

It is for general information that I, SONI SINGH W/o ASHOK KUMAR SINGH, R/o Kharagpur-I, Paschim Medinipur, Kharagpur, West Bengal-721301, declare that name of my husband has been wrongly written as ASHOKE KUMAR SINGH in my minor daughter PIU SINGH, aged 14 years in her birth certificate No. 2869. The actual name of my husband is ASHOK KUMAR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SONI SINGH  
[Signature]

It is for general information that I, ATIS KUMAR AHIRWAR S/o BABU LAL AHIRWAR, R/o House No. 1601, Maharana Pratap Nagar, Pichhor, Jhansi, Uttar Pradesh-284128, declare that name of mine has been wrongly written as ATISH KUMAR in my minor son namely DAKSH BAUDH, aged 14 years in his Educational Documents. The actual name of mine is ATIS KUMAR AHIRWAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ATIS KUMAR AHIRWAR  
[Signature]

It is for general information that I, MANISH S/o HARI CHAND, R/o B-344 Old No. 12 Khasra No. 13/21, Block-B Swaroop Nagar, Libas Pur, North West Delhi-110042, declare that name of mine has been wrongly written as MANISH KUMAR in my minor daughter namely DIYA, in her 10th class educational documents. The actual name of mine is MANISH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANISH  
[Signature]

It is for general information that I, HIA ASHWANI SINGH SODHA D/o ASHWANI SINGH SODHA, R/o B-203, Rumeet Apartment, GP Chaudhary Lane, Iskcon Temple, Mumbai, Maharashtra-400049, declare that name of mine, my father and my mother has been wrongly written as HIA DEY SARKER & ANINDYA DEY SARKER and PRIYA DEY SARKER in my Birth Certificate. The actual name of mine, my father and my mother are HIA ASHWANI SINGH SODHA, ASHWANI SINGH SODHA and PRIYA UPADHYAY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HIA ASHWANI SINGH SODHA  
[Signature]

It is for general information that I, DASHRATH SAHANI son of BUDHU SAHANI, resident of House No. 494, Kanwali Road, Uttar Anshik Ward No. 22, Dehradun, Uttarakhand-248001, declare that name of my minor daughter namely NISHU, aged 15 years has been wrongly written as NISHA in her Aadhaar Card No. 6700 3133 8983. The actual name of my minor daughter is NISHU, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DASHRATH SAHANI  
[Signature]

It is for general information that I, MUKESH MOHAN AGGARWAL S/o SHANTI SWARUP, R/o B-605, Puja Co-op-Group Housing Society Ltd. I.P. Extn., Delhi-110092, declare that name of mine and my father have been wrongly written as MUKESH MOHAN GUPTA and SHNATI SARUP in my Pan Card No. AECPG9224L. The actual name of mine and my father are MUKESH MOHAN AGGARWAL and SHANTI SWARUP respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUKESH MOHAN AGGARWAL  
[Signature]

It is for general information that I, KANWALJIT MEHAMI son of HARDIAL, R/o Village Khusropur, PO Kukar Pind, Distt. Jalandhar, Punjab-144024, declare that name of mine, my wife and my minor son have been wrongly written as MANJIT KUMAR, NEELAM RANI and ANURAG in my minor son ANURAG MEHAMI, aged 12 years in his school records. The actual name of mine, my wife and my minor son are KANWALJIT MEHAMI, BABITA KUMARI and ANURAG MEHAMI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KANWALJIT MEHAMI  
[Signature]

It is for general information that I, KARTIK SAINI S/o RAJINDER SINGH SAINI, R/o Raj Parura, Pathankot, Punjab-145025, declare that name of my father has been wrongly written as RAJINDER SINGH in my 10th Class Educational Documents. The actual name of my father is RAJINDER SINGH SAINI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KARTIK SAINI  
[Signature]

It is for general information I, GURUSHI D/o BRAHAMPAL, R/o H.No.101, Gali No. 5, Ambedkar Basti, Maujpur North East Delhi-110053, declare that name of my father has been wrongly written as BRHAMPAL in my 10th Class Educational Documents. The actual name of my Father is BRAHAMPAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GURUSHI  
[Signature]

It is for general information that I, PUSHPA PAL D/o Late RAM JAGAN, R/o D-38, Near Murga Chowk, Vikas Nagar, Uttam Nagar, PO DK Mohan Garden, Distt. West Delhi, Delhi-110059, declare that name of mine has been wrongly written as PUSHPA RANI in my father's service record. The actual name of mine is PUSHPA PAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PUSHPA PAL  
[Signature]

It is for general information that I, ARCHNA GUPTA D/o BABURAM GUPTA, Ex. wife of Late SH. SHAIENDRA AGARWAL, R/o House No. 2800 B, Gali No. 207, Near Old Bus Stand, Vishram Nagar, Trinagar, Onkar Nagar, PO Onkar Nagar, Distt. North West Delhi, Delhi-110035, declare that my husband SHAIENDRA AGARWAL expired on dated 09/04/2018 and death certificate was issued with registration No.- 1022 dated 11/05/2018. Further I remarried to SANJAY KUMAR GUPTA S/o RAM KUMAR GUPTA, R/o House No. 2800-B, Gali No. 207, Near Old Bus Stand, Vishram Nagar, Trinagar, Onkar Nagar, S.O, North West Delhi, Delhi-110035 Vide marriage certificate no-90730000224415 dated 18/06/2025. Further I declare that the name of the father of my minor daughter namely VAISHANVI aged 13 years may be known as SANJAY KUMAR GUPTA in future for all purposes.

It is certified that I have complied with other legal requirements in this connection.

ARCHNA GUPTA  
[Signature]

It is for general information that I, MULLAPATI SUMANTH son of MULLAPATI CHANDRA RAJU, R/o 1/73, Kothapalli, Obularipalle, Govindampalli, Annamayya dt, Andhra Pradesh-516105, declare that name of mine, my father and my mother has been wrongly written as MUNDLAPATI SUMANTH MUNDLAPATI CHANDRA RAJU and MUNDLAPATI LAKSHMI DEVI in all my educational documents and name of mine and my father as MUNDLAPATI SUMANTH and MUNDLAPATI CHANDRA RAJU in my Aadhar card No. 650056417886. The actual name of mine my father and my mother are MULLAPATI SUMANTH MULLAPATI CHANDRA RAJU and MULLAPATI LAKSHMIDEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MULLAPATI SUMANTH  
[Signature]

It is for general information that I, PIYUSH S/o UDHAY, residing at Hanuman Colony, Nav Nirman School, Panipat, Haryana-132103, declare that actual name of mine has been wrongly written as PAYUSH in my Aadhar Card- 7651 6788 0712. The actual name of mine is PIYUSH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PIYUSH  
[Signature]

It is for general information that I, SANUJ S/o SATISH KUMAR, residing at F-59, Block-1, Jind Chowk, Anant Puran Society, Phase-2, Distt. Rohtak, Haryana-124001, declare that name of my father has been wrongly written as SATISH in my Educational Documents. The actual name of my father is SATISH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANUJ  
[Signature]

It is for general information that I, NAGMA KHAN D/o ZAHIRAHMED KHAN, R/o Near Mahindra and Company, Lalpur, Distt. Udham Singh Nagar Uttarakhand-263148, declare that name of my Father has been wrongly written as Mr. ZAHIR KHAN in my 12th class educational documents. The actual name of my father is Mr. ZAHIRAHMED KHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAGMA KHAN  
[Signature]

It is for general information that I, BEDUDURU RAMU S/o RAMA KRISHNA, R/o 5/946, Sree Ram Nagar, Prodduturu, Cuddapah, Andhra Pradesh-516360, declare that name of mine, my wife and my minor son name has been wrongly written as BEDUBURU RAMU, BEDUBURU RADHA and BEDUBURU ANISH RAM in my minor son namely BEDUDURU ANISH RAM, aged about 17 years in his CBSC 10th marksheet and Migration Certificate. The actual name of mine, my wife and my minor son are BEDUDURU RAMU, BEDUDURU RADHA and BEDUDURU ANISH RAM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BEDUDURU RAMU  
[Signature]

It is for general information that I, BHAWNA D/o NAVEEN KUMAR, residing at VPO Maina (72), District-Rohtak, Haryana-124021, declare that name of my father and my mother has been wrongly written as NAVEEN and MUKESH in my educational documents. The actual name of my father and my mother is NAVEEN KUMAR and MUKESH DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHAWNA  
[Signature]

It is for general information that I, NURESH YADAV S/o RAMESH CHAND YADAV, R/o H.No. 166, Pocket-15, Sector-22, Rohini, Pooth Kalan, North West Delhi, Delhi-110086, declare that name of my father has been wrongly written as RAMESH CHAND in my 10th class educational documents and name of my father and mother has been wrongly written as RAMESH CHANDER YADAV and NEERAJ in my Birth Certificate No. 2581770. The actual name of my father and mother are RAMESH CHAND YADAV and RAJWANTI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NURESH YADAV  
[Signature]

It is for general information that I, RIMA OJHA W/o DEEPAK OJHA, R/o Madhupalli Colony, Saguna More, Danapur, PO Danapur Cantt., Dist Patna, Bihar-801503, declare that name of my husband has been wrongly written as DS PANDEY in my minor son's namely DIWAKAR KUMAR aged 16 years in his 10th class educational documents. The actual name of my husband is DEEPAK OJHA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RIMA OJHA  
[Signature]

It is for general information that I, SURESH CHANDRA GANGWAR S/o BANWARI LAL, R/o H.No. 55, Pilibhit Bypass Road, Pawan Vihar Colony, Bareilly-230046 (U.P.) declare that, name of mine has been wrongly written as SURESH GANGWAR in my minor son ABHINAV GANGWAR, aged 16 years in his CBSE 10th Class educational mark sheet. The actual name of mine is SURESH CHANDRA GANGWAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURESH CHANDRA GANGWAR  
[Signature]

It is for general information that I, PRAVEEN SINGH BICHHROD S/o BHOPAL SINGH, R/o 48, Kamla Nehru Marg, Freeganj, Ujjain, Madhya Pradesh-456010, declare that name of mine and my father has been wrongly written as PRAVIN SINGH SOLANKI and GAJENDR SINGH SOLANKI in my educational documents. The actual name of mine and my father are PRAVEEN SINGH BICHHROD and BHOPAL SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN SINGH BICHHROD  
[Signature]

It is for general information that I, YARRA UPENDER RAO S/o JANARDHAN RAO, residing at 3-47, Mudigonda, Banapuram, Khammam, Telangana-507169, declare that the name of mine has been wrongly written as NARAHARI SRINIVASA RAO in my minor son YARRA UDBHAV ADVAITH aged 2 years in his Birth Certificate. The actual name of mine is YARRA UPENDER RAO, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YARRA UPENDER RAO  
[Signature]

It is for general information that I, NEHA D/o Late ANIL KUMAR AGRAWAL, residing at 54NE Ground Floor, 11th Main 14th Cross, Nisarga Layout, Bannerughatta, Bengaluru, Karnataka-560083, declare that the name of my father & mother have been wrongly written as SUSHIL KUMAR & KANTA GOYAL in my CBSE CLASS 10th Educational Documents and Passport No. U1680545 and name of my father has been wrongly written as SUSHIL KUMAR in my PAN CARD No. BCJPN9055N. The actual name of my father & mother are ANIL KUMAR AGRAWAL & KANTA AGRAWAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEHA  
[Signature]

It is for general information that I, SHAIK ANJUM W/o SHAIK JAVEED, residing at 3-60/2 Danavaigudem, Masjid, Mallemadugu, Khammam, Telangana-507003, declare that the name of mine has been wrongly written as SHAIK ASEEFA in my minor son SHAIK ABDUL MUSSAVEER aged 11 years in his Birth Certificate No. 50106-B-908076. The actual name of mine is SHAIK ANJUM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAIK ANJUM  
[Signature]

It is for general information that I, SHAIK ANJUM W/o SHAIK JAVEED, residing at 3-60/2 Danavaigudem, Masjid, Mallemadugu, Khammam, Telangana-507003, declare that the name of mine has been wrongly written as SHAIK ASIFA in my minor son SHAIK ABDUL MUSADDIK aged 10 years in his Birth Certificate No. 50106-B-755729. The actual name of mine is SHAIK ANJUM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAIK ANJUM  
[Signature]

It is for general information that I, GITA DEVI daughter of Shri KHEM CHAND and wife of Shri BIJENDER, residing at Gandhra, Rohtak, Haryana-124501, declare that name of mine has been wrongly written as GEETA in my Adhaar Card No. 583630747366. The actual name of mine is GITA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GITA DEVI  
[Signature]

It is for general information that I, DEVENDRA SINGH KALURA S/o SHRIPAL SINGH KALURA, R/o Gaon Bharpur Syalgi, Pratap Nagar, Tehri Garhwal, Uttarakhand-249165, declare that name of mine has been wrongly written as DEVENDRA SINGH in my Service record. The actual name of mine is DEVENDRA SINGH KALURA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEVENDRA SINGH KALURA  
[Signature]

It is for general information that I, MITHLESH KUMAR S/o SURESH PANDEY, R/o Gow- Bhalua, Near Durga Mandir, Bhalua, Budhauri, Nawada, Bihar-805124, declare that name of mine has been wrongly written as MITHLESH PANDEY in my minor son NISHANT KUMAR aged 17 in his class 10th marksheet and certificate. The actual name of mine is MITHLESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MITHLESH KUMAR  
[Signature]

It is for general information that I, MUKESH KUMAR S/o BHOLA MANJHI R/o Sadatpur Old Mothari Road Near The Arc School Koluha, Muzaffarpur, Bihar-843108, declare that name of my father has been wrongly written as BHOLA MAJHI in my 10th (CBSE) educational documents. The actual name of my father is BHOLA MANJHI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR  
[Signature]

It is for general information that I, GOLUSU V V NARASIMHA RAO son of GOLUSU SATYANARAYANA, R/o 24-24/1, Kapu street, Narsipatnam, Anakapalli, Andhra Pradesh-531116, declare that name of mine and my father has been wrongly written as NARASIMHA RAO G V V and SATHI BABU in my driving licence No. DLFAP131192892010

and as V V NARASIMHA RAO GOLUSU and SATTIBABU in my Voter Id- AEX0400648 and name of my father as SATTI BABU in my SSC educational documents. The actual name of mine and my father are GOLUSU V V NARASIMHA RAO and GOLUSU SATYANARAYANA, respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GOLUSU V V NARASIMHA RAO  
[Signature]

It is for general information that I, TRIVENI PRASAD S/o BHRIGUNATH PRASAD, R/o Block No. 51, Qtr. No. 564, Police Line, Yousufguda, Hyderabad-500045, Telangana, declare that name of my wife has been wrongly written as SHESHI BALA DEVI in my service record. The actual name of my wife is SHASHI JAISWAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TRIVENI PRASAD  
[Signature]

It is for general information that I, CHILUKA VIJAY SAI MUDIRAJ S/o CHILUKA RAMULU MUDIRAJ, R/o H. No. 42-664, 201 2nd Floor, Shiva Nagar, Shiridhi Hills Masjid, Jagathgigutta, VTC Balanagar, PO Balanagar, District K.V. Rangareddy, Telangana-500037, declare that name of mine and my father names have been wrongly written as KETAVATH SAI KUMAR and KETAVATH RAMULU in S.S.C and Pan Card, and wrongly written as K SAI KUMAR and K RAMULU in my Aadhar Card No. 840365207717. The actual name of mine and my father names are CHILUKA VIJAY SAI MUDIRAJ and CHILUKA RAMULU MUDIRAJ respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHILUKA VIJAY SAI MUDIRAJ  
[Signature]

It is for general information that I, VIRENDER KUMAR S/o T S GAUTAM, R/o Flat No. 72, Siddharth Niketan Society Sector-14, Kaushambi, SO Sahibabad, Ghaziabad Uttar Pradesh-201010, declare that name of mine has been wrongly written as VIRENDER KUMAR GAUTAM in my 10th class educational documents and name of my father has been wrongly written as TOTA SINGH in my service record, The actual name of mine and my father are VIRENDER KUMAR and T S GAUTAM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIRENDER KUMAR  
[Signature]

It is for general information that I, KAPIL KUMAR S/o RAM KUMAR, R/o H.No. 108, Ward No. 16, Mohalla-Rahamkhani, VTC Kashipur, P.O. Kashipur, Sub District Kashipur, District Udham Singh Nagar, Uttarakhand-244713, declare that name of mine has been wrongly written as KAPIL AGARWAL in my minor daughter DATRI AGARWAL, aged 15 years in her school records. The actual name of mine is KAPIL KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAPIL KUMAR  
[Signature]

It is for information that I, KARAN SONI S/o VASANTLAL SONI, R/o Katra Bazar, Moth, P.O. Moth, Distt. Jhansi, Uttar Pradesh-284303, declare that name of my father and my mother have been wrongly written as BASANT LAL SONI and NEELAM DEVI in my 10th class educational documents. The actual name of my father and my mother are VASANTLAL SONI and NEELAM SONI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KARAN SONI  
[Signature]

It is for general information that I, RAJESH KUMAR S/o VIKRAJ SINGH, Permanent R/o Village Chiraiyatar, Post Narendra Khap, Narindra Khap, P.O. Kutumba, Distt. Aurangabad, Bihar-824123, and Present R/o CA-70C, DDA Flat, Hari Nagar, New Delhi-110064, declare that name of my minor daughter has been wrongly written as SANVI SINGH in my minor daughter namely SHANVI SINGH, aged 14 years in her school record. The actual name of my minor daughter is SHANVI SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR  
[Signature]

It is for general information that I, NEELAM D/o RAM AVATAR W/o AMIT AWASTHI, R/o Plot No. 234/A/6, Ghoga Mod, Near Shiv Mandir, New Colony Sannoht, Sannoht, North West Delhi, Delhi-110040, declare that name of mine has been wrongly written as NEELAM AWASTHI in my minor son's namely HARSHIT AWASTHI, aged 13 years in his school records. The actual name of mine is NEELAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEELAM  
[Signature]

It is for general information that I, KUNAL KAKAS S/o GUNWANT SINGH, R/o khalilpur (272), Gurgaon, Haryana-122502, declare that name of mine and my father and my mother have been wrongly written as KUNAL, GUNWANT and SUNIL in my 10th and 12th class educational documents. The actual name of mine and my father and my mother are KUNAL KAKAS, GUNWANT SINGH and SUNIL KUMARI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KUNAL KAKAS  
[Signature]

It is for general information that I, SHALU GUPTA, D/o SIDHU GUPTA, R/o RZ-A-88, Jeewan Park, Uttam Nagar, P.O. Mohan Garden, Dwarka, West Delhi, New Delhi -110059, declare that name of mine has been wrongly written as SHALU in my all educational documents, Voter ID Card No. ABL2167633, Birth Certificate No. 2591, Pan Card No. CUFPG6202F and name of my mother has been wrongly written as PREM LATA in my Birth Certificate No. 2591. The actual name of mine and my mother are SHALU GUPTA and LATA GUPTA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHALU GUPTA  
[Signature]

It is for general information that I, MANSI D/o ANIL KHAPRA, R/o 21, Pritampura (67), Sonipat, Haryana-131029, declare that name of my father has been wrongly written as ANIL KUMAR in my 10th and 12th class educational documents. The actual name of my father is ANIL KHAPRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANSI  
[Signature]

It is for general information that I, BHAVISHYA S/o AMAN KUMAR, R/o H.No. 254 Pooth Kalan Village Sultanpuri, C-Block North West Delhi-110086, declare that name of my father and my mother have been wrongly written as Mr. AMAN and Ms. RAJ RANI in my class 10th marksheet-cum-certificate, and name of mine and my Father and my mother have been wrongly written as BHAVISHYA SOLANKI and AMAN SOLANKI and RAJRANI in my Class-12th Marksheets-cum-certificate educational documents. The actual name of mine and my Father and my mother are BHAVISHYA and AMAN KUMAR and RAJ RANI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHAVISHYA  
[Signature]

It is for general information that I, AVINASH CHAUHAN S/o G. S. CHAUHAN, R/o House No. E-96, Aali Vihar, Sarita Vihar, South Delhi, Delhi-110076, declare that name of my wife has been wrongly written as PINKI CHAUHAN in my Passport No. N 4550404. The actual name of my wife is GEETA DEVI, respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AVINASH CHAUHAN  
[Signature]

It is for general information that I, RANI W/o Late VIJAY KUMAR, R/o 159, Gandhi Nagar, Shuklaganj, Majhara Piper Khera Gair, Ehatmali, Ganga Ghat, Unnao, Uttar Pradesh-209861, declare that name of my minor son has been wrongly written as AARYAN in my minor son namely RAJ NISHAD, aged 15 years in his Aadhaar Card No. 394921340822. The actual name of my minor son is RAJ NISHAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RANI  
[Signature]

It is for general information that I, DEV S/o ANIL, R/o M-83 Krishan Vihar, C-Block, Sultanpuri, North West Delhi-110086, declare that name of my father and my mother have been wrongly written as Mr ANIL and Ms SAVEEN in my 10th class and name of my father and mother have been wrongly written as ANIL SOLANKI and SAWEEN SOLANKI in my 12th class educational documents. The actual name of my father and my Mother are ANIL and SAVEEN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEV  
[Signature]

It is for general information that I, ATAR SINGH S/o RAJU LAL, R/o Flat No. 141, Ground Floor, Shree Keshav Kunj, Apartment, Sector-17, Pocket-D, Dwarka, New Delhi-110078, declare that name of my minor son has been wrongly written as RITESH SEHRA in my minor son namely RITESH SEHARA, aged 13 years in his school record. The actual name of my minor son is RITESH SEHARA which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ATAR SINGH  
[Signature]

It is for general information that I, NIKHIL ROHILLA S/o SURESH KUMAR, R/o House No. 28, Gali No. 15 Phase 2, Laxmi Park Gopal Nagar, Najafgarh, South West Delhi, Delhi-110043, declare that name of mine and my father have been wrongly written as NIKHIL and SURESH ROHILLA in my all educational documents and as NIKHIL KUMAR in my birth certificate No. 0000010201 and name of my father has been wrongly written as SURESH ROHILLA in my Voter ID No. YD15922596. The actual name of mine and my father are NIKHIL ROHILLA and SURESH KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NIKHIL ROHILLA  
[Signature]

It is for general information that I, KRITIKA MUDGAL D/o UTTAM PRAKASH SHARMA W/o GAURAV VASHISTHA, R/o Railway Road, Saket, Near Hari Mandir, Pilkhuwa, P.O. Pilkhuwa, Distt. Hapur, Uttar Pradesh-245304, declare that name of mine and my father have been wrongly written as KRITIKA and UTTAM PRAKESH SHARMA in my Vocational Certificate. The actual name of mine and my father are KRITIKA MUDGAL and UTTAM PRAKASH SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KRITIKA MUDGAL  
[Signature]

It is for general information that I, KAMLESH SHAH S/o YOGENDER SHAH, R/o K-316, Plot No. 1220, Near Surya Hotel, Ritahla, Rohini Sector-7, Narela, North West Delhi, Delhi-110085, declare that name of my minor son has been wrongly written as BITTOO in my minor son namely BITTOO SHAH, aged 13 years in his School Records. The actual name of my minor son is BITTOO SHAH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAMLESH SHAH  
[Signature]

It is for general information that I, TILAK RAJ BATRA S/o CHAMAN LAL BATRA, R/o H.No. A-3/90, Paschim Vihar, West Delhi, Delhi-110063, declare that name of mine and my father have been wrongly written as T R BATRA and C L BATRA in my Driving License No. DL10 19930083318 and name of my father has been wrongly written as C L BATRA in my Aadhar Card No. 4880 5108 9956. The actual name of mine and my father are TILAK RAJ BATRA and CHAMAN LAL BATRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TILAK RAJ BATRA  
[Signature]

It is for general information that I, SADDAM HUSSAIN S/o MUSLIM ANSARI, residing at House No.B-229, Gali No.6, Vinay Nagar, Agwanpur, Sector-91, Faridabad-121013, Haryana, declare that name of mine has been wrongly written as SADDAM HUSSIN in my 10th and 12th educational documents. The actual name of mine is SADDAM HUSSAIN, which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

SADDAM HUSSAIN  
[Signature]

It is for general information that I, ABHIMANYU UPADHYAY S/o RAVI KANT UPADHYAY, R/o 2253/E New Ranjeet Nagar, West Patel Nagar, Patel Nagar S.O., Central Delhi, Delhi-110008, declare that name of mine and my father have been wrongly written as ABHIMANYU and RAVIKANT in my 10th and 12th Class Educational Documents. The actual name of mine and my father are ABHIMANYU UPADHYAY and RAVI KANT UPADHYAY which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ABHIMANYU UPADHYAY  
[Signature]

It is for general information that I, ABHISHEK S/o JAGDISH PRASAD, R/o F-175, Jaitpur Extn. Part-1, Badar Pur, South Delhi, Delhi-110044, declare that name of my father has been wrongly written as JAGDISH PRASHAD in my all educational documents. The actual name of my father is JAGDISH PRASAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK  
[Signature]

It is for general information that I, KISHORE SUNDERDAS MIRCHANDANI S/o SR MIRCHANDANI, R/o H. No. D-60 2nd Floor, Saket, New Delhi-110017, declare that my name has been wrongly written as KISHORE SUNDER DAS in my PPO No. 101198800793. The actual name of mine is KISHORE SUNDERDAS MIRCHANDANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KISHORE SUNDERDAS MIRCHANDANI  
[Signature]

It is for general information that I, HARE RAM Son of FOOL CHAND, Residing at N-116/523, JJ Camp, Badli Village, P.O. Samaipur, North West Delhi-110042, declare that name of my father has been wrongly written as PHOOL CHAND in my 10th Class, 12th Class Educational Documents and Pan Card No. HMEPR4012N. The actual name of my father is FOOL CHAND which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARE RAM  
[Signature]

It is for general information that I, MAMTA KAUSHIK W/o PRIYAVART KAUSHIK, R/o D-57/B, Yadav Nagar Samay Pur, North West Delhi, Delhi-110042, declare that name of mine has been wrongly written as MAMTA in my 10th class educational documents. The actual name of mine is MAMTA KAUSHIK, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAMTA KAUSHIK  
[Signature]

It is for general information that I, ROHAN YADAV S/o MAHATIM YADAV, R/o Shekhpur urf Singhpur, Post Saidpur, Distt. Ghazipur, Uttar Pradesh-233304, declare that name of my father has been wrongly written as M YADAV in my 10th and 12th educationl documents and name of my mother has been wrongly written as PRABHA DEVI in my O level Certificate No. 1075593. The actual name of my father and my mother are MAHATIM YADAV and PRABHA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROHAN YADAV  
[Signature]

It is for general information that I, LAVKESH KUMAR MEENA S/o MUNEEEM LAL MEENA, R/o Village Mangraul, Post Vapoti, Bapoti, Karauli, Rajasthan-322218, declare that name of my father and my mother have been wrongly written as M L MEENA and JANAK BAI in my class 10th and 12th marksheet and certificate and name of my mother has been wrongly written as JANAK BAI MEENA in my class 12th marksheet and certificate. The actual name of my father and my mother are MUNEEEM LAL MEENA and JANAK BAI MEENA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LAVKESH KUMAR MEENA  
[Signature]

It is for general information that I, MANISH S/o MUKAND KUMAR, R/o H.No.4, Bharat Nagar, New Friends Colony, New Delhi-110025, declare that name of my father has been wrongly written as BAL MUKUND in my 10th & 12th Educational Documents. The actual name of my father is MUKAND KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANISH  
[Signature]

It is for general information that I, RAKESH KUMAR S/o BALBIR SINGH, R/o 16/299-H, Hardhyan Singh Road, Bapa Nagar, Karol Bagh, Central Delhi, Delhi-110005, declare that name of my minor son has been wrongly written as VAIBHAV in my minor son namely VAIBHAV KUMAR, aged 13 years in his SC Caste Certificate No. 90510000376990. The actual name of my minor son is VAIBHAV KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR  
[Signature]

It is for general information that I, UPENDRA SINGH YADAV S/o RAM SEWAK YADAV, Permanent Residence of Elchuru, Ant, Anta Kanpur Dehat, Uttar Pradesh-209202, Present Resident of RZD-3/199, Gali No. 9, Mahavir Enclave New Delhi-110045, declare that name of mine and my father has been wrongly written as UPENDRA SINGH and RAM SEWAK in my 10th class educational documents and my service record. The actual name of mine and my father are UPENDRA SINGH YADAV and RAM SEWAK YADAV respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

UPENDRA SINGH YADAV  
[Signature]

It is for general information that I, NARESH S/o MITER SAIN, R/o 341/30A, Bagh Kare Khan, Kishan Ganj, Malka Ganj, North Delhi, Delhi -110007, declare that name of mine has been wrongly written as NARESH KUMAR in my caste certificate No. SC/02/927/5290/24/2/2014/90519271052265. The actual name of mine is NARESH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARESH  
[Signature]

It is for general information that I, VISHAMBER DAYAL KHATI S/o GAJANAND KHATI, R/o RZ-18 A, Syndicate Enclave, Gali No. 2, Near Dabri Mod, Palam, Palam Village, South West Delhi, Delhi-110045, declare that name of mine has been wrongly written as BISWAMBAR DAYAL KHATI in my PPO No. 234980807368. The actual name of mine is VISHAMBER DAYAL KHATI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VISHAMBER DAYAL KHATI  
[Signature]

It is for general information that I, PAANKAMAL HALDER S/o PAKU RAM R/o H-20-B, Garhwali Mohalla, Laxmi Nagar, East Delhi, Delhi-110092, declare that name of mine has been wrongly written as PAN KAMAL in my Passport No. X9227856. The actual name of mine is PAANKAMAL HALDER, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PAANKAMAL HALDER  
[Signature]

It is for general information that I, DHRUV BISHT S/o BHUPENDRA SINGH, R/o Ward No. 7, Mongoliya Dhara Kaladungi Bandobasti, Kaladhungi, Nainital, Uttarkhand-263140, declare that name of my father and my mother have been wrongly written as BHUPENDRA SINGH BISHT and MEENU BISHT in my all educational documents. The actual name of my father and my mother are BHUPENDRA SINGH and MEENA BISHT, respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DHRUV BISHT  
[Signature]

It is for general information that I, PAWAN KUMAR S/o VIRENDER KUMAR PANCHAL, R/o B-20/1, Molar Band Village, Badarpur, Jait Pur, South Delhi, Delhi-110044, declare that name of my wife has been wrongly written as MANJU in my minor daughter namely BHAVYA, aged 16 years in her School Records. The actual name of my wife is MANJU RANI PANCHAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PAWAN KUMAR  
[Signature]

It is for general information that I, DURGESH S/o GANGA DIN, R/o 78, Jamalpur, Budaun, Uttar Pradesh-243635, declare that name of mine and my minor son have been wrongly written as DURGESH SHAKYA and VIVEK KUMAR in my minor son's namely VIVEK SHAKYA, aged 13 years in his school record. The actual name of mine and my minor son are DURGESH and VIVEK SHAKYA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DURGESH  
[Signature]

It is for general information that I, VIKRAM SINGH S/o NAND SINGH, R/o B-42, Sector-4, Har Govind Vihar, Raja Pur Kalan, Rohini Sector-7, North West Delhi, Delhi-110085, declare that name of my mother has been wrongly written as PREMVATI in my 10th and 12th Class Educational Documents. The actual name of my mother is PREM WATI which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIKRAM SINGH  
[Signature]

It is for general information that I, RAM WATI W/o JAYANTI PRASAD, R/o Mohalla Garivan, Jasrana, P.O. Jasrana, Distt. Firozabad, Uttar Pradesh-215126, declare that name of mine and my husband have been wrongly written as LAJJAVATI and GHANSHYAM SINGH in my aadhaar card No. 5442 9179 0027. The actual name of mine and my husband are RAM WATI and JAYANTI PRASAD respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAM WATI  
[Thumb Impression]

It is for general information that I, RUKSANA W/o SHAMIM, R/o I-52, Block-I, Harkesh Nagar, Okhla, Phase-2, CRRI, South Delhi, Delhi-110020, declare that name of my husband has been wrongly written as SHAMIN in my minor son namely SAHIL, aged 17 years in his 10th class educational documents. The actual name of my husband is SHAMIM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RUKSANA  
[Signature]

It is for general information that I, BERANDER SINGH S/o GOVIN SINGH, R/o Village Ksoun, Almora, Uttarakhand-263601, declare that name of mine and my father has been wrongly written as BIRENDAR SINGH BHAKUNI and GOVIND SINGH BHAKUNI in my Pan Card No. AZMPB3801D, and name of mine and my father has been wrongly written as B.S. BHAKUNI and GOVIND SINGH in my Aadhar Card No. 8643-5464-1951. The actual name of mine and my father are BERANDER SINGH and GOVIN SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BERANDER SINGH  
[Signature]

It is for general information that I, BHARTI D/o JAGBIR SINGH, R/o H.No. 12, Gali No. 4A, A-Block, West Karawal Nagar, North East Delhi, Delhi-110094, declare that name of my father has been wrongly written as JAGVIR SINGH in my all educational documents. The actual name of my father is JAGBIR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHARTI  
[Signature]

It is for general information that I, SANJAY BISHT S/o VIKRAM SINGH BISHT, R/o RZ-35-B, Plot No. 16, Khasra No. 328, F/Floor, F/Side, Gali No. 10, Madanpuri, West Sagarpur, South West Delhi, Delhi-110046, declare that name of mine and my father has been wrongly written as SANJAY BIST and V S BIST in my Driving License No. P03112005474977. The actual name of mine and my father are SANJAY BISHT and VIKRAM SINGH BISHT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANJAY BISHT  
[Signature]

It is for general information that I, SANTOSH KUMAR VERMA S/o RAJPATI VERMA, R/o House No. 5, Block-E1, Sultan Puri, North West Delhi-110086, declare that name of mine and my wife have been wrongly written as SANTOSH VERMA and MAHIMA in my minor son namely VIVEK VERMA, aged 14 years in his school record. The actual name of mine and my wife are SANTOSH KUMAR VERMA and MAHIMA DEVI, respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR VERMA  
[Signature]

It is for general information that I, SANJAY KUMAR S/o KISHAN RAM, R/o 416, Sector-49, Village Barola, P.O. Barola, Noida, P.O. Noida, Distt. Gautam Buddha Nagar, Uttar Pradesh-201301, declare that name of mine and my father have been wrongly written as SANJAY and SHRI KISHAN in my service record. The actual name of mine and my father are SANJAY KUMAR and KISHAN RAM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR  
[Signature]

It is for general information that I, UMESH KUMAR BHADANA S/o HRIESH CHAND BHADANA, R/o C-3 Block, Krishi Vihar, GK-1, South Delhi, Delhi-110048, declare that name of mine and my father have been wrongly written as UMESH KUMAR and HARISHCHANDER BHADANA in my Service Record. The actual name of mine and my father are UMESH KUMAR BHADANA and HRIESH CHAND BHADANA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

UMESH KUMAR BHADANA  
[Signature]

It is for general information that I, SHIV SHANKAR S/o YAMUNA PRASAD, R/o Kh. No.-32, Gali No. 8, Block-C, Janta Vihar, Mukund Pur, P.O. Samai Pur, District North West Delhi, Delhi-110042, declare that name of father and my mother has been wrongly written as JAMNAPRASAD and DHARMSHEELA in my all Educational Documents. The actual name of my father and my mother are YAMUNA PRASAD and DHARAM SHEELA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIV SHANKAR  
[Signature]

It is for general information that I, BIJENDER KUMAR S/o Shri SOHANVEER SINGH, R/o 178, Surendra Enclave, Ganpati Vihar, Kanker Khera, Meerut, P.O. Meerut Cantt. Uttar Pradesh-250001, declare that name of mine has been

wrongly written as VIJENDERA KUMAR in my Service Record. The actual name of mine is BIJENDER KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BIJENDER KUMAR  
[Signature]

It is for general information that I, MOHINI D/o KISHAN, R/o A-72/3, West Vinod Nagar, Delhi-110092, declare that name of my father has been wrongly written as KISHAN CHAND in my 10th and 12th class Educational Documents. The actual name of my father is KISHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHINI  
[Signature]

It is for general information that I, MOHD SABIR S/o SHAHEED AHMED, residing at D-1/55, Gali No. 1, Nehru Vihar, Delhi-110094, declare that name of mine and my wife has been wrongly written as SABIR ANSARI and NAGMA in my minor daughter's namely ALIYA, aged 15 years in her School Records. The actual name of mine and my wife are MOHD SABIR and NAGMA PARVEEN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD SABIR  
[Signature]

It is for general information that I, VIVEK KUMAR S/o BRIJENDRA KUMAR, R/o H.No. 10-B, 1st Floor, Syndicate Enclave, VTC: Palam Village, P.O. Palam Village, Najafgarh, South West Delhi, Delhi-110045, declare that name of mine and my wife has been wrongly written as VIVEK and ANITA in my minor daughter namely ANUSHKA, aged 16 years in her 10th class Educational Documents. The actual name of mine and my wife are VIVEK KUMAR and ANITA KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIVEK KUMAR  
[Signature]

It is for general information that I, AMBRISH KUMAR S/o PATI RAM, R/o RZ-40, Gali No. 6, Deep Enclave Part-2, Vikas Nagar, Uttam Nagar, West Delhi-110059, declare that name of mine has been wrongly written as GORE LAL in my Aadhaar Card No. 3937 9073 0786. The actual name of mine is AMBRISH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMBRISH KUMAR  
[Signature]

It is for general information that I, SHIVANGI BISHT D/o VINOD SINGH BISHT, R/o T-238/A, Baljeet Nagar, Patel Nagar, Delhi-110008, declare that name of my mother and my father and has been wrongly written as BHAWNA and VINOD BISHT, in my all Educational Documents. The actual name of my mother and my father are BHAWANA BISHT and VINOD SINGH BISHT respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIVANGI BISHT  
[Signature]

It is for general information that I, AMAN BECK S/o TELESHPHORE BECK, R/o H.No. RZD-2/111, Gali No. 5, Mahavir Enclave, Near DDA Park, Palam, Palam Village S.O., Distt. South West Delhi, Delhi-110045, declare that name of my father has been wrongly written as TELESHPHORE BECK in my all Educational Documents. The actual name of my father is TELESHPHORE BECK, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMAN BECK  
[Signature]

It is for general information that I, RAKESH KUMAR S/o JOGINDER SINGH, R/o Patel Gali, Near Puneet Public School, House No. 5/22B, Vishwas Nagar, Shahdara S.O., East Delhi, Delhi-110032, declare that name of mine has been wrongly written as RAKESH KUMAR RANA in my service record and name of my father has been wrongly written as YOGINDER SINGH in my 10th and 12th class educational documents. The actual name of mine and my father are RAKESH KUMAR and JOGINDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR  
[Signature]

It is for general information that I, MONI W/o ANIL RANA, R/o 13, South Moti Bagh-II, Chanakya Puri, New Delhi-110021, declare that name of my minor daughter has been wrongly written as BHAVYA in my minor daughter namely BHAVYA RANA, aged 15 years in her 10th class educational documents. The actual name of my minor daughter is BHAVYA RANA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MONI  
[Signature]

It is for general information that I, TARUN CHAUHAN S/o RS CHAUHAN, R/o 3271, Gali Door Wali, Mori Gate Ram Bazar, Delhi G.P.O. North Delhi, Delhi-110006, declare that name of mine has been wrongly written as TARUN in my all educational Documents. The actual name of mine is TARUN CHAUHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TARUN CHAUHAN  
[Signature]

It is for general information that I, ARVIND CHAUDHARY S/o MAHESH CHOUDHARY, R/o A-16 Deep Enclave Part-2, Gali No. 4, Holy Convent School Vikas Nagar, Uttam Nagar, West Delhi, Delhi-110059, declare the name of mine has been wrongly written as ARVIND CHAUDHARY in my minor daughter namely PRAGATI, aged 16 years in her school record. The actual name of mine is ARVIND CHAUDHARY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARVIND CHAUDHARY  
[Signature]

It is for general information that I, SANDEEP SINGH S/o KANWALJIT SINGH, R/o Flat No. 487, Gali No. 7A, Swatantra Nagar, Narela, North West Delhi, Delhi-110040, declare that name of my father has been wrongly written as KAMALJIT SINGH in my 10th and 12th class educational documents. The actual name of my father is KANWALJIT SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP SINGH  
[Signature]

It is for general information that I, DHARMENDRA MATHUR S/o CHHEDI LAL MATHUR, R/o RZ-B/225, Nihal Vihar Nangloi, West Delhi, Delhi-110041, declare that name of mine has been wrongly written as DHARMINDRA in my minor son TEJAS MATHUR, aged 14 years in his Birth Certificate No. MCDOLR- 0111-004664955 and School Record and name of mine has been wrongly written as DHARMENDER MATHUR in his Aadhaar Card No. 433308769158. The actual name of mine is DHARMENDRA MATHUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDRA MATHUR  
[Signature]

It is for general information that KHWAIRAKPAM OPENDRO SINGH S/o KHWAIRAKPAM SANANINGTHOU SINGH, R/o A-29, 3rd Floor, Gali No. 3 Near Jagat Puri Police Station, Radheyshyam Park Ext. Krishna Nagar, East Delhi, Delhi-110051, declare that name of mine and my minor daughter has been wrongly written as KH. OPENDRO SINGH and APOORVA in my minor daughter namely OJAL KHWAIRAKPAM, aged 14 years in her School Records. The actual name of mine and my minor daughter are KHWAIRAKPAM OPENDRO SINGH and OJAL KHWAIRAKPAM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KHWAIRAKPAM OPENDRO SINGH  
[Signature]

It is for general information that I, ROHIT KUMAR SINGHAL S/o SATISH SINGHAL, R/o Flat No. H-803, Eight Floor, Ranjeet Vihar-2, Plot No. 16, Dwarka Sector-23, P.O. Raj Nagar- II, Distt. South West Delhi-110077, declare that name of my father has been wrongly written as SATISH KUMAR SINGHAL in my Caste Certificate No. SC/3/32/32810/18/6/2010/8911031936. The actual name of my father is SATISH SINGHAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROHIT KUMAR SINGHAL  
[Signature]

It is for general information that I, OMWATI W/o Late SURESH KUMAR, R/o D-534, Shakurpur JJ Colony, Anandvas Shakurpur, Saraswati Vihar, North West Delhi, Delhi-110034, declare that name of mine has been wrongly written as OMPATI in my husband's PPO No. 89639. The actual name of mine is OMWATI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

OMWATI  
[Signature]

It is for general information that I, JAGDISH SACHDEVA W/o Late SUDARSHAN KUMAR SACHDEVA, R/o C-6/158B, Lawrence Road Keshav Puram, North West, Delhi-110035, declare that name of mine and my husband has been wrongly written as SMT. JAGDISH KAMAL SACHDEVA and SUDARSHAN KUMAR in my husband Old PPO No.2-2/PC-16453/PPO-6367/ 07 Pen New PPO No.112002081214430. The actual name of mine and my husband are JAGDISH SACHDEVA and SUDARSHAN KUMAR SACHDEVA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JAGDISH SACHDEVA  
[Signature]

It is for general information that I, MOHIT JAIN S/o SALAK CHANDRA JAIN, R/o Book Bank Dharman Chowk, Mahajan Toli No. 2, Arrah, Bhojpur, Bihar-802301, declare that name of my minor daughter has been wrongly written a MAULI in my minor daughter namely RISHIBHA JAIN, aged 12 years in her Aadhaar Card No. 8858 0545 8818. The actual name of my minor daughter is RISHIBHA JAIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHIT JAIN  
[Signature]

It is for general information that I, RITESH KUMAR KHARE S/o BHOOP NARAYAN KHARE, R/o Flat No. 1106, 11th Floor, Tower-A3, Panchsheel Greens, Plot No. GH-01A, Sector-16B, Greater Noida West, Gautam Buddha Nagar, Uttar Pradesh-201318, declare that name of my wife has been wrongly written as KAMAL JEET KHARE in my minor daughter namely NANDITA KHARE, aged 14 years in her School Records. The actual name of my wife is KAMAL JEET KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RITESH KUMAR KHARE  
[Signature]

It is for general information that I, NAZRUDDIN S/o UMMAT RASUL, R/o 130-A, G/Floor, KH No. 25/20, Chander Vihar, Nilothi Extn, Nilothi, West Delhi, Delhi-110041, declare that the name of mine and my wife has been wrongly written as MD NAZZRUDDIN and NAIMUN NESHA in my minor son's namely ZAHEED ALAM, aged 17 in his 10th and 12th class Educational Documents. The actual name of mine and my wife are NAZRUDDIN and NEMUNISHA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAZRUDDIN  
[Signature]

It is for general information that I, INDERJEET S/o NANKU, R/o House No. 608, Jatav Mohalla, Delhi, Village Badli, Badli, North West Delhi, Delhi-110042, declare that name of mine has been wrongly written as INDRAJEET KUMAR in my minor daughter namely ANAMIKA, aged 16 years in her 10th class Educational Documents. The actual name of mine is INDERJEET, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

INDERJEET  
[Signature]

It is for general information that I, TANAY SHARMA S/o BHAWANI SHANKAR SHARMA, R/o H.No. 86, Daya Nagar Ajmer Road Beawar, District Ajmer, Rajasthan-305901, declare that name of my Mather has been wrongly written as NEELU SHARMA in my all Educational Documents. The actual name of my mother is PRAMILA SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TANAY SHARMA  
[Signature]

It is for general information that I, MUNESH W/o SUNIL KUMAR, R/o H.MO. 31/28, Trilok Puri, East Delhi, Delhi-110091, declare that name of my Husband has been wrongly written as SUSHIL in my Service Record. The actual name of my husband is SUNIL KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUNESH  
[Signature]

It is for general information that I, VIVEK MISHRA S/o SUMINDRA MISHRA, R/o E-9, Gali No. 2, Jaitpur Extension Part-1, Jait Pur, Jaitpur, South Delhi, Delhi-110044, declare that name of mine and my father has been wrongly written as WAKEEL KUMAR MISHRA and SIMINDRA MISHRA in my Driving Licence No.-DL-0320120326030. The actual name of mine and my father are VIVEK MISHRA and SUMINDRA MISHRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIVEK MISHRA  
[Signature]

It is for general information that I, KARAMAVEER S/o MANOHAR LAL, R/o A-438, Minto Road, Darya Ganj, Central Delhi, New Delhi-110002, declare that name of mine has been wrongly written as KARAMVIR in my all Educational Documents, Driving License No. DL0619910012288 and in my Passport No. N3318953 as KARAMVEER. The actual name of mine is KARAMAVEER, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KARAMAVEER  
[Signature]

It is for general information that I, AKASH S/o MATHURA LAL, R/o 389-A-T, Huts, Shankar Garden, Vikas Puri, West Delhi, Delhi-110018, declare that name of my father and my mother have been wrongly written as MATHUR SINGH VERMA and MUNNI in my all Educational Documents. The actual name of my father and my mother are MATHURA LAL and MUNNI DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AKASH  
[Signature]

It is for general information that I, LAKSHYA SAINI S/o MAHESH SINGH SAINI, R/o O-2/10, Budh Vihar, Phase-1, Sutlanupuri C Block, P.O. Sultanpuri C Block, Distt. North West Delhi, Delhi-110086, declare that name of my father has been wrongly written as MAHESH CHAND SAINI in my 10th and 12th class Educational Documents. The actual name of my father is MAHESH SINGH SAINI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LAKSHYA SAINI  
[Signature]

It is for general information that I, NUTAN KUMARI W/o Late SUNIL KUMAR THAKUR, R/o House of Subodh Kumar Jha, Bari Bazar, New Durga Asthan, Munger Munger, Bihar-811201, declare that name of mine has been wrongly written as NUTAN THAKUR in my husband's PPO No. ER(JMP)/OR-2548/1991/2385. The actual name of mine is NUTAN KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NUTAN KUMARI  
[Signature]

It is for general information that I, PRATHMESH S/o RAJVEER, residing At 1/10731 KH. No. 61, Plot No. 53, Subhash Park, Shahdara, Delhi-110032, declare that name of mine and my minor son name has been wrongly written as PRATHMESH PANDEY and DIVYE in my minor son namely DIVYE PANDEY, aged 17 years in his 10th and 12th Class Educational Documents. The actual name of mine and my minor son are PRATHMESH and DIVYE PANDEY respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRATHMESH  
[Signature]

It is for general information that I, LAV KUMAR SINGH S/o Mr. RAM PYARE SINGH, R/o House No. 121-B, Mohammadpur Village, New Delhi-110066, declare that name of my minor son has been wrongly written as ADARSH KUMAR in my minor son namely ADARSH SINGH, aged 14 years in his School Record. The actual name of my minor son is ADARSH SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LAV KUMAR SINGH,  
[Signature]

It is for general information that I, LAV KUMAR SINGH S/o Mr. RAM PYARE SINGH, R/o House No. 121-B, Mohammadpur Village, New Delhi-110066, declare that name of my minor son has been wrongly written as UTTKARSH KUMAR in my minor son namely UTTKARSH SINGH, aged 14 years in his School Record. The actual name of my minor son is UTTKARSH SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LAV KUMAR SINGH  
[Signature]

It is for general information that I, SAHIL DHILLON S/o AJIT SINGH, resident of Village-Gopalwas, Post office Badrai, Tehsil + Police Station-Badhra, District Charkhi Dadri, State Haryana, Pin Code-127308, declare that my father's name is wrongly written as AJIT and also my mother's name has been wrongly written as SUMAN in both my 10th and 12th Marksheets. The actual name of my father is AJIT SINGH and my mother is SUMAN KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAHIL DHILLON  
[Signature]

It is for general information that I, MOHD SHUAIB KHAN S/o MOHD YUSUF, R/o H.No. 398/1, 3rd Floor, Street No.7, New Kardam Puri, Delhi-110094, declare that name of mine and my mother have been wrongly written as MOHD SUHEEB KHAN and NAZARA in my 10th class educational documents. The actual name of mine and my mother is MOHD SHUAIB KHAN and NAZRA BEGUM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD SHUAIB KHAN  
[Signature]

It is for general information that I, DHIRENDRA SINGH S/o VISHAN SINGH, R/o H.No. 88 Pal Mohalla Chota Chowk, Mandawali Faizalpur, East Delhi, Delhi-110092, declare that name of my minor son has been wrongly written as SHUBHAM in my minor son namely SHUBHAM NEGI, aged 13 years in his School Record. The actual name of my minor son is SHUBHAM NEGI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DHIRENDRA SINGH  
[Signature]

It is for general information that I, KABIR S CHAUHAN S/o SHASHI CHAUHAN, R/o H.No. 93, Third Floor, Gali No. 5, Krishna Nagar, Safdarjung Enclave, South West Delhi, Delhi-110029, declare that name of my mother has been wrongly written as SHASHI WILSON in my 10th and 12th class Educational Documents. The actual name of my mother is SHASHI CHAUHAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KABIR S CHAUHAN  
[Signature]

It is for general information that I, MD ADIL S/o MOHD KHALEEL, R/o House No. RZ-104G, Gali No. 14, Tughlakabad Extension, New Delhi-110019, declare that the name of my father and my mother have been wrongly written as MD KHALIL and RUKSANA KHATOON in my 10th and 12th Class Educational Documents and Marksheets. The actual name of my father and my mother are MOHD KHALEEL and RUKHSANA KHATOON respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MD ADIL  
[Signature]

It is for general information that I, AKANSHA GUPTA D/o VIDYA BHUSHAN GUPTA W/o DISHANT MAMGAIN, R/o C/2 C, DDA Flats, near J.N.U., Munirka, New Delhi-110067, declare that name of mine has been wrongly written as AAKANSHA GUPTA in my Passport No. N0573331 and Marriage Certificate No. 90730000131854 and name of mine and my father has been wrongly written as AKANKSHA GUPTA and VIDHYA BHUSHAN GUPTA in my Voter Card No. NLN1612464. The actual name of mine and my father are AKANSHA GUPTA and VIDYA BHUSHAN GUPTA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AKANSHA GUPTA  
[Signature]

CORRIGENDUM

Advt./IV/Corrigendum/32514/2025

In the Gazette of India, Part-IV, Issue No. 30 (JULY 26-AUGUST 1, 2025), Page No.-3713, 1st Column, the name of applicant SONU KUMAR THAKUR in 1st line and at the place of signature of guardian may be read as SONU KUMAR THAKUR instead of SONA KUMAR THAKUR.

Sd/- ILLEGIBLE

For Assistant Controller (Business)